

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

I.A. No. 691 OF 2025

IN

ORIGINAL APPLICATION NO. 1271 OF 2024

IN THE MATTER OF: -

Shri Khroo L. Pariat

...Applicant

VERSUS

The State Of Meghalaya & Ors.

...Respondents

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Filed by:

Dated 12.12.2025

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REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1, 2

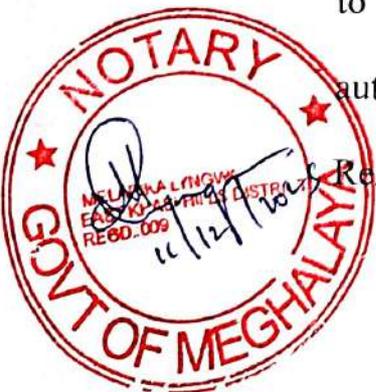
AND 7 STATE OF MEGHALAYA

I, Bibatdor Manick Syiem, the Secretary to the Government of Meghalaya in the Public Works Department (Roads and Buildings) having office at Secretariat, Shillong, Meghalaya – 739001, do hereby solemnly affirm and state as under:

1. That I am presently posted as the Secretary to the Government of Meghalaya in Public Works Department (Roads and Buildings) and as such I am aware of the facts, circumstances and records pertaining to the instant case in my official capacity. I am competent and authorized to swear the present affidavit on behalf of Answering Respondent Nos.1, 2 and 7.

SI/Instrument No 51
Date 11-12-2025

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2. That the captioned letter petition was addressed to Hon'ble High Court of Meghalaya which registered PIL No.6 of 2024 on the same issue. Simultaneously, this Hon'ble Tribunal entertained the letter petition as the instant Original Application which was transferred to the Eastern Zone Bench vide order dated 25.02.2025.
3. That the Hon'ble High Court of Meghalaya took note of the fact that this Hon'ble Tribunal is in seisin of the issue. While at first the transfer of case to Eastern Zone Bench was stayed by the Hon'ble High Court vide order dated 24.03.2025, finally the Hon'ble High Court disposed of the PIL vide order dated 10.06.2025 and this Hon'ble Tribunal proceeded with the hearing of the present case.

THE GRIEVANCE:

4. The Original Application alleges that during the construction of the Jowai Bypass Road in Meghalaya there are instances of environmental degradation, improper waste management, and violation of environmental norms and damage to flora and fauna which is being caused by the Government construction agency and contractors. The petition prayed for following relief:

“Given these circumstances we respectfully request your lordship to:

1. Direct the formation of a committee to investigate the condition of the Myntdu river and report its findings to the honorable High Court.



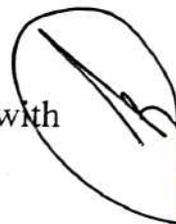
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2. Recognition of the Myntdu river as a legal entity with rights that must be restored and protected, including the enforcement of 100 metre buffer zone from each bank, as per legal provisions.
3. Mandating the removal of construction debris from the river and the affected Paddy fields.
4. Ensuring compensation for the affected farmers.
5. Establishing a sustainable resolution to the water supply issues and ensuring healthy drinking water to the people of Jowai town and surrounding villages.
6. Granting any other relief and further plans of action as the Hon'ble Court deems fit and proper."

A copy of the letter petition dated 25.06.2024 is annexed herewith and marked as ANNEXURE R/1.

5. That this Hon'ble Tribunal, vide order dated 21.11.2024 issued notice in the petition, categorially highlighting the controversy involved in the petition, and as prayed for by the Applicant, appointed a Joint Committee comprising Central Pollution Control Board (CPCB), Meghalaya State Pollution Control Board (MSPCB) and Ministry of Environment, Forest and Climate Change (MoEF&CC) and directed it to visit the site and submit a report. A copy of the order passed by this Hon'ble Tribunal dated 21.11.2024 is annexed herewith and marked as ANNEXURE R/2.
6. That it is most respectfully submitted that the Committee conducted site inspection on 13.12.2024 in presence of the Petitioner and prepared a detailed report, which has been signed by the Petitioner


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as well. The summary of the observations of the Committee and recommendations made by it is quoted as under:

"4.0 SUMMARY OF OBSERVATIONS;

- i. The committee observed that the whole stretch of the Jowai-Bypass, earth cuttings including soil and stones being dumped down the valley.
- ii. The joint committee noticed that there is no authorised dump site/collection center/storage/processing sites for construction and demolition waste as required under the C&D Waste Management Rules, 2016 the Jowai town.
- iii. The joint committee noted that the contractor has already constructed a temporary sandbag wall in most areas to prevent the debris from flowing downhill, Which is sufficient to control the debris flowing down the hill.
- iv. During the site visit, it was observed that inventory or records of the C&D waste generated from the project were not mentioned. Additionally waste management plan and the necessary approvals from the local authority as required under the C&D Waste Management Rules, 2016 were not provided.
- v. During the site visit the committee did not observe any further damage to the agricultural lands.
- vi. To ascertain the impact of road construction on the water quality officials from MSPCB collected water samples from a location approximately 100 metres downstream of the confluence point of the Mykrem river and Myntdu river. The analysis report indicated that the water quality of the site was complied with primary water quality criteria for bathing water for all the parameters as specified in the Gazette Notification G.S.R. 742(E) dated 25th September 2000, Under the Environment (Protection) Rules 1986 as amended hence, no significant impact of construction and demolition was observed on the water quality of the Myntdu River. However, the dumping of C&D waste was found to create siltation.
- vii. The joint committee noted that the PHE department of Joe white town extracts drinking water from the Myntdu river bike constructing a small dam. The intake is located about 5-6 km downstream from the road construction site, The analysis results of the treated water at the outlet line of PHE reveals that the analysed parameters for the treated water meets the

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permissible limits for the drinking water characteristics as per BIS IS 10500:2012 drinking water specifications.

- viii. Further, the joint committee has also noticed that municipal solid waste (MSW) from nearby areas of Jowai town is being dumped recklessly into the valley at Jowai- Dawki road. This improper disposal highlights deficiencies in the collection, storage and transportation of MSW the local municipal authorities. The joint committee also observed the absence of a solid waste processing facility within the town.
- ix. The joint committee is in opinion that the PWD should ensure timely completion of the project work, i.e. upto March-2025 and the C&D waste generated should be disposed under the provisions of C&D Waste Management Rules"

5.0 RECOMMENDATIONS:

- i. The concerned state authority/contractor is obligated to construct additional temporary sandbag walls at all vulnerable locations to prevent debris from following downhill into the Myntdu river.
- ii. The dumping of construction waste (soil, stones, and other materials) at the unauthorised sites must be stopped immediately. Concerned Municipal Board/ District Administration must identify lands for establishing collection centre/storage/processing sites for construction and demolition waste in the Jowai town as required under the C&D Waste Management Rules, 2016.
- iii. Proper dust control measures should be implemented at the construction site as per CPCB guidelines on DUST mitigation measures in handling construction material and C&D waste.
- iv. Concerned project proponent must inventories the C&D waste generated at the site and shall submit waste management plan and get appropriate approvals from the local authority as required into the C&D Waste Management Rules 2016.
- v. Municipal authorities, i.e. Jowai Municipal Board must strengthen municipal solid waste management in Jowai town by ensuring proper collection, storage, and transportation of MSW. Waste processing facility should be established within the town to manage waste in accordance With Municipal Solid Waste Management Rules 2016. MSPCB shall enforce and monitor the same.



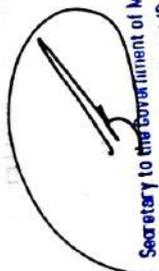
vi. *Awareness campaigns may be conducted to educate the local population about the importance of proper waste disposal and its impact on water quality, encouraging community participation in keeping the river and surrounding areas clean.*"

A copy of the report of the committee appointed by this Hon'ble Tribunal dated 10.02.2025 is annexed herewith and marked as **ANNEXURE R/3**.

7. That the State of Meghalaya has filed an affidavit explaining the action taken by the State Authorities 28.07.2025 on the aspect of violation of environmental norms point out by the Ld. Committee appointed by this Hon'ble Tribunal highlighting that most of the grievance of the petitioner and those pointed out by the Committee, including removal of debris left by previous contractor from paddy fields, providing compensation to affected persons, installing more sandbag walls etc. have already been taken care of and the rest will be addressed expeditiously. A copy of the affidavit filed by the Respondent State dated 28.07.2025 is annexed herewith and marked as **ANNEXURE R/4**.

THE PROJECT:

8. That the construction of the Jowai bypass is a significant infrastructure development in the State of Meghalaya. This project is essential for improving the transportation network in the region as it



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is intended to ease the heavy traffic congestion in the Jowai town by linking two national highways – i.e. NH40E and NH-44, bypassing the town significantly reducing the vehicular pollution of Jowai Town.

9. That the project is sanctioned by the Ministry of Road Transport & Highways (MoRTH) and being implemented by PWD Meghalaya. The total length of the project in Jowai is 5.915 kilometre and the alignment of the by-pass road runs parallel to Myntdu river for approximately 1.850 km. which involves construction of 3 bridges. Respondent No.8- M/s Kampung Kamyar Trading Co. Which was later terminated after discovering fraudulent practices and violation of environmental norms by recklessly dumping construction debris on the side of the roads and in agricultural fields by the said company which also led to delay in completion of the project.
10. That later on the contract was awarded to Respondent No.9 M/s Dhar Construction and necessary directions were issued to him to dispose of all C&D Waste as per Rules and to install sand bag walls on all vulnerable locations to prevent debris from falling into the valley. However, when cyclone 'Remal' hit the region in last week of May 2024 lot of debris containing mostly natural material such as soil, sand, stones and boulders was swept into the river causing more than usual siltation in the Myntdu river.



11. That with all the above challenges, still the project work was more than 95% completed by monsoon season of 2025. However, there was 'change of scope' in the work qua 1(one) more bridge in addition to the three bridges was to be approved by MoRTH and this also took some time. However, presently the physical work has also been substantially completed and is scheduled to be fully completed by February 2026. Except for this one bridge, all other construction works have already been completed for the project. Copies of some of the photographs of the site are annexed herewith and marked as **ANNEXURE R/5.**

PRESENT INTERIM APPLICATION OF APPLICANT:

12. That by way of the present interim application in the O.A., the applicant has made following prayers:

"a. Direct the Constitution of Expert Committee to monitor the scientific desilting process of the Myntdu River by the Respondent-authorities in a time bound manner;

b. Direct the State to carry out flood plain zoning of river Myntdu, and maintain status quo until such exercise is complete;

c. Direct the Respondent- authorities not to grant building permissions with respect to lands within 100m from banks of Myntdu River;

d. Direct the Respondents to comply with the provisions of the Construction and Demolition Waste Rules, 2016 as follows:

- i. Direct Respondent No.9 to submit appropriate waste management plan (Rule 4(3))



- iii. Direct Respondent No.7 to remove all construction and demolition waste generated by the Jovi bypass project (Rule 5(2))
 - iv. Direct Respondent No.6 to make arrangements and place appropriate containers for collection of waste and remove it at regular intervals (Rule 6(4))
 - v. Direct Respondent No.9 to Keep the construction and demolition waste within the premise or get the waste deposited at collection centre so made by the Respondent No.6 (Rule 4(4))
 - vi. Direct Respondent No.1 to Provide suitable sites for setting up of the storage facilities for construction and demolition waste in Jovi in a time bound manner (Rule 9 read with Schedule III)
 - vii. Direct Respondent No.7 to prepare a comprehensive waste management plan in a time bound manner (Rule 5(1))
 - viii. Direct Respondent No.6 to keep track of the generation of construction and demolition waste and establish a database and update once in a year (Rule 6(8))
 - ix. Direct Respondent No.5 to monitor the implementation of the rules (Rule 8(1))
- c. Pass any other order or direction as this Hon'ble Tribunal may deem fit."



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ACTION TAKEN BY RESPONDENT STATE AUTHORITIES:

13. That it is most respectfully submitted that the State Respondents are taking continuous action to mitigate the effects of road construction project and to rejuvenate Myntdu river. In paragraph 11 at Pg.12 of the direction application, the applicant mentions about meeting dated 19.12.2023 and highlighted the action taken by the State in this regard. However, the applicant then alleges that there were no subsequent meetings thereafter which is not correct and probably the



applicant is not aware of the regular meetings, inspections and review of action taken on issues identified in meeting dated 19.2.2023, which are detailed in succeeding paragraphs.

14. **Meeting dated 19.12.2023:** The issues discussed and action taken is summarized as under:

- a. Bi-remediation work in 11 drains and tributaries of Myntdu river by Jowai Municipal Board which is to be monitored by MSPCB. It was noted that progress of work is near 85%-90%
- b. Construction of Faecal Sludge and Septage Management (FSSM) plant by Jowai Municipal Board. Physical work reported to be complete and trial runs were to start shortly.
- c. Solid Waste Processing Plant by Jowai Municipal Board of 10TPD capacity. Funds of Rs.13.37 Cr. sanctioned and tender allotted. Commencement of work was reported to be delayed because of opposition of local people.
- d. Waste Recovery Centres by Jowai Municipal Board. It was reported that 4 such centres have been approved and amount of Rs.7.70 lakhs sanctioned. Further, tendering process of 2 were ongoing and land identification for other 2 centres were in process.
- e. Sanitary landfill by Urban Affairs Department. Land reported to be identified and review and finalization of EMP and EIA report in progress.
- f. Purchase of Cesspool vehicle by Jowai Municipal Board. Proposal forwarded to Govt. of India under Swachh Bharat Mission and approval awaited.

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- g. Action against unauthorized commercial establishments by District and Police Administration. Reported that joint inspection is being regularly carried out by the District and Police administration along with MSPCB and violators were shut down and environmental compensation imposed on them. They were directed to continue monthly inspections.
- h. Dumping of soil, earth and muck into Myntdu River. PWD directed to ensure that no soil, earth or muck generated by excavation and road construction to flow to Myntdu river.
- i. Eviction of encroachers. District administration issued order dated 14.12.2022 to carry out demolition of illegal constructions and encroachment for 7 identified encroachers. Further, prohibitory orders under Section 144 CrPC (Section 163 BNS) issued by District administration in this regard.
- j. Awareness Programs: Jowai Municipal Board is continuously running awareness programs in coordination with local headmen and civil society and schools to spread awareness about waste management, segregation and safe disposal. Community cleaning programs also organised.
- k. Action against leakage of septic tanks. Regular drives being conducted to identify leakages in domestic septic tanks and notices issued to concerned for its repair. Proposal was passed for giving Rs.12,000/- under Swachh Bharat Mission for construction/ repair of septic tanks.
- l. Setting up of common ETP for two tributaries of Myntdu river by Jowai Municipal Board with financial outlay of Rs. 8.00 Cr. However, during tender process no bidder found eligible and tender was to be refloated.

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- m. Desilting of Myntdu by Jowai Municipal Board in its jurisdiction and by the Jaintia Hills Autonomous District Council (JHADC) in its jurisdiction under guidance by Water Resources Department. It was directed that proposal be submitted in one month after joint inspection.
- n. Water quality testing reports submitted by MSPCB were considered and it was found satisfactory.

A copy of minutes of meeting dated 20.12.2023 is annexed herewith and marked as ANNEXURE R/6.



15. **Review inspection dated 17.01.2024:** That the inspection found that there is accumulation of debris, mud, sand and stones causing silting in Myntdu river caused by one operation stone quarry near one of its tributaries and road construction activity of the Jowai-Bypass project. The inspection team identified the areas of the river requiring de-siltation and made recommendations accordingly. A copy of inspection report dated 17.01.2024 is annexed herewith and marked as ANNEXURE R/7.

16. **Action taken Report dated 31.01.2024:** The office of Deputy Commissioner submitted further action take report on some of the issues discussed in meeting dated 19.12.2023 on the issues of construction of FSSM plant, action taken against violators and encroachers of registering complaints and recovery of compensation, stopping of dumping of debris from road construction project,



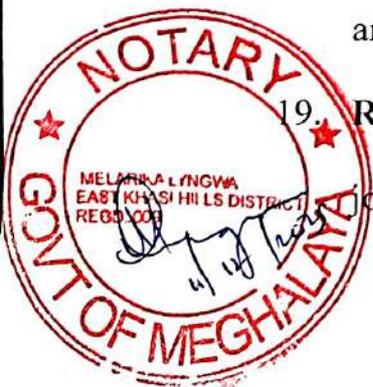
imposition of environmental compensation of Rs. 1,62,500/- on the contractor for past violations and submission of feasibility report for desilting of Myntdu river by agency engaged by Urban Affairs Dept. were submitted. A copy of action taken report submitted by the Deputy Commissioner, West Jaintia Hills District to the State dated 31.01.2024 is annexed herewith and marked as ANNEXURE R/8.

17. **Review Inspection dated 22.05.2024:** A joint inspection was conducted by the District Administration and MSPCB on 22.05.2024 wherein it was observed that PWD and contractor has taken steps to install sand-bag walls to arrest flow of debris to Myntdu river. However, some areas of concern were identified, and it was further recommended that more barriers and sandbag walls are required to be placed at some more stretches. A copy of inspection report dated 22.05.2024 is annexed herewith and marked as ANNEXURE R/9.

18. **Review Inspection dated 06.06.2024:** Another multi-departmental joint inspection was conducted involving the district administration, JHADC, PWD, PHE, Water Resources, Agriculture and Police on 06.06.2025 to take stock of action taken in pursuance of meeting dated 19.02.2023. A copy of inspection report dated 06.06.2024 is annexed herewith and marked as ANNEXURE R/10.

19. **Review inspection dated 05.12.2024:** Another multi-departmental joint inspection was conducted involving the district administration,

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JHADC, PWD along with the applicant Sh. Khroo L. Pariat wherein it was observed that there are only four stretches left where debris and stone is to be cleared and rest has already been taken care of.

Status on Dumping of Debris and C&D Waste in Valley and agricultural fields:

20. That it is most respectfully submitted that as stated in the previous affidavit filed by the State Respondents, it is reiterated that debris and waste has already been cleared from all agricultural fields and suitable compensation has also been granted to the affected persons and it no longer remains a grievance.

21. That is most respectfully submitted that the construction and demolition waste being generated in the present road construction project is mostly soil stone and boulders most of which it is being reused in building embankments, footpath, median and approach roads and very small amount of debris is to be discarded as construction and demolition waste.

22. That the alignment of the Jowai bypass runs parallel to the Myntdu river for approximately 1.850 km. This proximity to the river presents unique challenges, particularly during the monsoon season, since the region is one of the area with heavy rains coupled with unpredicted cyclonic events. Cyclone Remal which hit the region in the last week of May 24 and have caused significant disruption. The

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cyclonic rain and the heavy downpour that followed the days after lead to extensive silting in the Myntdu river, which further complicated construction efforts and safety and the State authorities have undertaken all efforts to secure environment and safety of residents and workers.

23. That There is a designated dumping ground for dumping of excess excavated earth and spoil. However, when the cyclone Remal hit the region during the last week of May 20 24 there was heavy soil erosion and moving of eroded soil and debris to the downhill side of the road which resulted in siltation of the river. The designated and identified dumping ground is being used for transferring the debris from the construction project. A copy of the no objection certificate granted by land owners of the designated dumping ground is annexed herewith and marked as **ANNEXURE R/11**.

24. The contractor had already been Instructed to dispose of and dump the construction and demolition waste only at the identified dumping site and in accordance with the C&D Waste Management Rules, 2016. A copy of the letter written by office of Asst. Exec. Engg. PWD (Roads) to the contractor dated 13.03.2025 is annexed herewith and marked as **ANNEXURE R/12**.

25. That The total length of Jowai Bypas is only 5.915 km, and the construction waste generated consist mainly of soil, stones and


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boulders which are natural material and most of it has been reused in the construction of embankment, backfilling behind retaining walls, breast walls, culverts filling at bridge abutments and approach to bridges apart from construction of footpath and median. Therefore due to the limited project length substantial quality of the construction debris of natural material has been reused in the project itself and therefore preparation of a full scale C&D waste management plan was not considered practical at the time of the DPR preparation. However, the disposal plan prepared by project proponent is annexed herewith and marked as ANNEXURE R/13.

26. That the temporary protective structures, including sandbag walls have been installed at critical locations by the contractor. In areas where temporary filling of riverbeds was undertaken to facilitate the launching of bridge girders, the process of removal is currently underway and is anticipated to be completed within the next three to four days. The State Government has also instituted measures to regulate any future dumping activities, thereby ensuring strict adherence to applicable environmental standards and guidelines. Copies of photographs showing progress of work and sandbags deployed as additional protective measures are annexed herewith and marked as ANNEXURE R/14 [Pg. No. ____ to ____]

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27. That the Public Works Department (PWD) is formulating a system for the preparation and maintenance of Construction and Demolition (C&D) waste registers. In addition, Waste Management Plans are being developed for all ongoing and upcoming infrastructure projects in accordance with the provisions of the Construction and Demolition Waste Management Rules, 2016.
28. That further to prevent soil erosion the downhill side slope, plantation of about 300 to 400 numbers of bamboos and tree saplings has been carried out along the right of way in the downhill side during the month of June and July 2025. This plantation will help stabilising the soil and will prevent landslides. Copies of photographs showing plantation of bamboo and saplings is annexed herewith and marked as ANNEXURE R/15.
29. That the desilting process of the Myntdu River has also commenced and it is expected that the same will complete by March 2026 before the onset of monsoon. Copies of photographs of the desilting being done by PWD, Meghalaya are annexed herewith and marked as ANNEXURE R/16.
30. That it is most respectfully submitted that the project in question is a vital road project undertaken to significantly enhance road connectivity in the state especially in the district of West Jaintia Hills. While the project has faced multiple challenges, particularly



15/11/2025
 PWD
 Jaintia Hills District
 Meghalaya



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due to adverse weather conditions and environmental factors steady progress is being made. With proper preventive measures in place and continuous monitoring by the public works department, the project is on track to be completed successfully very soon providing long term benefits to the residents of the region.

31. The State respectfully assures this Hon'ble Tribunal that appropriate measures have been undertaken to safeguard agricultural lands in the vicinity of the project site, and to prevent any form of encroachment or damage thereto, which was the primary concern of the applicant

SILTATION OF MYNTDU RIVER:

32. That the temporary sand bag protection works have been constructed in the river/stream only to launch steel girder plates and the sand and earth put in the river temporarily and have been removed completely from the water after the bridges are ready. Moreover, *hume* pipes are being provided in the earth embankment for flow of water. The siltation caused in the river because of the Remal Cyclone construction activity is also being regularly cleaned.
33. That it is most respectfully submitted that water quality analysis near the project site and at the intake point of drinking water facility managed by the Public Health and Engineering Dept. for Jowai Town has shown that it is within legal parameters and remain within

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the permissible limits as prescribed under Gazette Notification G.S.R. 742(E), dated 25th September 2000.

34. That the removal of soil and debris from the Liar Pamkam Stream was completed in January, 2025. Furthermore, the clearing of debris from the adjoining paddy fields on both the sides of the stream is has also been completed. Copies of photographs showing cleaning of the lake and agricultural fields are annexed herewith and marked as ANNEXURE R/17.

CONTAMINATION OF WATER STREAMS:

35. That insofar as the allegations of contamination of water streams are concerned, it was found to be within permissible limits and the allegations of damage to agricultural lands and crops were also not found to be existing as of now and all debris etc. have been cleared from agricultural fields and will not be permitted to be dumped in any private property.
36. That it is respectfully submitted, the Public Health Engineering (PHE) Department conducts regular monitoring of water intake from the Myntdu River. The analysis of treated water consistently demonstrates compliance with the prescribed standards under BIS IS 10500:2012. The Department remains committed to maintaining and ensuring continued adherence to these standards.

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Waste Management information submitted by the Jowai Municipal Board:

37. That the collection, transportation and disposal of Segregated dry waste wet waste from Jowai Municipal Board area is being carried out regularly. A copy of the schedule for collection, transportation and disposal of MSW by Jowai Municipal Board is annexed herewith and marked as **ANNEXURE R/18**.
38. That Jowai Municipal Board has one WRC, one micro wet waste compost plant and one micro dry waste plant managed and run by self-help groups in which wet waste were converted into manure dry waste was segregated and processed accordingly. Copies of photographs of these plants are annexed herewith and marked as **ANNEXURE R/19**.
39. The Jowai Municipal Board, with assistance of the State Government has identified land and taken necessary steps for procurement of land for the purpose of integrated scientific landfill for Jowai at Umlammat elaka. annexed herewith and marked as **ANNEXURE R/20**.
40. That with a view to tackle the emerging plastic menace the Jowai Municipal Board has tied up with Cement companies to use it as alternative fuel to an extent in their kilns. Copies of letters written by the Star Cement Ltd. to Jowai Municipal board dated 22.06.2021 and

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Shillong



the reply of Jowai Municipal Board dated 13.07.2021 are annexed herewith and marked as ANNEXURE R/21.

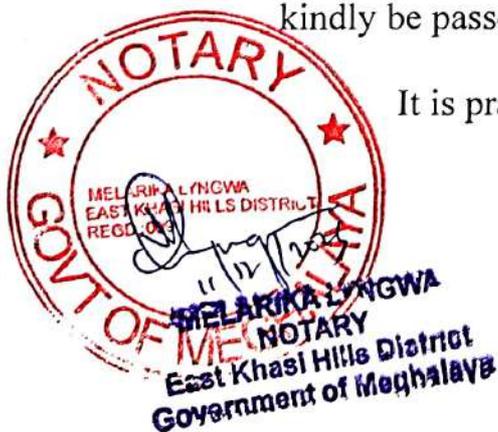
41. That the Jowai Municipal Board has purchased thousands of colour coded bins and have distributed the same to town localities and various villages in the area for ensuring waste segregation at source. A copy of distribution register of waste bins maintained by the Jowai Municipal Board is annexed herewith and marked as ANNEXURE R/22.

42. That further, regular awareness campaigns are being conducted by the Jowai Municipal Board to spread awareness about proper waste management. Copies of photographs of awareness campaigns run by

Jowai Municipal Board are annexed herewith and marked as ANNEXURE R/23.

43. That in view of the submissions made above, it is most respectfully submitted that Respondent State of Meghalaya is committed in taking all remedial measures qua the mischief of previous contractor to ensure that the Myntdu River retains its pristine nature. The instant affidavit may kindly be taken on record and appropriate orders may kindly be passed by this Hon'ble Tribunal.

It is prayed accordingly.



DEPONENT

Secretary to the Government of Meghalaya
Public Works Department (R & B).
Shillong

VERIFICATION:

Verified at Shillong on this 11th day of December 2025 that the contents of the above affidavit are true and correct to the best of knowledge and belief of the deponent based on official records of the State Government and nothing is false and nothing material is concealed therefrom.



DEPONENT

 Secretary to the Government of Meghalaya
 Public Works Department (R & B).
 Shillong

626

(URGENT)

25th June 2024

To,

The Hon'ble Chief Justice
The High Court of Meghalaya
Shillong.

ANNEXURE R/1

*Que case
WOMPA
08/08/24
EWA*

✓ EWB

Subject: Prayer for issue of direction to the concerned authorities for the protection of Myntdu River, the lives there in and the paddy fields in the up stream and lower stream.

*ENVIRONMENTAL MATTER
CATASTROPHE MAY HAPPEN.*

Your Lordship,

The "Khooid Ya Ka Wah Myntdu" (KYM) is an organisation form on the 19th January 2021 by the like minded people of Jowai town and the nearby villages with the soul objectives of protecting the pristine Myntdu river which is on the one hand the source of water supply schemes to the town and on the other hand the source of water supply that irrigates the two major paddy growing areas of Jowai namely, the Pynthorneiñ and the Pynthorwah. With the lack of initiative by the Government of Meghalaya to protect the pollution to the river, this organisation has taken numbers of steps towards achieving the said objectives, by apprehending people who for their vested commercial interests resorted to activities which has put the river in danger of being unfit for serving the livelihood of the people of aforesaid. It is worth mentioning in the year 2023 the organisation has managed to apprehended one such businessman who extracting sand and travels from the river bed for Government construction purpose and had imposed a fine Rs 5,00000.00 (Rupees Five lakhs) only against his activities which has help to deter many other such vested interests people from taking up activities that is harmful to the river. The fine was deposited in the savings bank account name as "West Jaiñtia District Environment Protection and Restoration Fund, A/c No: 096001000454. IFSC code: ICICI0000960 MICR Code : 793229501. Branch ICICI Bank Ltd New hill, Jowai West Jaiñtia district, for taking up projects or activities for safeguarding the river, for which no action has been taken as yet.

*674/nd
08/07/24*

*1313/LP/2024
08/17/24*

Since its inception, the KYM has organized various activities and awareness programmes along with the religious and village elders on the preservation of the Myntdu River, catchment areas, its tributaries and the harmful effects of littering of plastic etc. planting of trees along the river. Cleaning drives, prompting the Government of Meghalaya and the Jaintia Hills Autonomous District Council (JHADC) to act against illegal activities around the Myntdu River, by collaborating with farmers organizations and organizing agitation against the dumping of soil and other debris in and around the river. We also enclosed herewith the list of activities of the KYM for your kind information.

The present road construction taken up by the Public Work Department (PWD) Roads, Government of Meghalaya along the hillocks adjacent to the river, has caused unthinkable damage to the river and the paddy fields, the fauna and flora especially in the upper stream of the river, which are the source of livelihood to many. Pictures of the damage are attached in this petition.

Despite our continuous appeal to the Government of Meghalaya, no effective response was made to our request, leaving us with no alternative but to seek your kind intervention, for securing justice to thousands of people in Jowai town and the surrounding villages. We humbly present the following facts for your kind consideration;

1. Significance of Myntdu river.

The Myntdu River, originating at Mihmyntdu village near Jowai Town, is a major river in the Jaintia region encircling Jowai Town and culminating in Bangladesh. Through the office of the Executive Executive PHE department Electrical division, Jowai water supply schemes, Myntdu River has meticulously served as a primary water source for Jowai town for over five decades. The river irrigates two fertile valleys - Pynthor Nein (upper stream) and Pynthor Wah (lower stream) which are the main rice-growing areas for centuries, benefitting villages such as Jowai, Mihmyntdu, Khliehtyrshi, Mustem, Demthring, Chyrmang, Iongnoh, Ialong, Tuber and other villages downstream of Myntdu upto Bangladesh country.

2. **Economic, Religious and Cultural Importance:**

Beyond agriculture, the river, regarded as the 'Tawiar Takan' (divine angel guardian) is integral to the local indigenous faith and culture. The Jaintia Festival Behdieñkhlam, based on wetland cultivation, underscores the advanced agricultural practices and the community's deep connection to the river. It is a culture steeped in folklore with its connection to the river which is considered as a deity feeding the people of Jowai and adjacent villages, materially and also spiritually. Every year thousands of worshippers visit the sacred river for prayers and blessings. Therefore, we pray that the Myntdu River be recognized as a legal Person whose rights need to be restored and protected.

3. **Environmental Degradation:**

The Government's failure to protect the riverbanks has led to uncontrolled construction and other detrimental activities, severely polluting the river. The ongoing road construction along the hillocks has exacerbated the situation, causing erosion and significant pollution as earth and debris flow into the river, rendering the water unfit for consumption and harming aquatic life, the fauna and flora. The road's construction has also damaged numerous paddy fields, the water catchment areas, the tributaries, and the reservoir dam. Furthermore, the stretch of the river has become shallow due to heavy siltation, jeopardizing the livelihoods of many farmers, the people and aquatic life.

4. **Lack of Governmental Response:**

Initially, M/s Kampung Kamyar Trading Company from Arunachal Pradesh was tasked with the road project. Despite demands from affected paddy field owners for compensation or remediation, the company abandoned the work and the contract was reallocated to M/s 'Dhar Construction Company' which again paid no heed to public concerns, as the same is owned by the people who are close to the people in power in the Government. Consequently, the pollution continues unabated, and the paddy fields remain ruined. The disparity in access to clean

water is stark, with wealthier residents resorting to private suppliers, leaving poorer communities dependent on contaminated PHE water.

Given these circumstances, we respectfully request your lordship to:

1. Direct the formation of a committee to investigate the condition of the Myntdu River and report its findings to the honourable High Court.
2. Recognition of the Myntdu river as a legal entity with rights that must be restored and protected, including the enforcement of a 100 -meter buffer zone from each bank, as per legal provisions.
3. Mandating the removal of construction debris from the river and the affected paddy fields.
4. Ensuring compensation for the affected farmers.
5. Establishing a sustainable resolution to the water supply issues and ensuring healthy drinking water to the people of Jowai town and surrounding villages.
6. Granting any other relief and further plans of action as the Hon'ble Court deems fit and proper.

We pray to your Lordship to consider our petition and pass necessary orders to address the plight of the people of Jowai town and the surrounding villages, who have failed in their efforts to get any remedy from the authorities in the Government as aforesaid.

This petition reflects the unanimous resolution passed at a public meeting held on the 19th June 2024 at Chilliang Rajj Hall, Jowai, where the prominent citizens of Jowai attended the meeting. We earnestly seek your Lordship's intervention to alleviate the plight of our community.

Respectfully submitted,



Shri Khroo Lamsalanki Pariat
President KYM



Smt. Hunbeitki Dkhar
Assistant Secretary KYM

Item No. 05

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1271/2024

Shri Khroo L Pariat

Applicant

Versus

State of Meghalaya

Respondent(s)

Date of hearing: 21.11.2024

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

ORDER

1. A letter petition dated 25.06.2024 signed by Shri Khroo Lamsalanki Pariat and several others raising a grievance of construction of road by Public Works Department, Government of Meghalaya in the hillocks adjacent to river causing serious damage to river hydrology and ecology has been registered as original application under Section 14 & 15 of National Green Tribunal Act, 2010 (hereinafter referred to as '**NGT Act 2010**') in exercise of *suo-moto* jurisdiction in view of law laid down by Supreme Court in ***Municipal Corporation of Greater Mumbai Versus Ankita Sinha and Others, (2022) 13 SCC 401.***

2. The complainant has said that there is a River Myntdu which originates at Mihmyntdu village near Jowai and is a major river in Jaintia region encircling Jowai Town and culminates in Bangladesh. It serves as a primary water source to the residents of Jowai Town and also provides irrigation facilities. It has also economic, religious and cultural importance but due to indiscreet road construction in violation of environmental laws and norms serious damage to river ecology affecting aquatic life flora and fauna has been and is being caused by the Government Construction Agency who has sublet the work to M/s Kampung Kamyar Trading Company which subsequently abandoned the work and was reallocated to

M/s Dhar Construction Company which has also not paid any heed to the public concerned.

3. The muck/debris is being discharged in the river, the agricultural fields of the farmers are being damaged and ecological damage has been caused due to such illegal activities.

4. In our view, the allegations made in the letter petition, *prima facie*, give rise to substantial question relating to environment arising out of the implementation of enactments mentioned in Schedule I of NGT Act 2010 but before proceeding further in the matter we find it appropriate to obtain a factual report and for this purpose, we constitute a Joint Committee comprising Central Pollution Control Board (hereinafter referred to as '**CPCB**'); Meghalaya Pollution Control Board and a representative of Ministry of Environment Forest and Climate Change.

5. CPCB shall be the Nodal Authority for co-ordination and compliance.

6. The above Committee shall collect relevant information, if necessary, visit the site, interact with the stakeholders and submit a factual report within two months.

7. List the matter on 22.01.2025.

Sudhir Agarwal, JM

Dr. Afroz Ahmad, EM

November 21, 2024
O.A. No. 1271/2024
HB

INSPECTION REPORT OF
THE JOINT COMMITTEE CONSTITUTED BY THE HON'BLE NGT IN
ORIGINAL APPLICATION (O.A.) NO. 1271/2024 IN THE CASE OF SHRI
KHROO L PARIAT VS. STATE OF MEGHALAYA

1. **BACKGROUND:** The present Original Application (O.A.) No. 1271/2024 has been registered by Hon'ble National Green Tribunal (NGT) in accordance with NGT Act, 2010 in exercise of suo-motu jurisdiction on a letter petition dated 25.06.2024 signed by Shri Khroo Lamsalanki Pariat and several others raising a grievance of construction of road by Public Works Department (PWD), Government of Meghalaya in the hillocks adjacent to river causing serious damage to river hydrology and ecology. Hon'ble NGT *vide* order dated 21.11.2024 (**Annexure - I**) in the matter of O.A. No. 1271/2024 (Shri Khroo L Pariat V/s State of Meghalaya) issued the relevant directions reproduced below:

"..2. *The complainant has said that there is a River Myntdu which originates at Mihmyntdu village near Jowai and is a major river in Jaintia region encircling Jowai Town and culminates in Bangladesh. It serves as a primary water source to the residents of Jowai Town and also provides irrigation facilities. It has also economic, religious and cultural importance but due to indiscreet road construction in violation of environmental laws and norms serious damage to river ecology affecting aquatic life flora and fauna has been and is being caused by the Government Construction Agency who has sublet the work to M/s Kampung Kamyer Trading Company which subsequently abandoned the work and was reallocated to M/s Dhar Construction Company which has also not paid any heed to the public concerned.*

3. *The muck/debris is being discharged in the river, the agricultural fields of the farmers are being damaged and ecological damage has been caused due to such illegal activities.*

4. *In our view, the allegations made in the letter petition, prima facie, give rise to substantial question relating to environment arising out of the implementation of enactments mentioned in Schedule I of NGT Act 2010 but before proceeding further in the matter we find it appropriate to obtain a factual report and for this purpose, we constitute a Joint Committee comprising Central Pollution Control Board (hereinafter referred to as 'CPCB'); Meghalaya Pollution Control Board and a representative of Ministry of Environment Forest and Climate Change.*

5. *CPCB shall be the Nodal Authority for co-ordination and compliance.*

6. *The above Committee shall collect relevant information, if necessary, visit the site, interact with the stakeholders and submit a factual report within two months...*"



2. ACTION TAKEN:

2.1 Constitution of the Joint Committee:

In compliance of the Hon'ble NGT Order, Central Pollution Control Board (CPCB), Ministry of Environment, Forest and Climate Change (MoEF & CC), Regional Office, Shillong and Meghalaya State Pollution Control Board (MSPCB) nominated following officials as members of the Joint committee:

- i. Dr. H. Tynsong, Scientist-E, RO, MoEF&CC, Shillong
- ii. Sh. Anil C. Ranveer Scientist-E, RDNE, CPCB-Shillong
- iii. Sh. S. Syiem, Environmental Engineer, MSPCB, Shillong

2.2 Mandate of the Joint Committee:

The Hon'ble NGT mandated the Joint Committee as under:

"Collect relevant information, if necessary, visit the site, interact with the stakeholders visit the site in question and submit a factual report within two months" wherein, "CPCB shall be the Nodal Authority for co-ordination and compliance".

2.3 Inspection by the Joint Committee:

The Joint committee visited the various sites along Myntdu River on 13.12.2024 and interacted with all stakeholders to collect the factual information regarding the allegations made in the OA. The following officials representing concerned Departments along with the applicant were present during the visit:

S. No.	Name of the Official	Department
1	Ms. B. Blah	Additional Deputy Commissioner, West Jaintia Hills District
2	Sh.H. Nengnong	Executive Engineer, PWD, Jowai
3	Sh. D. Khongrymnai	General Manager, M/s Dhar Construction Company
4	Sh. K.L. Parihat	Applicant & President-Khooid Ya Ka Wah Myntdu

The Joint Committee visited five (05) sites along the Jowai Bypass Road construction project. During the visit, information was collected through interviews with officials and stakeholders present and by reviewing documents provided by the relevant departments.



2.4 About the Project Site:

- a. Project area: The instant matter is related to the construction of the Jowai- Bypass Road with a paved shoulder, connecting NH-40E and NH-44 over a total length of **5.915 kilometers**.
- b. Award of Contract: The project was initially awarded to M/s Kampung Kamyer Company from Arunachal Pradesh in March 2022, and canceled due to technical reasons. The contract was subsequently awarded to M/s Dhar Construction Company on January 16, 2023, with a completion timeline of 18 months (**Annexure - II**). While the original deadline was July 2024, officials from PWD (Roads) informed that the work is now expected to be completed by March 2025.
- c. Dumping of Construction Waste: The Committee observed that the whole stretch of the Jowai-Bypass, earth cuttings, including soil and stones, being dumped down the valley. Additionally, the Joint Committee noticed that there is no authorized dump site/collection center/storage/ processing sites for construction and demolition waste in the Jowai town.
- d. Flow of Myntdu River near the project site: The construction of the Jowai- Bypass Road is taking place along the hillocks near the Myntdu River. The Myntdu River, which originates at Mih Myntdu near Jowai town in Meghalaya, flows around the town and merges with Liar Pamkama River and Mynkrem River near the road construction site that connects NH-40E and NH-44. After the confluence with river Mynkrem at Urkhla, the combined stream continues downstream through Jowai town, where raw water is extracted for treatment at the Water Treatment Facility operated by the Public Health Engineering (PHE) Department in Jowai, to supply drinking water to the town's residents.
- e. Water Consumption: It was observed by the Joint Committee that the river water at the project site is mainly used by the localities situated at the upstream for domestic activities like bathing, washing etc. and for agricultural purposes. Public Health Engineering (PHE) Department in Jowai is responsible for treatment of the raw water at River Myntdu and supply of drinking water to the town's residents.

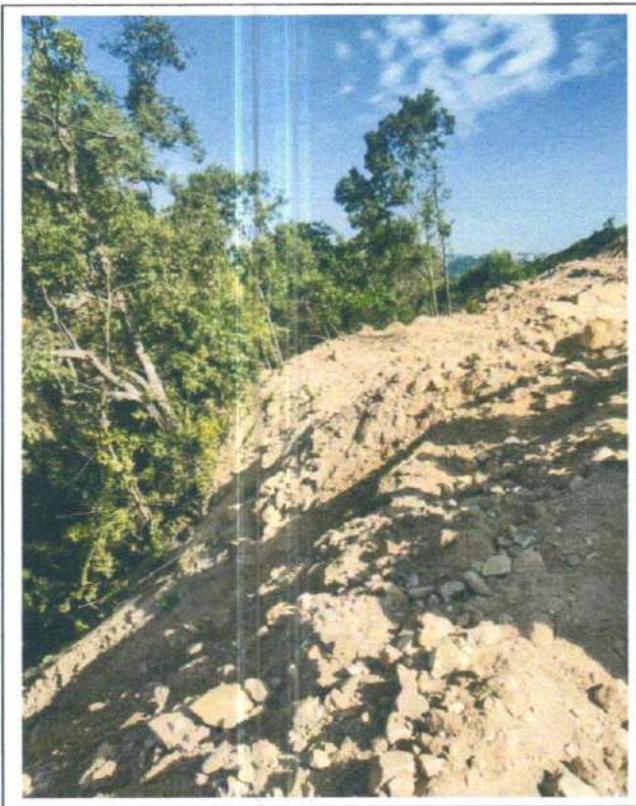


3.0 OBSERVATIONS:

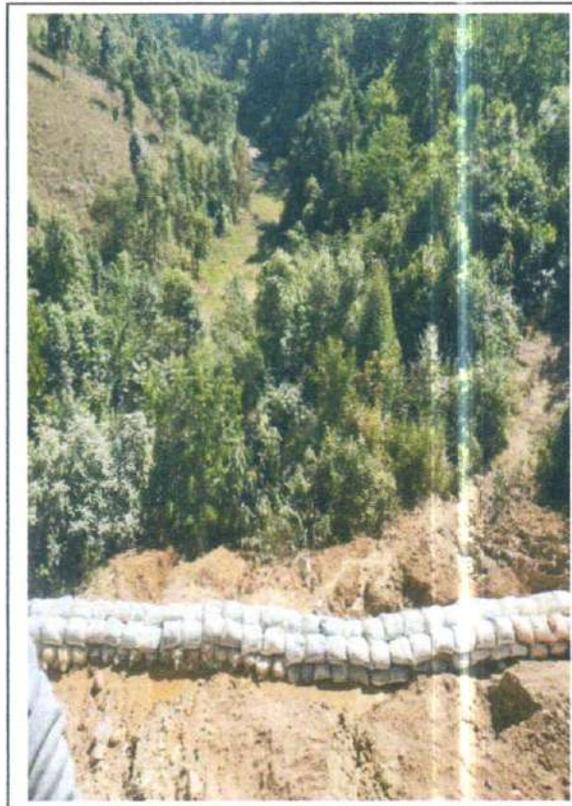
The Joint Committee's observations for each site visited are detailed below:

3.1. Road construction site, next to crematorium (Thangbriew):

- i. The Joint Committee observed that construction waste like soil and stone debris generated due to earth cutting was disposed at site next to crematorium, Thangbriew (down-slope of the hill) which is approximately 1 km away from the Myntdu River (Photograph - 1).
- ii. The Joint Committee observed that the site has a temporary sandbag/retention wall to prevent debris from flowing downhill (Photograph - 2). However, this solution is not adequate during heavy rains, as the natural slope of the terrain increases the likelihood of debris being washed away and mixed with the river. The Joint Committee also noted that the dumping site was unauthorized for such disposal.



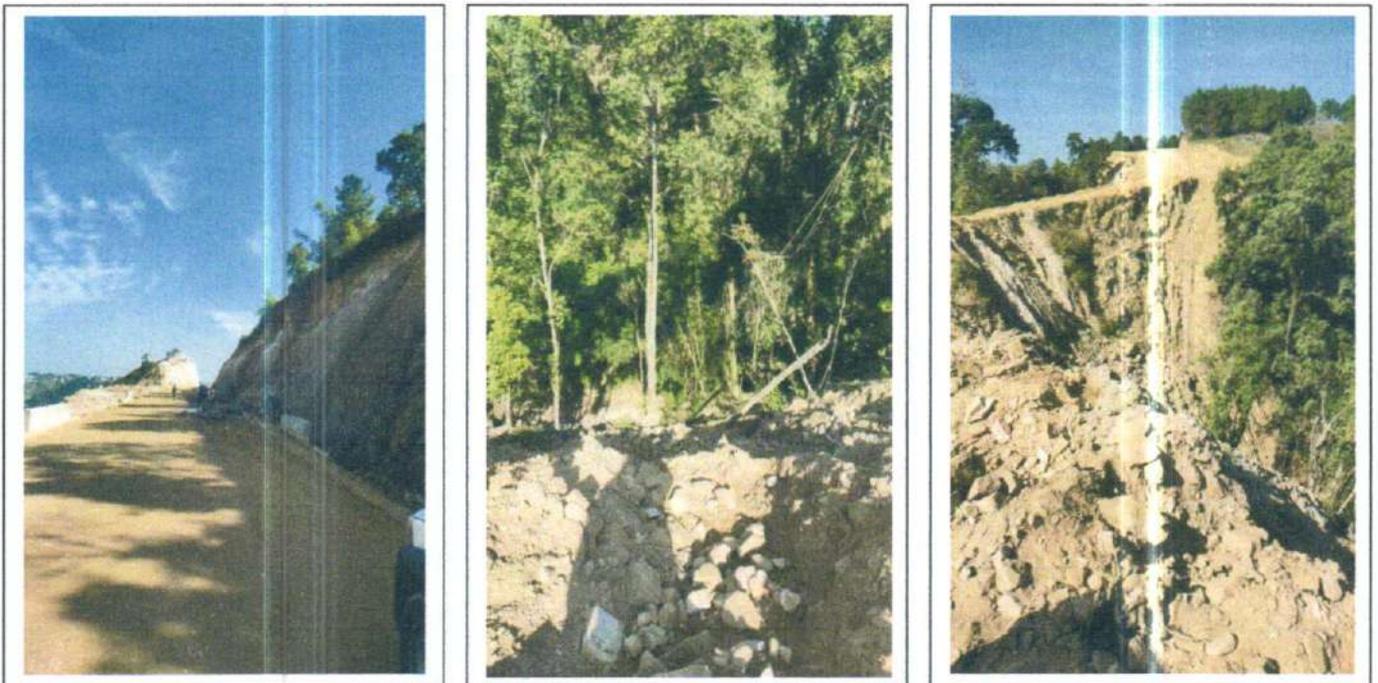
Photograph-1: Soil & Stone debris dumped into the valley at Thangbriew



Photograph -2: Sand-bag wall constructed at Thangbriew

3.2. Catchment area of Liar Pamkama:

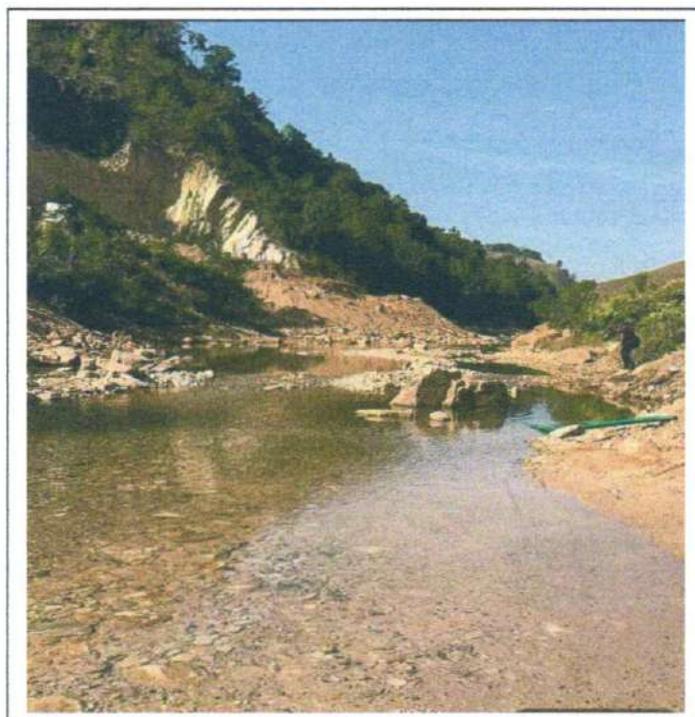
- i. The Joint Committee observed earth cuttings, including soil and stones, being dumped down in the unauthorized place, down-hill near the catchment area of Liar Pamkama, a tributary of the Myntdu River. (Photograph - 3), approximately 2-3 Km from river Myntdu.
- ii. The Joint Committee also found that the site was not properly barricaded that may cause sliding of muck/debris at the catchment area of the river including the agricultural fields surrounding the river and risk of debris being washed away during the monsoon season due to the natural slope, potentially affecting nearby paddy fields.



Photograph -3: Soil & Stone debris dumped into the valley at Liar Pamkama

3.3. Confluence point of Mynkrem river and Myntdu river at Urkhla:

- i. The Joint Committee observed that stones and debris generated from earth/hill cutting was being dumped at the confluence point of Mynkrem river and Myntdu river at Urkhla and restricting the flow of the Myntdu river (Photograph - 4).
- ii. To ascertain the impact of road construction on the water quality, officials from MSPCB collected water samples from a location approximately 100 meters downstream of the confluence point at the Myntdu River. The analysis report placed as **Annexure - III** indicated that the water quality of the site was complied with PRIMARY WATER QUALITY CRITERIA FOR BATHING WATER for all the measured parameters Fecal Coliform (110 MPN/100ml against the prescribed Max. 2500 MPN/100 ml), Fecal Streptococci (49 MPN/100ml against the prescribed Max. 500 MPN/100 ml), pH (6.9 against the prescribed values between 6.5-8.5), Dissolved Oxygen (7.0 mg/l against prescribed value ≥ 5 mg/l) and Biochemical Oxygen Demand (1.4 mg/l against prescribed value ≤ 3 mg/l) as specified in the Gazette Notification G.S.R. 742(E) dated 25th September 2000, under the Environment (Protection) Rules, 1986 as amended.



Photograph -4 Mynkrem river before the junction point with Myntdu river

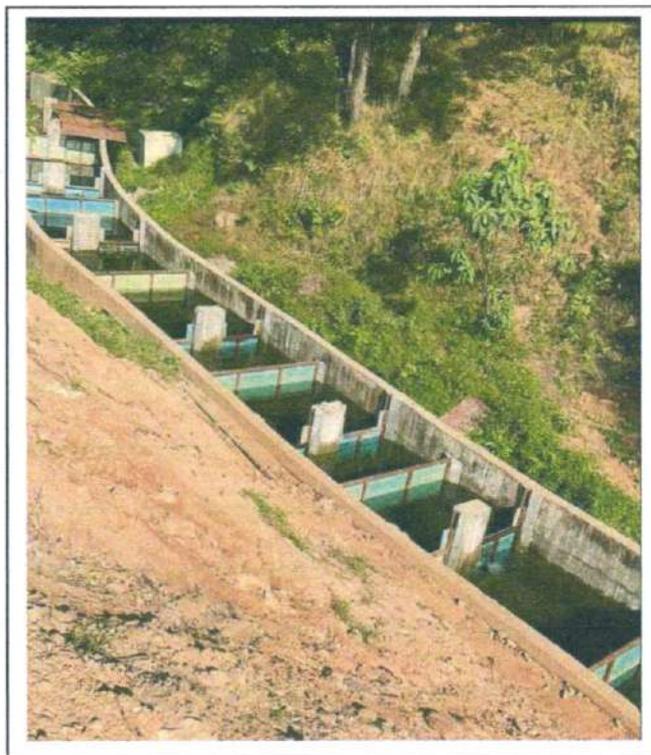


3.4. Dust Emissions at Construction Site:

Significant dust control measures like raising barricade along the perimeter, mounting dust barrier sheet (tarpaulin / plastic) was not observed at the construction site during the time of visit.

3.5. In-situ Remediation of drains at Treiongriang, Jowai:

- i. The Joint Committee noted that domestic wastewater from the drains of the Khinmusniang, Mynthong, and Jrisalein localities in Jowai town undergoes in-situ remediation before being discharged into the Myntdu River.
- ii. Vertical plates (Baffles) have been inserted inside the drain to physically separate plastic and floating garbage from the domestic water (Photograph - 5).
- iii. The site has a capacity to handle 500KLD of domestic waste water generated from Khinmusniang, Mynthong, and Jrisalein localities in Jowai town.
- iv. To assess the water quality at this site, Effluent Samples from the inlet point at Riatsatsim drain and outlet discharge point after treatment at Treiongriang were collected by official of MSPCB and the analysis results (copy enclosed at **Annexure - III**) reveal that the analyzed parameters for the effluent discharges at Treiongriang were complied with the prescribed general standards for discharge of environmental pollutants at Inland surface water under Schedule-VI of Environment (Protection) Rules Environment (Protection) Second Amendment Rules, 1993 notified vide G.S.R. 422(E) dated 19.05.1993, (<https://cpcb.nic.in/generalstandards.pdf>)



Photograph -5: In-situ nala at Treiongriang, Jowai

3.6. Water treatment facility maintained by Public Health Engineering (PHE),

Jowai:

- i. The Joint Committee noted that the PHE Department of Jowai Town extracts drinking water from the Myntdu River by constructing a small dam. The intake is located about 5-6 km downstream from the road construction site. The raw water intake point is situated approximately 1.5-2 km downstream from the water treatment facility.
- ii. The PHE in Jowai has a water treatment capacity of 1.5 million gallons per day (MGD). The Joint Committee observed that the treatment process includes physico-chemical methods such as aeration, clarification, coagulation, flocculation, and alum dosing.
- iii. To assess the water quality of the treated water, water samples have been taken by official of MSPCB from the outlet line of the treated water and the analysis results (copy enclosed at **Annexure - III**) reveals that the analyzed parameters for the treated water meets the permissible limits for the drinking water characteristics as per BIS IS 10500:2012 Drinking Water specifications

4.0 SUMMARY OF OBSERVATIONS:

- i. The Committee observed that the whole stretch of the Jowai-Bypass, earth cuttings, including soil and stones, being dumped down the valley.
- ii. The Joint Committee noticed that there is no authorized dump site/collection center/storage/ processing sites for construction and demolition waste as required under the C&D Waste Management Rules, 2016 in the Jowai town.
- iii. The Joint Committee noted that the contractor has already constructed a temporary sandbag wall in most areas to prevent the debris from flowing downhill. which is sufficient to control the debris flowing down the hill.
- iv. During the site visit, it was observed that inventory or records of the C&D waste generated from the project were not maintained. Additionally, waste management plan and the necessary approvals from the local authority as required under the C&D Waste Management Rules, 2016 were not provided.
- v. During the site visit, the Committee did not observe any further damage to the agricultural lands.
- vi. To ascertain the impact of road construction on the water quality, officials from MSPCB collected water samples from a location approximately 100 meters downstream of the confluence point of the Mykrem river and Myntdu River. The analysis report indicated that the water quality of the site was complied with primary water quality criteria for bathing water for all the parameters as specified in the Gazette Notification G.S.R. 742(E) dated 25th September 2000, under the

Environment (Protection) Rules, 1986 as amended.

Hence, no significant impact of construction and Demolition was observed on the water quality of the Myntdu River. However, the dumping of C&D waste was found to create siltation.

- vii. The Joint Committee noted that the PHE Department of Jowai Town extracts drinking water from the Myntdu River by constructing a small dam. The intake is located about 5-6 km downstream from the road construction site. The analysis results of the treated water at the outlet line of PHE reveals that the analyzed parameters for the treated water meets the permissible limits for the drinking water characteristics as per BIS IS 10500:2012 Drinking Water specifications.
- viii. Further, the Joint Committee had also noticed that municipal solid waste (MSW) from nearby areas of Jowai Town is being dumped recklessly into the valley at Jowai-Dawki road. This improper disposal highlights deficiencies in the collection, storage, and transportation of MSW by the local municipal authorities. The Joint Committee also observed the absence of a solid waste processing facility within the town.
- ix. The Joint Committee is in opinion that the PWD should ensure timely completion the project work i.e. upto March-2025 and the C&D waste generated should be disposed under the provisions of C&D waste management rules.

5.0 RECOMMENDATIONS:

- i. The concerned state authority/contractor is obligated to construct additional temporary sandbag walls at all vulnerable locations to prevent debris from flowing downhill into the Myntdu River.
- ii. The dumping of construction waste (soil, stones, and other materials) at the unauthorized sites must be stopped immediately. Concerned Municipal Board/District Administration must identify lands for establishing collection center/storage/processing sites for construction and demolition waste in the Jowai town as required under the C&D Waste Management Rules, 2016.
- iii. Proper Dust control measures should be implemented at the construction site as per CPCB Guidelines on DUST mitigation measures in handling Construction material & C&D wastes.
<https://cpcb.nic.in/openpdf/file.php?id=UmVwb3J0RmlsZXMvNTYxXzE1MTE5Mz MzNzJfbWVkaWFwaG90bzEyNj>.
- iv. Concerned project proponent must inventorize the C&D waste generated at the site and shall submit waste management plan and get appropriate approvals from

the local authority as required under the C&D Waste Management Rules, 2016.

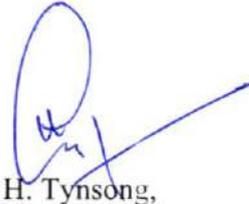
- v. Municipal Authorities i.e. Jowai Municipal Board must strengthen municipal solid waste management in Jowai Town by ensuring proper collection, storage, and transportation of MSW. Waste processing facility should be established within the town to manage waste in accordance with Municipal solid Waste management Rules, 2016. MSPCB shall enforce and monitor the same.
- vi. Awareness campaigns may be conducted to educate the local population about the importance of proper waste disposal and its impact on water quality, encouraging community participation in keeping the river and surrounding areas clean.



S. Syiem,
Environmental Engineer,
MSPCB, Shillong



Anil C. Ranveer
Scientist- E,
RDNE, CPCB-Shillong



Dr. H. Tynsong,
Scientist- E,
RO, MoEF&CC, Shillong

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1271 OF 2024**

IN THE MATTER OF: -

Shri Khroo L. Pariat

...Applicant

VERSUS

The State Of Meghalaya & Ors.

...Respondents

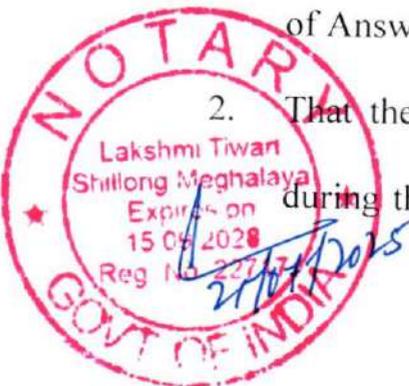
AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1, 2 AND 7

STATE OF MEGHALAYA

I, Barilang W. Phira, the Secretary to the Government of Meghalaya in the Public Works Department (Roads and Buildings) having office at Secretariat, Shillong, Meghalaya – 739001, do hereby solemnly affirm and state as under:

1. That I am presently posted as the Secretary to the Government of Meghalaya in Public Works Department (Roads and Buildings) and as such I am aware of the facts, circumstances and records pertaining to the instant case in my official capacity. I am competent and authorized to swear the present affidavit on behalf of Answering Respondent Nos.1, 2 and 7.

2. That the letter petition filed in the captioned case alleges that during the construction of the Jowai Bypass Road in Meghalaya



✓
Barilang W. Phira
Secretary to the Govt. of Meghalaya,
Public Works (R&B) Department

S L Instrument No. 93
Date 21.07.2025

there are alleged instances of environmental degradation, improper waste management, and violation of environmental norms and I state at the outset that the allegations made in the original application are not correct and the same are denied. The detailed reply and submissions of facts and law are provided in succeeding paragraphs.

3. That this Hon'ble Tribunal, vide order dated 21.11.2024, was pleased to direct the constitution of a Joint Committee to ascertain the veracity of the allegations raised in the letter petition dated 25.06.2024 regarding alleged environmental degradation caused by road construction works undertaken by the Public Works Department, Government of Meghalaya.
4. That this Hon'ble Tribunal, vide order dated 25.02.2025, was pleased to take on record the Joint Committee Report dated 10.02.2025 filed by the Central Pollution Control Board (CPCB), in compliance with the earlier direction issued on 21.11.2024. The recommendations made by the Committee as referred for convenience as under:

"5.0 RECOMMENDATIONS:

- i. *The concerned state authority/contractor is obligated to construct additional temporary sandbag walls at all vulnerable locations to prevent debris from following downhill into the Myntdu river.*

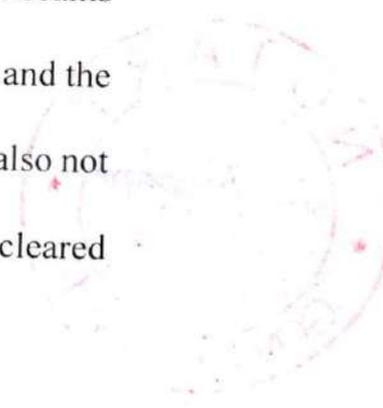


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- ii. *The dumping of construction waste (soil, stones, and other materials) at the unauthorised sites must be stopped immediately. Concerned Municipal Board/District Administration must identify lands for establishing collection centre/storage/processing sites for construction and demolition waste in the Jowai town as required under the C&D Waste Management Rules, 2016.*
- iii. *Proper dust control measures should be implemented at the construction site as per CPCB guidelines on DUST mitigation measures in handling construction material and C&D waste.*
- iv. *Concerned project proponent must inventories the C&D waste generated at the site and shall submit waste management plan and get appropriate approvals from the local authority as required into the C&D Waste Management Rules 2016.*
- v. *Municipal authorities, i.e. Jowai Municipal Board must strengthen municipal solid waste management in Jowai town by ensuring proper collection, storage, and transportation of MSW. Waste processing facility should be established within the town to manage waste in accordance With Municipal Solid Waste Management Rules 2016. MSPCB shall enforce and monitor the same.*
- vi. *Awareness campaigns may be conducted to educate the local population about the importance of proper waste disposal and its impact on water quality, encouraging community participation in keeping the river and surrounding areas clean."*
5. That insofar as the allegations of contamination of water streams are concerned, it was found to be within permissible limits and the allegations of damage to agricultural lands and crops were also not found to be existing as of now and all debris etc. have been cleared

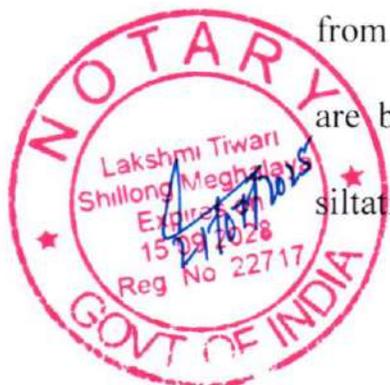
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from agricultural fields and will not be permitted to be dumped in any private property.

6. That the construction of the Jowai bypass is a significant infrastructure development in the State of Meghalaya. This project is essential for improving the transportation network in the region as it is intended to ease the heavy traffic congestion in the Jowai town by linking two national highways – i.e. NH40E and NH-44, bypassing the town.
7. That the 5.915 kilometre stretch of this the road involves construction of 3 bridges. Substantial portion of the work has already been completed, including two bridges. The change scope of work in the third bridge, and its approval from the Ministry of Road Transport and Highways Government of India has caused some delay in completion of the project which was scheduled to be completed by March 2025.
8. That the temporary sand bridges have been constructed in the river/stream only to launch steel girder plates and the sand and earth put in the river temporarily are being removed completely from the water after the bridges are ready. Moreover, *hume* pipes are being provided in the earth bridge for flow of water. The siltation caused in the river because of the construction activity is

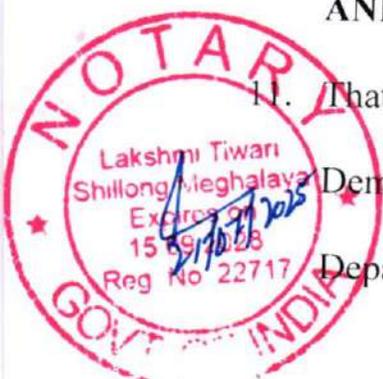

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also being regularly cleaned and shall be removed completely once the construction is complete.

9. That the removal of soil and debris from the Liar Pamkam Stream was completed in January, 2025. Furthermore, the clearing of debris from the adjoining paddy fields on both the sides of the stream is has also been completed. Copies of photographs showing cleaning of the lake and agricultural fields are annexed herewith and marked as **ANNEXURE R-1 [Pg. No. 9 to 12]**
10. That the temporary protective structures, including sandbag walls have been installed at critical locations by the contractor. In areas where temporary filling of riverbeds was undertaken to facilitate the launching of bridge girders, the process of removal is currently underway and is anticipated to be completed within the next three to four days. The State Government has also instituted measures to regulate any future dumping activities, thereby ensuring strict adherence to applicable environmental standards and guidelines. Copies of photographs showing sandbags deployed as additional protective measures are annexed herewith and marked as **ANNEXURE R-2 [Pg. No. 13 to 14]**
11. That in compliance with Rule 10 of the Construction and Demolition Waste Management Rules, 2016, the Urban Affairs Department has commenced the process of identifying and


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notifying designated dumping sites. Concurrently, the Public Works Department (PWD) has issued directions mandating that all construction and demolition waste be properly inventoried and disposed of strictly in accordance with the applicable statutory provisions and will be dumped by the contractor after inventorization at the designated sites only..

12. That the Public Works Department (PWD) has instituted a system for the preparation and maintenance of Construction and Demolition (C&D) waste registers. In addition, Waste Management Plans are being developed for all ongoing and upcoming infrastructure projects in accordance with the provisions of the Construction and Demolition Waste Management Rules, 2016.

13. The State respectfully assures this Hon'ble Tribunal that appropriate measures have been undertaken to safeguard agricultural lands in the vicinity of the project site, and to prevent any form of encroachment or damage thereto, which was the primary concern of the applicant.

14. That it is submitted that temporary earth fillings undertaken for bridge construction have contributed to siltation in certain areas.

Remedial measures have been initiated, and removal operations are presently in progress. Notwithstanding the above, water


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quality monitoring indicates that the parameters remain within the permissible limits as prescribed under Gazette Notification G.S.R. 742(E), dated 25th September 2000.

15. That it is respectfully submitted, the Public Health Engineering (PHE) Department conducts regular monitoring of water intake from the Myntdu River. The analysis of treated water consistently demonstrates compliance with the prescribed standards under BIS IS 10500:2012. The Department remains committed to maintaining and ensuring continued adherence to these standards.
16. That the issue pertains to the functioning of the local municipal authority, i.e. Jowai Municipal Board is distinct and independent from the ongoing construction of the Jowai Bypass Road and is sub-judice before this Hon'ble Tribunal in O.A. No. 606 of 2018 titled as Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues wherein the Urban Affairs Department has already formulated a comprehensive plan to enhance the collection, transportation, and processing of Municipal Solid Waste (MSW) within Jowai town and the same has been placed before this Hon'ble Tribunal in O.A. No.606 of 2018. A copy of the latest report filed on behalf of the State of Meghalaya in O.A. No.606 of 2018 is annexed herewith and marked as ANNEXURE R-3 [Pg. No. 15 to 69]

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17. That the State Government is also conducting regular awareness programmes amongst the local population and schools for training them on good practices of waste segregation, management and disposal. Copies of photographs conducting awareness programmes are annexed herewith and marked as **ANNEXURE R-4 [Pg. No. 70 to 85]**

18. That in view of the submissions made above, it is most respectfully submitted that the instant affidavit may kindly be taken on record and appropriate orders may kindly be passed by this Hon'ble Tribunal.

It is prayed accordingly.

Identified By


[Smt. S. Laloo]
Advocate, Shillong


DEPONENT

Secretary to the Govt. of Meghalaya,
Public Works (R&B) Department

VERIFICATION:

Verified at Shillong on this 21st day of July 2025 that the contents of the above affidavit are true and correct to the best of knowledge and belief of the deponent based on official records of the State Government and nothing is false and nothing material is concealed therefrom.



Solemnly Affirmed before me this day on 21.07.2025 The deponent is identified By Smt. S. Laloo, Advocate
I Certify that the content of the Affidavit are read over and Explained to the Deponent who verified the same before me.


DEPONENT

Secretary to the Govt. of Meghalaya,
Public Works (R&B) Department


Lakshmi Tiwari
Notary Public
Shillong, Meghalaya
Regn No. 22717
Govt of India

CONSTRUCTION OF BRIDGE OF 60.00M SPAN UNDER CHANGE OF SCOPE (COS) ON JOWAI BY-PASS ROAD IS UNDER PROGRESS. WASTE SOIL TEMPORARY DUMPED AT THIS LOCATION WILL BE RE-USED IN BACK FILLING OF ABUTMENTS, RETURN WALLS AND APPROACHES TO BRIDGE



ANNEXURE
CONSTRUCTION OF BRIDGE OF 60.00M SPAN UNDER CHANGE OF SCOPE
(COS) ON JOWAI BY-PASS ROAD IS UNDER PROGRESS. WASTE SOIL
TEMPORARY DUMPED AT THIS LOCATION WILL BE RE-USED IN BACK
FILLING OF ABUTMENTS, RETURN WALLS AND APPROACHES TO BRIDGE



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Executive Engineer P.W.D (Roads)
Jowai Central Division, Jowai

REPORT OF THE MEETING IN REVIEW TO THE COMPLIANCE OF THE HONBLE NGT ORDER NO. 172/2016 EZ IN THE MATTER OF SAJAY LALOO VS STATE OF MEGHALAYA HELD ON 19TH DECEMBER, 2023 AT 12:00 NOON IN THE CONFERENCE ROOM OF THE DEPUTY COMMISSIONER OFFICE, WEST JAINTIA HILLS DISTRICT.

Attendance Sheet at Annexure 1.

The meeting was chaired by Shri. B.S Sohliya, IAS Deputy Commissioner, West Jaintia Hills District who welcomed all the officials and members present. He further highlighted the urgency of the matter as in his discussion with Shri. D. P. Wahlang, IAS Chief Secretary during his visit on the 11th December, 2023 has urge that a comprehensive review meeting to assess the steps taken by the District Administration for the rejuvenation of Myntdu river to be carried out at the earliest. Therefore the steps taken by the various Departments in compliance to the discussion of the meeting on the 27th September, 2022 Chaired by the Chief Secretary will be reviewed.

After threadbare discussion on the points as noted the updated action taken report by the different departments in the one year since the last review meeting Chaired by the Chief Secretary as on the 27th September 2022 and the further actions to be taken are as below:-

Project/activities	Action taken as reported on the 27/9/2022	Directions/further actions as per the Meeting held on 27/9/2022	Updated Action Taken Report during the last year reported as on 19/12/2023
<p>1. Bio-remediation works in 11 drains/tributaries.</p> <ul style="list-style-type: none"> Urban Affairs Department should start work for all 11(Eleven) drains immediately and it should be completed on or before October 2023. 	<p>a. Till date, 10% of the Bio- remediation work has been completed in 3 drains and work in remaining 8 drains also started.</p> <p>b. So far, an amount of Rs. 1.00 crore has been released and another Rs. 1.08 crore moved for sanction during the current financial year.</p> <p>c. Meeting with concerned headmen of Jowai town for the purpose of implementing bio-remediation work in 11 drains was held and it was resolved to start the bio-remediation work in all 11 drains.</p>	<ul style="list-style-type: none"> Works should be expedited. Jowai Municipal Board shall supervise execution of work. Bio remediation work should be completed before October, 2023. <p>(Action: CEO Jowai Municipal Board (JMB)).</p>	<p>1. The E.E, Jowai Municipal Board informed that 85 % of the work has been completed and the entire construction will be completed by February, 2024.</p> <p>2. A meeting with the concerned Waheh Shnong/ Headmen for the purpose of implementation of the 11(Eleven) in situ nallahviz</p> <ol style="list-style-type: none"> SyntuKsiar (Near Myntdu Stream) - 87% completed Panaliar (Umkyrdein) - 95% completed Caroline Colony - 95 % completed Ladthadlaboh West - 95 % completed Khimusniang - 92 % completed Umshangiar - 85 % completed Iawmusiang (Chahtngit) - 90 % completed Mynthong 1(Near Dawki Bridge) - 90 % completed Mynthong 2 (Near Dawki Bridge) - 85 % completed PanaliarMulong. - 90 % completed Loomiongkjam near Madan Ait Nar (Ram Pyrthai) - 85 % completed <p>3. The CEO, Jowai Municipal Board to submit report on completion and subsequently for the Meghalaya Pollution Control Board (MSPCB)to carry out the analysis once the Bio-remediation works are operation with a copy to Deputy Commissioner office.</p> <p>Action : CEO, Jowai Municipal Board and MPCB</p>
<p>2. Construction of FSSM plant</p> <ul style="list-style-type: none"> Urban Affairs Department should expedite FSSM Plant construction and should be completed before May 2023. 	<p>a. Construction of FSSM plant at Sabah Muswang has been started and about 35% of the work has been completed.</p> <p>b. Scheme for an amount of Rs. 45 lakhs has been sanctioned and scheme for an amount of Rs. 1,30,89,731 moved for sanction during the financial year 2022-23.</p>	<p>Work should be expedited</p> <p>(Action: CEO, JMB)</p>	<p>1. The E.E Jowai Municipal Board informed that the construction work for the FSSM plant at Sabah Muswang is 100% completed.</p> <p>2. The Trial run will be carried out and joint inspection with the members will be conducted in the 1st week of January 2024 left and it will be done by 1st week January 2024.</p> <p>3. Detail Report to be submitted immediately.</p> <p>Action : CEO, Jowai Municipal Board</p>

<p>Solid Waste Processing plant with 10TPD at Khliehriat</p> <p>The Urban Affairs Department has prepared a proposal for Solid Waste Processing Plant with 10TPD at Khliehriat which will also cater the need of Jowai town also with an estimated cost of 13.37 crores and has been sent to the Government for approval under 15th Finance Commissioner Grant with a limitation of 9015338 only during the current year. It was decided that Urban Affairs shall forward proposal to Finance Department immediately and Finance Department shall convey Sanction within 1(One) week from the date of receipt of proposal.</p>	<p>a. It is proposed to set up Solid Waste Processing with 10TPD at Khliehriat to serve for both Jowai and Khliehriat.</p> <p>b. An amount of Rs. 13.37 crore has been sanctioned for the project.</p> <p>c. EOI has been floated on 06.9.2022 for engagement of firm for design, build and transfer.</p> <p>d. The project will be completed within 12 months from the date of completion of tender works.</p>	<p>a) Urban Department shall prepare master plan to have Solid Waste processing plant, sanitary landfill and Bio medical waste processing for Khliehriat in the same premises.</p> <p>b) Process shall be initiated to establish sanitary landfill at Khliehriat by engaging consultant for preparing EIA/EMP for obtaining Environmental Clearance.</p> <p>(Action: Director, Urban)</p>	<ol style="list-style-type: none"> 1. Work has started. 2. Earth work for compost plant completed. 3. Retaining wall for the Compost Plant completed. 4. Erection of Compost Plan Shed under progress. 5. The E.E Jowai Municipal Board informed that meeting with the Director, Urban Affairs Department, JHADC and Headmen is held on 19/12/2023 at 3:00 P.M on the matter relating to the problems faced due to objections by the local people. This has been resolved and the work can be resumed. <p>Action: CEO, Jowai Municipal Board</p>
<p>4. Waste Recovery Centre</p> <p>It was decided that Urban Affairs shall forward proposal to Finance Department immediately for sanction under 15th Finance Commission Grant and Finance Department shall convey sanction within one week from the date of receipt of proposal.</p>	<p>a. Waste Recovery Centre will be set up at Sabahmuswang West Jaintia Hills District.</p> <p>b. Sanction for an amount of Rs. 7,69,662 has been obtained.</p> <p>c. Tendering for the project will be completed within one month.</p>	<p>Tendering shall be completed at the earliest and work should be commenced in the month of November, 2022.</p> <p>(Action: CEO, JMB)</p>	<ol style="list-style-type: none"> 1. The E.E J.M.B informed that there are 4 Nos of Waste Recovery Centre has been sanctioned. 2. Syntu Ksiar- Tendering has been completed. 3. Sabahmuswang- Tendering will be floated on the 21st December, 2023.(After consultation with the local people) 4. Searching for location for setting up of WRC for remaining 2 nos under process. <p>Action : CEO, Jowai Municipal Board</p>

<p>Setting up of Sanitary Landfill.</p> <p>It was informed that land has been identified and application submitted to SEIAA for obtaining environmental clearance and further informed that empanelled agencies are not available for preparation of Environment management plan. It was decided that officials of Urban Affairs will meet Chairman SEAC for guidance on online application for environmental clearance and obtaining contact details of NABET accredited agency to prepare EIA/EMP. The Chairman SEIAA and SEAC requested to look into matter of preparing EMP/EIA and guide the Urban Affairs Department for online application and SEIAA requested to grant Environmental clearance for the project within 45 days.</p>	<p>a. The State Government has identified land at Rakabah village West Jaintia Hills district for setting up of Sanitary Landfill for scientific disposal of waste.</p> <p>b. Accredited consultant has been engaged for preparation of Environment Impact assessment and Environment Management Plan for obtaining environmental clearance.</p>	<p>EIA/EMP shall be prepared within one within one week and Director Urban shall apply online to SEIAA for EC. (Action: Director, Urban)</p>	<ol style="list-style-type: none"> 1. Review and Finalization of the draft EMP and EIA report by the Urban Affairs Department. 2. Translation of the Executive Summary in local language. 3. Request for conducting Public hearing by the Urban Affairs Department to the State Pollution Control Board 4. Incorporate the Public hearing report in the final EMI and EIA report by the Consultant and the Urban Affairs Department and submit it to the Ministry for obtaining Environmental clearance. <p>Action : Urban Affairs Department</p>
<p>6. Purchase of Cesspool vehicle</p> <p>The Director Urban Affairs shall submit proposal for purchase of cesspool vehicle to PCCF and HoFF for obtaining fund from Environmental Compensation deposited with Forest Department. The Director shall also submit proposal for door to door collection of garbage transportation and disposal to landfills from environmental compensation.</p>	<p>Proposal has been included to Purchase Cesspool vehicle as part of City Waste Water Action Plan for Jowai under SBM (Urban)2.0</p>	<p>Cesspool vehicle from Shillong shall be deployed temporarily to transport fecal sludge to Khliehriat. (Director, Urban , CEO, JMB)</p>	<ul style="list-style-type: none"> • Provision for 1 No. of Cesspool was kept under SBM 2 and approval is yet to be received from the Ministry. • Jowai Municipal Board have received 2(Two) numbers Cesspool from Shillong Municipal Board. These Cesspools will be utilized in due course. <p>Action CEO, Jowai Municipal Board</p>

<p>Action against unauthorized shops/Restaurants/automobiles/ automobile service by Meghalaya State Pollution Control Board.</p> <ul style="list-style-type: none"> The MSPCB shall issue closure notices against car washes along the river. The Deputy Commissioner, West Jaintia Hills shall take steps to close down all unauthorized car wash along the Myntdu River. The MSPCB shall impose penalty/Environmental compensation under relevant laws against unauthorized car wash and commercial units along the river. 	<p>a. Closure notices have been issued to 11 restaurants who were set up without obtaining CTE/CTO.</p> <p>b. Show Cause Notice issued to 12 restaurants, automobile service and 3 petrol pumps who were set up without CTE/CTO.</p> <p>c. Environment compensation has been imposed on 11 restaurants who were set up without CTE/CTO. The total environmental compensation imposed is Rs. 13,51,500/-</p>	<ul style="list-style-type: none"> District Administration, Police and MSPCB shall conduct surprise inspection and ensure that all the units against whom closure notice issued are closed down and closure notice is enforced. (Action: DC, SP, MSPCB) Complaints shall be filed against defaulting units under Air Act and Water Act. (Action: MSPCB) Environmental compensation shall be levied on remaining defaulting units (Action: MSPCB) 	<ol style="list-style-type: none"> Joint inspection is conducted on regular basis with reports to Deputy Commissioner office. The representative from MSPCB informed that action for the violator has been taken up. The District Administration, Police and MSPCB to conduct inspection on the 1st week of January, 2024 and to ensure that the ETP in these establishments are operation. Further reports for the same to be submitted accordingly. <p>Action : DC,SP,MSPCB</p>
<p>8. Dumping of spoils, earth and muck into Myntdu River by Contractor</p>	<p>a. PWD Department has taken steps to ensure that no dumping of spoil, waste or muck into river takes place.</p> <p>b. Earth work excavation had been completed long back i.e in 17.01.2021 and as such there is no dumping of spoils, earth and muck due to on-going construction anymore.</p> <p>c. Earth/soil and muck which was dumped at the site has been cleared by Contractor and taken to designated dumping site.</p> <p>d. Officers and Staff of PWD have been deputed to project site to ensure that no dumping of waste or muck and earth into river takes place.</p> <p>e. Executive Engineer PWD (Roads) Jowai Central Division has been instructed to be vigilant and to ensure that staffs are deployed to frequently visit the project site.</p>	<ul style="list-style-type: none"> PWD shall ensure that no fresh dumping of waste, spoil and earth into river and along the bank of river takes place. PWD shall depute staff at project site. (Action: CE, PWD(NH)) 	<ol style="list-style-type: none"> No representative is available from the PWD Department, explanation for the same to be submitted by the members nominated from the PWD Department. Further the PWD(Roads) Departments to ensure that necessary steps to be taken in relation to the the Earth/soil and muck which is produced due to excavation / road construction is not carried to the river. Necessary action to be taken before the monsoon season. Also, Officers and Staff of PWD to be deputed to project site to ensure that no dumping of waste or muck and earth into river takes place. <p>Action : PWD Department</p>

<p>9. Eviction encroachments</p>	<p>a. District Magistrate, West Jaintia Hills District has served eviction notices against 7 alleged encroachers who have constructed house within 50 meter from Myntdu river on 16th Aug 2022.</p> <p>b. Hon'ble High Court of Meghalaya vide order dated 25.08.2022 in WP(C) No. 311 of 2022 issued stay order in respect of one encroacher.</p>	<p>The District Magistrates shall take further steps to evicting encroachers and dismantling structures in remaining 6 encroachers. (Action :Deputy Commissioner, WJH)</p>	<p>Order vide letter No.Gen.179/Pt-IV/CA/MU/NGT/2022/424. Dt. 14/12/2022 has been issued for carrying out demolition of the illegal structure/building.</p> <p>Action DC,SP,MSPCB</p>
<p>10. Prohibitory Order</p>	<p>District Magistrate, West Jaintia Hills District issued prohibitory order under section 144 Cr.P.C to prohibit felling of trees in the vicinity of river, sand mining, washing of cloths and vehicle, dumping of spoils and waste into Myntdu River.</p>	<p>The Deputy Commissioner shall issue fresh prohibitory Order to prohibit car washing in the river, sand mining, felling of tree in the vicinity of river, dumping of garbages/waste/spoils into the river. (Action: DC WJH)</p>	<p>Order U/S 144Cr.P.C has been promulgated on 13th October, 2023.</p> <p>Action Deputy Commissioner, West Jaintia Hills</p>
<p>11. IEC activities</p>	<p>a) Jowai Municipal Board on 03.06.2022 had organized field visit to Waste Recovery Centre at Umpling East Khasi Hills for the Office bearer of local organisations viz. Synjuk ki Wahch Shnong Jowai and local Wahch Shnong Jowai.</p> <p>b) Jowai Municipal Board had organised awareness programme on 17.06.2022 for Market Committee of Howai and Headmans of Jowai town in connection with Solid Waste management in Jowai.</p> <p>c) Awareness programme was organised in 10 Schools on waste Management and sanitation from 3rd August to 5th August 2022.</p> <p>d) Meeting held Synjuk ki Wahch Shnong Jowai on 04.08.2022 under campaign "Keep Jowai town Clean" and appealed to public to maintain hygiene and sanitation in surroundings, not to throw garbage into rivers/streams.</p> <p>e) IEC activities will be organized under SBM (U) 2.0</p>	<p>CEO, JMB shall continue to hold awareness programs (Action: CEO, JMB)</p>	<p>Awareness Programme during 2023.</p> <ol style="list-style-type: none"> 1. A street play on Solid Waste Management and Plastic Waste Management was held at lawmusiang on 6th June 2023 at lawmusiang with Resource Person from the Office of the Mission Director Project Management Unit (PMU) Shillong. 2. Awareness Programme on Segregation of Waste and Sanitation and Distribution of green and blue bins at 2(two) nos School Lathadlaboh was held on 2023. 3. Health Camp & Cleaning Drive at Jowai Municipal Board Campus on 27/09/2023. 4. Cleaning Drive for Public Toilets 4(four)nos with the local organisation and market committees from September-December 2023. 5. Mass Cleaning Drive with three market communities and Presentation of certificate to all participants at lawmusiang, Jowai on 02.10.2023. <p>Action CEO, Jowai Municipal Board</p>

<p>Households having faulty septic tanks or leakage of septic tank.</p> <ul style="list-style-type: none"> Action against households with faulty leakage of Septic tanks: CEO Municipal Board shall prepared list of households having faulty or leakage of septic tanks along the Myntdu river and its tributaries and issue closure notices and impose penalty on households with faulty or leakage of septic tank under Building Bye laws. 	<p>a) Public Meeting was held under campaign "Keep Jowai Town Clean" on 4th August 2022 to create awareness on sanitation.</p> <p>b) Jowai Municipal Board has issued appeal requesting households to construct proper septic tank and prevent leakage, not to throw garbage into drains/streams.</p> <p>c) Rs. 12,000 per households will be provided for repairing of faulty septic tank under SBM(U).</p>	<ul style="list-style-type: none"> CEO JMB shall ensure that all household having faulty septic tanks are repaired/ constructed the septic tank using available funds in time bound manner. CEO, JMB shall levy penalty on household with faulty septic tanks. Deputy Commissioner shall monitor the issue and ensure that all households have proper septic tanks. (Action: DC WJII and CEO JMB) 	<ol style="list-style-type: none"> CEO, JMB informed that Notice has been issued for information to all household having faulty septic tanks are repaired/ constructed the septic tank. Status as of Dec 2023:- IHL Completed = 65 IHL under construction = 38 Fund is yet to be release to the beneficiaries. <p>Action CEO, Jowai Municipal Board</p>
<p>13. Action against contractor for dumping muck/waste into river.</p> <ul style="list-style-type: none"> Action against contractor for dumping of waste or muck and earth into Myntdu river: PWD shall examine and take steps for imposing penalty on contractor for dumping of waste or muck and earth into Myntdu River in violation of terms and conditions of contract. The MSPCB shall examine feasibility of imposing environmental compensation on contractor under relevant laws 	<p>Meghalaya State Pollution Control Board is in the process of imposing the Environmental Compensation against contractor for dumping muck/waste into Myntdu river in violation of Construction and Demolition Waste Management, 2016.</p>	<p>MSPCB shall levy Environmental Compensation on contractor for dumping the waste within one week. (Action: MSPCB)</p>	<ol style="list-style-type: none"> MSPCB shall submit the report on the Environmental Compensation levied on contractor for dumping the waste. <p>Action: MSPCB</p>
<p>14. Setting up of common STP for two polluted tributaries Rampyrthai and Liar- Urkyrdein</p>	<p>a. It is proposed to construct Common Sewage Treatment Plant for polluted tributaries Rampyrthai and Liar Urkyrdein to treat effluents before release into Myntdu river.</p> <p>b. Jowai Municipal Board has forwarded proposal with an estimated cost of Rs. 8.00 crore to Forest department.</p>	<ul style="list-style-type: none"> Director Urban Affairs shall prepare DPR for establishing Common Sewage Treatment Plant for polluted tributaries Rampyrthai and Liar Urkyrdein) (Action: Director Urban) 	<p>(a) E.O.I floated on 13th March 2023, however, none of the tenderers qualify. Information forwarded to Directorate Urban Affairs and also the views and comments on the same is sought and awaiting reply on the same.</p> <p>Action CEO, Jowai Municipal Board</p>
<p>15. De-silting of river Myntdu</p>	<p>-</p>	<p>The District Administration shall conduct inspection and submit report on the extent of siltation after the monsoon season for taking further action for de-siltation.</p>	<ol style="list-style-type: none"> The Deputy Commissioner has directed as on 13/02/2023 that the CEO, Jowai Municipal Board, E.E Water Resources and Secretary, JHADC to make proposal for desilting of Myntdu river. The action from their end to be updated if any and to submit on or before the 5th January 2024. The member from Jaintia Fishing & Environment Protection Association has informed that a joint inspection has been carried out by JHADC, the report and any proposal for the same to be submitted at the earliest. <p>(Action: CEO, JMB, Secretary JHADC, E.E Water Resources)</p>

<p>Water quality river. MSPCB shall test of water of tributaries one month time shall identify source of pollution in tributaries.</p>	<p>As per the test conducted by Meghalaya State Pollution Control Board on 9th August, 2022, the water quality of Myntdu river was satisfactory with reference to Primary Water Quality Criteria for bathing water stipulated by CPCB</p>	<p>MSPCB along with District Administration, Police and Jowai municipal Board shall conduct regular inspection to ensure that no dumping of waste/ garbage into river takes place, no dumping of solid waste takes place in Jowai Town, all unauthorized commercial units are closed down and to take all necessary steps to prevent pollution of Myntdu river. (Action: DC, SP, Municipal Board, MSPCB)</p>	<p>Smt. D.Syiemlieh, SEE, MSPCB informed that testing of water is being done on monthly basis at 2 locations i.e Mihmyntdu and Syntu Ksiar and the report is satisfactory. It is also informed that after Bio remediation works in 11 drains/ tributaries is completed the testing for the same will also be carried out.</p> <p>Action: MSPCB</p>
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The ADC, West Jaintia Hills also highlighted on the various committees that have been Notified by the Government in relation to Rejuvenation of River Myntdu and their action :-

1. The District Coordination Committee for implementation of the Action Plan for Myntdu River under Priority V was notified on the 15/6/2023 this is in relation to the River Rejuvenation Committee. In this regards the District Urban Planner to submit report on the action taken on or before the 5th January 2024.
2. The Distric Level Executing Committee was notified on the 25th May, 2022 this is in relation to the fund allocated/collected or fines levied and the utilization as per the guidelines issued. further the account has been opened as per the meetings held on the 31/07/2023. In this regards the Divisional Forest Officer (Social Forestry) to update on the fund availability as of date and to submit report on the action taken on or before the 5th January 2024.

The Deputy Commissioner urge the various departments to take up the matter on a war footing as the prevention of the pollution of the river Myntdu is of the utmost importance in the health of the residence of the District Headquarters, Jowai and also of the people in the entire stretch residing and depending on this main river for their daily livelihood and other activities.

The meeting ended with a vote of thanks from the Chair.


(Shri B.S. Sohliya, IAS)
Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Dated Jowai the 20th December, 2023.

Memo No. Gen.179/Pt-VCA/MU/NGT/2023/166-A ,

Copy to:

1. The Chief Secretary, Govt. of Meghalaya for kind information.
2. The Secretary to the Govt. of Meghalaya Forest & Environment Department for kind information and necessary action.
3. All members present.


Deputy Commissioner,
West Jaintia Hills District,
Jowai.

etc.

ANNEXURE R/7

To,
The Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Date: January 18th 2024

Subject: Report on Joint Inspection of River Myntdu

Sir,

With reference to the subject above and in pursuance of Order Gen.179/Pt-V/CA/MU/NGT/2023/198, dated 15th January 2024, a joint inspection was conducted along the Myntdu river in multiple locations in Jowai in connection with (i) De-silting of River Myntdu and (ii) ensuring that no fresh dumping of waste/earth/spoil and muck into the River Myntdu which is produced due to excavation/road construction, on the 17th of January, 2024.

The report is attached for your kind perusal.

Enclosed:

- 1- Report of the Joint Inspection with Images and Maps.
- 2- Attendance Sheet

Yours Faithfully,



Silvester Phanbuh, MCS
Assistant Commissioner (Revenue)
West Jaintia Hills District, Jowai

Report – Joint Inspection, River Myntdu, January 17th, 2024

In pursuance of the order, Gen.179/Pt-V/CA/MU/NGT/2023/198, a joint inspection was conducted along the Myntdu river in multiple locations in Jowai in connection with (i) De-silting of River Myntdu and (ii) ensuring that no fresh dumping of waste/earth/spoil and muck into the River Myntdu which is produced due to excavation/road construction, on the 17th of January, 2024.

Objective

To ascertain the impact on the river from nearby construction activities and to identify river stretches for proposing de-siltation of the river.

Observations

1. Location 1 – Liar Pam Pam and Myntdu Bridge

Under location 1, the inspection party visited 2 separate sites.

a. Location 1a – Liar Pam Kam, Khliehtyrshi Village

The site visited was the Liar Pam Kam, Khliehtyrshi Village, where a tributary flows into the Myntdu and provides water to adjoining farmlands.

During the inspection, significant accumulations of debris, comprising mud, sand, and stones, were observed on the bed of the tributary, resulting in turbid water conditions. Notably, the proximity of an operational stone quarry adjacent to the tributary was identified as a contributing factor, with sediment from the quarry being transported into the tributary and subsequently across the road into nearby farmlands, via a culvert.

Further scrutiny revealed ongoing construction activities related to the Jowai Bypass at the summit of the hill overlooking the tributary. It was evident that the construction was causing additional debris to descend along the hill's gradient, contaminating the streamlets that feed into the tributary.

The inspecting team prognosticated that the influx of debris into the Myntdu River via the tributary, with consequential impact on the adjacent farmlands, would intensify with the advent of the rainy season, exacerbating the existing environmental concerns.

b. Location 1b – Myntdu Bridge, Pam Blah

The second spot evaluated was the segment of the River Myntdu situated downstream of the Myntdu Bridge, in the vicinity of Pam Blah. During this inspection, there was a consensus among the inspection teams that de-siltation efforts could be effectively implemented at this site, contingent upon the fulfilment of all technical prerequisites.

Location 2 - Treiongriang

The inspection team conducted a thorough evaluation at Treiongriang, the confluence point of the Myntdu and Mynkrem rivers. This area is also a key site for the Jowai Bypass construction project. During the inspection, it was observed that a substantial volume of debris, originating from the earthworks associated with the bypass construction, had accumulated and was encroaching upon the riverbank of the Myntdu. Furthermore, the team observed that the extent of the debris accumulation posed a significant risk; in the event of rainfall, it could lead to considerable pollution of the river with mud and sand, and potentially cause a substantial obstruction to the river's natural flow.

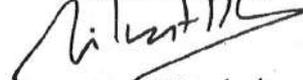
3. Location 3 – PHE Water Treatment Plant and Myntdu Embankment

The inspection party visited the PHE water treatment plant to ascertain any impact on the river from where the plant draws its water. The team noted that the possibility of de-silting stretches of the Myntdu River proximate to the treatment plant could be considered, contingent upon the requisite technical groundwork and assessments by the responsible department.

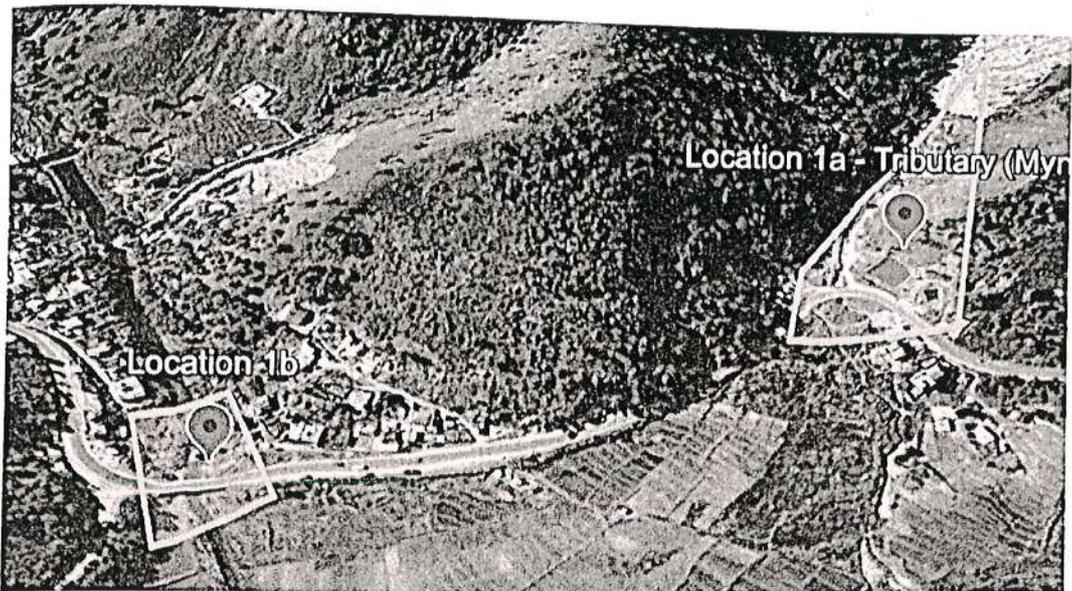
Recommendations

1. The concerned department PWD(R), Central Division may facilitate the removal of debris from the tributary and river bed described in Liar Pam Kam and Treiongriang (Under Locations 1 and 2 mentioned above) to a compliant location. This action should be executed in compliance with environmental regulations and guidelines, ensuring that there is no hindrance to the natural flow of the aforementioned water bodies and that there are no infringements upon the river bed and riverbank areas.
2. The concerned department may conduct an inquiry on stone mining activity in the vicinity of Liar Pam Kam (Location 1 above) and the impact on nearby streams and water bodies.
3. A report may be submitted by the concerned department, PWD - Water Resources, on the de-siltation of the River Myntdu in the areas explored and other stretches that may benefit from such an intervention. This report should provide a thorough assessment of the feasibility and impact of such de-siltation activities.

Yours Faithfully,



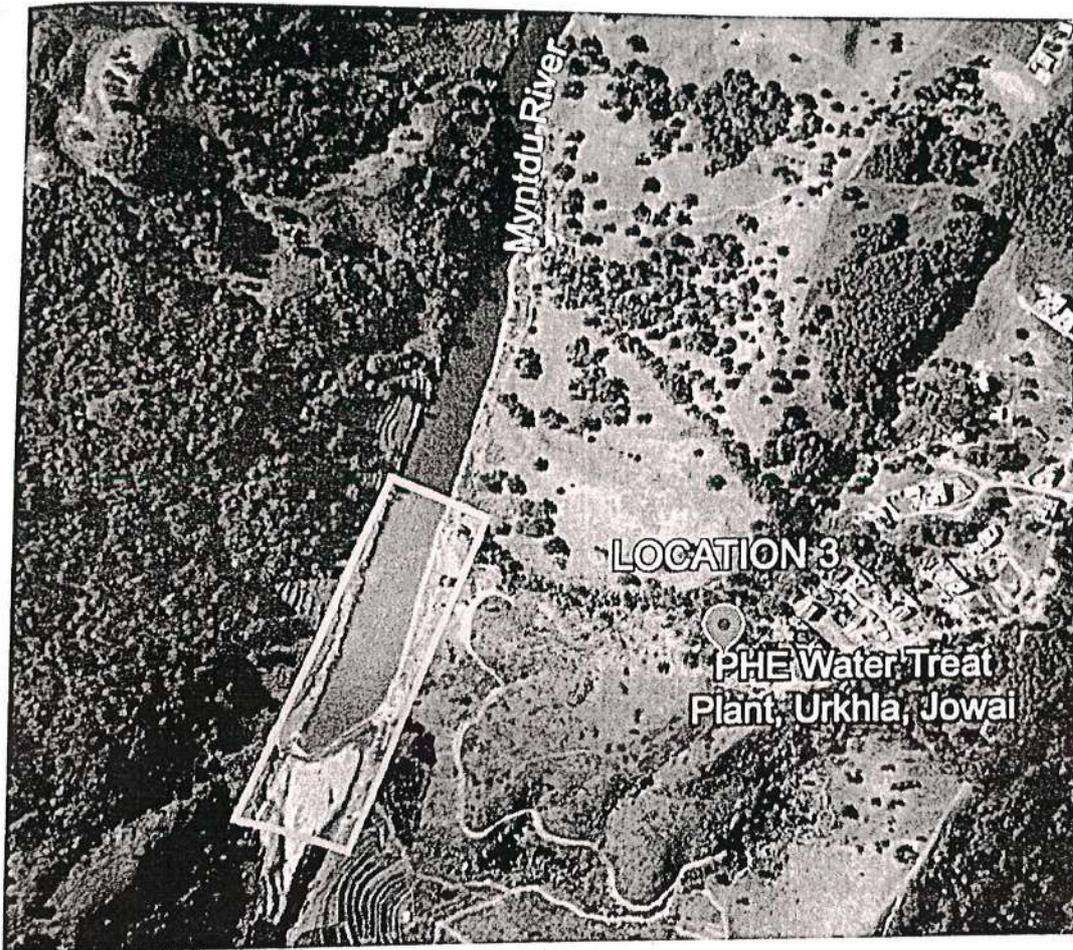
Silvester Phanbuh
Assistant Commissioner
West Jaintia Hills District, Jowai

MAPS

Location 1a - Liar Pam Kam, Khliehtyrshi Village,
Location 1b - Myntdu Bridge



Location 2 - Treiongriang



Location 3 – PHE Treatment Plant, Highlighted – Embankment on Myntdu River

ANNEXURE - R/8

GOVERNMENT OF MEGHALAYA
OFFICE OF THE DEPUTY COMMISSIONER WEST JAINTIA HILLS DISTRICT
JOWAI.

No. Gen.179/Pt-V/CA/MU/NGT/2023/223,

Dated Jowai the 31st January, 2024.

To

The Addl. Principal Chief Conservator of Forest,
(Schemes, Budget, Forest Law & Court Matters),
Meghalaya.

Subject :-

Case Status of O.A No. 172/2016 EZ (Sajay Laloo Vs State of
Meghalaya) with M.A 01/2017/EZ and M.A 124/2017/EZ.

Reference:-

1. Your letter No. MFG.13/44/2009/NGT/C/Vol.II/13922, Dt. 15/12/2023.
2. This office letter No. Gen.179/Pt-V/CA/MU/NGT/2023/ 167, Dt. 20.12.2023

Sir,

With reference to the letter and subject cited above, I am to submit herewith
the Action Taken Report as on 31.1.2024 updated for point No. 2,7,8,13 and 15 for favour of your
kind information and necessary action.

Yours faithfully,

(Shri. B.S Sohliya, IAS)
Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Dated Jowai the 31st January, 2024.

Memo No. Gen.179/Pt-V/CA/MU/NGT/2023/223A ,

Copy to:

1. The Chief Secretary, Govt. of Meghalaya for kind information.
2. The Secretary to the Govt. of Meghalaya Forest & Environment Department for kind
information and necessary action.

Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Deputy Commissioner's Office,
Jowai. 35-37
Issue No.....
Date...5/2/24.....

ofc

Project/activities	Action taken as reported on the 27/9/2022	Directions/further actions as per the Meeting held on 27/9/2022	Updated Action Taken Report as on 31.01.2024																						
<p>1. Bio-remediation works in 11 drains/tributaries.</p> <p>Urban Affairs Department should start work for all 11(Eleven) drains immediately and it should be completed on or before October 2023.</p>	<p>a. Till date, 10% of the Bio- remediation work has been completed in 3 drains and work in remaining 8 drains also started.</p> <p>b. So far, an amount of Rs. 1.00 crore has been released and another Rs. 1.08 crore moved for sanction during the current financial year.</p> <p>c. Meeting with concerned headmen of Jowai town for the purpose of implementing bio-remediation work in 11 drains was held and it was resolved to start the bio-remediation work in all 11 drains.</p>	<ul style="list-style-type: none"> • Works should be expedited. • Jowai Municipal Board shall supervise execution of work. • Bio remediation work should be completed before October, 2023. <p>(Action: CEO Jowai Municipal Board (JMB)).</p>	<p>1. The E.E, Jowai Municipal Board informed that 85 % of the work has been completed and the entire construction will be completed by February, 2024.</p> <p>2. A meeting with the concerned Waheh Shnong/ Headmen for the purpose of implementation of the 11(Eleven) in situ nallahviz</p> <table border="0"> <tr><td>1) SyntuKsiar (Near Myntdu Stream)</td><td>- 87% completed</td></tr> <tr><td>2) Panaliar (Umkyrdein)</td><td>- 95% completed</td></tr> <tr><td>3) Caroline Colony</td><td>- 95 % completed</td></tr> <tr><td>4) Ladhadlaboh West</td><td>- 95 % completed</td></tr> <tr><td>5) Khimusniang</td><td>- 92 % completed</td></tr> <tr><td>6) Umshangiar</td><td>- 85 % completed</td></tr> <tr><td>7) Iawmusiang (Chahtngit)</td><td>- 90 % completed</td></tr> <tr><td>8) Mynthong 1(Near Dawki Bridge)</td><td>- 90 % completed</td></tr> <tr><td>9) Mynthong 2 (Near Dawki Bridge)</td><td>- 85 % completed</td></tr> <tr><td>10) PanaliarMulong.</td><td>- 90 % completed</td></tr> <tr><td>11) Loomiongkjam near Madan Ait Nar (Ram Pyrthai)</td><td>- 85 % completed</td></tr> </table> <p>3. The CEO, Jowai Municipal Board to submit report on completion and subsequently for the Meghalaya Pollution Control Board (MSPCB) to carry out the analysis once the Bio-remediation works are operation with a copy to Deputy Commissioner office.</p> <p>Action : CEO, Jowai Municipal Board and MPCB</p>	1) SyntuKsiar (Near Myntdu Stream)	- 87% completed	2) Panaliar (Umkyrdein)	- 95% completed	3) Caroline Colony	- 95 % completed	4) Ladhadlaboh West	- 95 % completed	5) Khimusniang	- 92 % completed	6) Umshangiar	- 85 % completed	7) Iawmusiang (Chahtngit)	- 90 % completed	8) Mynthong 1(Near Dawki Bridge)	- 90 % completed	9) Mynthong 2 (Near Dawki Bridge)	- 85 % completed	10) PanaliarMulong.	- 90 % completed	11) Loomiongkjam near Madan Ait Nar (Ram Pyrthai)	- 85 % completed
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<p>2. Construction of FSSM plant</p> <ul style="list-style-type: none"> • Urban Affairs Department should expedite FSSM Plant construction and should be completed before May 2023. 	<p>a. Construction of FSSM plant at Sabah Muswang has been started and about 35% of the work has been completed.</p> <p>b. Scheme for an amount of Rs. 45 lakhs has been sanctioned and scheme for an amount of Rs. 1,30,89,731 moved for sanction during the financial year 2022-23.</p>	<p>Work should be expedited</p> <p>(Action: CEO, JMB)</p>	<p>1. The E.E Jowai Municipal Board informed that the construction work for the FSSM plant at Sabah Muswang is 100% completed.</p> <p>2. The Trial Run of the FSSM Plant was conducted on 19/1/2024 by the Jowai Municipal Board with the representative of the Green Tech Enterprise</p> <p>Action : CEO, Jowai Municipal Board</p>																						
<p>3. Solid Waste Processing plant with 10TPD at Khliehriat</p> <ul style="list-style-type: none"> • The Urban Affairs Department has prepared a proposal for Solid Waste Processing Plant with 10TPD at Khliehriat which will also cater the need of Jowai town also with an estimated cost of 13.37 crores and has been sent to the Government for approval under 15th Finance Commissioner Grant with a limitation of 9015338 only during the current year. It was decided that Urban Affairs shall forward proposal to Finance Department immediately and Finance Department shall convey Sanction within 1(One) week from the date of receipt of proposal. 	<p>a. It is proposed to set up Solid Waste Processing with 10TPD at Khliehriat to serve for both Jowai and Khliehriat.</p> <p>b. An amount of Rs. 13.37 crore has been sanctioned for the project.</p> <p>c. EOI has been floated on 06.9.2022 for engagement of firm for design, build and transfer.</p> <p>d. The project will be completed within 12 months from the date of completion of tender works.</p>	<p>a. Urban Department shall prepare master plan to have Solid Waste processing plant, sanitary landfill and Bio medical waste processing for Khliehriat in the same premises.</p> <p>a. Process shall be initiated to establish sanitary landfill at Khliehriat by engaging consultant for preparing EIA/EMP for obtaining Environmental Clearance.</p> <p>(Action: Director, Urban)</p>	<p>1. Work has started.</p> <p>2. Earth work for compost plant completed.</p> <p>3. Retaining wall for the Compost Plant completed.</p> <p>4. Erection of Compost Plan Shed under progress.</p> <p>5. The E.E Jowai Municipal Board informed that meeting with the Director, Urban Affairs Department, JHADC and Headmen is held on 19/12/2023 at 3:00 P.M on the matter relating to the problems faced due to objections by the local people. This has been resolved and the work can be resumed.</p> <p>Action: CEO, Jowai Municipal Board</p>																						

<p>Waste Recovery Centre It was decided that Urban Affairs shall submit proposal to Department of Environment and Finance immediately under 15th Commission and Finance shall convey sanction within one week from the date of receipt of proposal.</p>	<p>a. Waste Recovery Centre will be set up at Sabahmuswang West Jaintia Hills District. b. Sanction for an amount of Rs. 7,69,662 has been obtained. c. Tendering for the project will be completed within one month.</p>	<p>Tendering shall be completed at the earliest and work should be commenced in the month of November, 2022. (Action: CEO, JMB)</p>	<ol style="list-style-type: none"> 1. The E.E J.M.B informed that there are 4 Nos of Waste Recovery Centre has been sanctioned. 2. Syntu Ksiar- Tendering has been completed. 3. Sabahmuswang- Tendering will be floated on the 21st December, 2023.(After consultation with the local people) 4. Searching for location for setting up of WRC for remaining 2 nos under process. <p>Action : CEO, Jowai Municipal Board</p>
<p>5. Setting up of Sanitary Landfill. It was informed that land has been identified and application submitted to SEIAA for obtaining environmental clearance and further informed that empanelled agencies are not available for preparation of Environment management plan. It was decided that officials of Urban Affairs will meet Chairman SEAC for guidance on online application for environmental clearance and obtaining contact details of NABET accredited agency to prepare EIA/EMP. The Chairman SEIAA and SEAC requested to look into matter of preparing EMP/EIA and guide the Urban Affairs Department for online application and SEIAA requested to grant Environmental clearance for the project within 45 days.</p>	<p>a. The State Government has identified land at Rakabah village West Jaintia Hills district for setting up of Sanitary Landfill for scientific disposal of waste. b. Accredited consultant has been engaged for preparation of Environment Impact assessment and Environment Management Plan for obtaining environmental clearance.</p>	<p>EIA/EMP shall be prepared within one week and Director Urban shall apply online to SEIAA for EC. (Action: Director, Urban)</p>	<ol style="list-style-type: none"> 1. Review and Finalization of the draft EMP and EIA report by the Urban Affairs Department. 2. Translation of the Executive Summary in local language. 3. Request for conducting Public hearing by the Urban Affairs Department to the State Pollution Control Board. 4. Incorporate the Public hearing report in the final EMP and EIA report by the Consultant and the Urban Affairs Department and submit it to the Ministry for obtaining Environmental clearance. <p>Action : Urban Affairs Department</p>
<p>6. Purchase of Cesspool vehicle The Director Urban Affairs shall submit proposal for purchase of cesspool vehicle to PCCF and HoFF for obtaining fund from Environmental Compensation deposited with Forest Department. The Director shall also submit proposal for door to door collection of garbage transportation and disposal to landfills from environmental compensation.</p>	<p>Proposal has been included to Purchase Cesspool vehicle as part of City Waste Water Action Plan for Jowai under SBM (Urban)2.0</p>	<p>Cesspool vehicle from Shillong shall be deployed temporarily to transport fecal sludge to Khliehriat. (Director, Urban , CEO, JMB)</p>	<ul style="list-style-type: none"> • Provision for 1 No. of Cesspool was kept under SBM 2.0 and approval is yet to be received from the Ministry. • Jowai Municipal Board have received 2(Two) numbers of Cesspool from Shillong Municipal Board. These Cesspools will be utilized in due course. <p>Action CEO, Jowai Municipal Board</p>

<p>Action against unauthorized shops/Restaurants/Automobiles/Service by State Control</p> <p>The MSPCB shall issue closure notices against car washes along the river. The Deputy Commissioner, West Jaintia Hills shall take steps to close down all unauthorized car wash along the Myntdu River. The MSPCB shall impose penalty/Environmental compensation under relevant laws against unauthorised car wash and commercial units along the river.</p>	<p>a. Closure notices have been issued to 11 restaurants who were set up without obtaining CTE/CTO.</p> <p>b. Show Cause Notice issued to 12 restaurants, automobile service and 3 petrol pumps who were set up without CTE/CTO.</p> <p>c. Environment compensation has been imposed on 11 restaurants who were set up without CTE/CTO. The total environmental compensation imposed is Rs. 13,51,500/-</p>	<ul style="list-style-type: none"> District Administration, Police and MSPCB shall conduct surprise inspection and ensure that all the units against whom closure notice issued are closed down and closure notice is enforced. (Action: DC, SP, MSPCB) Complaints shall be filed against defaulting units under Air Act and Water Act. (Action :MSPCB) Environmental compensation shall be levied on remaining defaulting units (Action: MSPCB) 	<p>1. Joint inspection for closure of establishments operating without Consent To operate (CTO) was conducted on 9th & 10th January 2024.</p> <p>Action : DC,SP,MSPCB</p>
<p>8.Dumping of spoils, earth and muck into Myntdu River by Contractor</p>	<p>a. PWD Department has taken steps to ensure that no dumping of spoil, waste or muck into river takes place.</p> <p>b. Earth work excavation had been completed long back i.e in 17.01.2021 and as such there is no dumping of spoils, earth and muck due to on-going construction anymore.</p> <p>c. Earth/soil and muck which was dumped at the site has been cleared by Contractor and taken to designated dumping site.</p> <p>d. Officers and Staff of PWD have been deputed to project site to ensure that no dumping of waste or muck and earth into river takes place.</p> <p>e. Executive Engineer PWD (Roads) Jowai Central Division has been instructed to be vigilant and to ensure that staffs are deployed to frequently visit the project site.</p>	<ul style="list-style-type: none"> PWD shall ensure that no fresh dumping of waste, spoil and earth into river and along the bank of river takes place. PWD shall depute staff at project site. (Action: CE, PWD(NH)) 	<p>1. Joint inspection was conducted on 17/1/2014 along the Myntdu river in multiple locations in Jowai in connection with ensuring that no fresh dumping of waste/earth/spoil and muck into the river Myntdu which is produced due to excavation /road construction.</p> <p>Action : PWD Department</p>

of	<p>a. District Magistrate, West Jaintia Hills District has served eviction notices against 7 alleged encroachers who have constructed house within 50 meter from Myntdu river on 16th Aug 2022.</p> <p>b. Hon'ble High Court of Meghalaya vide order dated 25.08.2022 in WP(C) No. 311 of 2022 issued stay order in respect of one encroacher.</p>	<p>The District Magistrates shall take further steps to evicting encroachers and dismantling structures in remaining 6 encroachers. (Action :Deputy Commissioner, WJH)</p>	<p>Order vide letter No.Gen.179/Pt-IV/CA/MU/NGT/2022/424, Dt. 14/12/2022 has been issued for carrying out demolition of the illegal structure/building.</p> <p>Action DC,SP,MSPCB</p>
prohibitory Order	<p>District Magistrate, West Jaintia Hills District issued prohibitory order under section144 Cr.P.C to prohibit felling of trees in the vicinity of river, sand mining, washing of cloths and vehicle, dumping of spoils and waste into Myntdu River.</p>	<p>The Deputy Commissioner shall issue fresh prohibitory Order to prohibit car washing in the river, sand mining, felling of tree in the vicinity of river, dumping of garbages/waste/spoils into the river. (Action: DC WJH)</p>	<p>Order U/S 144Cr.P.C has been promulgated on 13th October, 2023.</p> <p>Action Deputy Commissioner, West Jaintia Hills</p>
I.IEC activities	<p>a)Jowai Municipal Board on 03.06.2022 had organized field visit to Waste Recovery Centre at Umpling East Khasi Hills for the Office bearer of local organisations viz. Synjuk ki Waheh Shnong Jowai and local Waheh Shnong Jowai.</p> <p>b)Jowai Municipal Board had organised awareness programme on 17.06.2022 for Market Committee of Howai and Headmans of Jowai town in connectionwith Solid Waste management in Jowai.</p> <p>c)Awareness programme was organised in 10 Schools on waste Management and sanitation from 3rd August to 5th August 2022.</p> <p>d)Meeting held Synjuk Ki Waheh Shnong Jowai on 04.08.2022 under campaign "Keep Jowai town Clean" and appealed to public to maintain hygiene and sanitation in surroundings, not to throw garbage into rivers/streams.</p> <p>e)IEC activities will be organized under SBM (U) 2.0</p>	<p>CEO, JMB shall continue to hold awareness programs (Action: CEO, JMB)</p>	<p>AwarnessProgramme during 2023.</p> <ol style="list-style-type: none"> 1. A street play on Solid Waste Management and Plastic Waste Management was held at lawmusiang on 6th June 2023 at lawmusiang with Resource Person from the Office of the Mission Director Project Management Unit (PMU) Shillong. 2. Awareness Programme on Segregation of Waste and Sanitation and Distribution of green and blue bins at 2(two) nos School Ladthadlaboh was held on 2023. 3. Health Camp & Cleaning Drive at Jowai Municipal Board Campus on 27/09/2023. 4. Cleaning Drive for Public Toilets 4(four)nos with the local organisation and market committees from September-December 2023. 5. Mass Cleaning Drive with three market communities and Presentation of certificate to all participants at lawmusiang, Jowai on 02.10.2023. <p>Action CEO, Jowai Municipal Board</p>

<p>households with faulty septic tanks or leakage of septic tank.</p> <p>Action against households with faulty septic tanks: CEO Municipal Board shall prepared list of households with faulty or leaking septic tanks along the Myntdu river and its tributaries and issue closure notices and impose penalty on households with faulty or leakage of septic tank under Building Bye laws.</p>	<p>a) Public Meeting was held under campaign "Keep Jowai Town Clean" on 4th August 2022 to create awareness on sanitation.</p> <p>b) Jowai Municipal Board has issued appeal requesting households to construct proper septic tank and prevent leakage, not to throw garbage into drains/streams.</p> <p>c) Rs. 12,000 per household will be provided for repairing of faulty septic tank under SBM(U).</p>	<ul style="list-style-type: none"> • CEO JMB shall ensure that all household having faulty septic tanks are repaired/ constructed the septic tank using available funds in time bound manner. • CEO, JMB shall levy penalty on household with faulty septic tanks. • Deputy Commissioner shall monitor the issue and ensure that all households have proper septic tanks. <p>(Action: DC WJH and CEO JMB)</p>	<ol style="list-style-type: none"> 1. CEO, JMB informed that Notice has been issued for information to all household having faulty septic tanks are repaired/ constructed the septic tank. 2. Status as of Dec 2023:- IHL Completed = 65 IHL under construction = 38 Fund is yet to be release to the beneficiaries. <p>Action CEO, Jowai Municipal Board</p>
<p>13. Action against contractor for dumping muck/waste into river.</p> <ul style="list-style-type: none"> • Action against contractor for dumping of waste or muck and earth into Myntdu river: PWD shall examine and take steps for imposing penalty on contractor for dumping of waste or muck and earth into Myntdu River in violation of terms and conditions of contract. The MSPCB shall examine feasibility of imposing environmental compensation on contractor under relevant laws 	<p>Meghalaya State Pollution Control Board is in the process of imposing the Environmental Compensation against contractor for dumping muck/waste into Myntdu river in violation of Construction and Demolition Waste Management, 2016.</p>	<p>MSPCB shall levy Environmental Compensation on contractor for dumping the waste within one week.</p> <p>(Action: MSPCB)</p>	<ol style="list-style-type: none"> 1. MSPCB has imposed an Environmental Compensation Rs. 1,62,500/- (Rupees One lakh sixty two thousand five hundred) only under section 33 A of the water (Prevention and control of Pollution) Act, 1974 and Section 31A of the Air (Prevention and Control of Pollution) Act, 1981 against M/s Dhar Construction Company vide letter No. MPCB/TB-30/Vol-1/2022/2022-2023/113, Dt. 21/012/2023. <p>Action: MSPCB</p>
<p>14. Setting up of common STP for two polluted tributaries Rampyrthai and Liar- Urkyrdein</p>	<p>a. It is proposed to construct Common Sewage Treatment Plant for polluted tributaries Rampyrthai and Liar Urkyrdein to treat effluents before release into Myntdu river.</p> <p>b. Jowai Municipal Board has forwarded proposal with an estimated cost of Rs. 8.00 crore to Forest department.</p>	<ul style="list-style-type: none"> • Director Urban Affairs shall prepare DPR for establishing Common Sewage Treatment Plant for polluted tributaries Rampyrthai and Liar Urkyrdein) <p>(Action: Director Urban)</p>	<p>(a) E.O.I floated on 13th March 2023, however, none of the tenderers qualify. Information forwarded to Directorate Urban Affairs and also the views and comments on the same is sought and awaiting reply on the same.</p> <p>Action CEO, Jowai Municipal Board</p>
<p>15. De-silting of river Myntdu</p>	<p>-</p>	<p>The District Administration shall conduct inspection and submit report on the extent of siltation after the monsoon season for taking further action for de-siltation.</p>	<ol style="list-style-type: none"> 1. Final feasibility Study Report on Flood Plain Zoning in the State of Meghalaya carried out by RMSI Private Limited India which has been outsourced by Water Resources Deptt vide letter No. WRD(J)/TB/288(Pt-I)/2023-2024/2280, Dt. 4/1/2024. 2. Joint inspection was conducted on 17/1/2014 along the Myntdu river in multiple locations in Jowai in connection with de-silting of river Myntdu. <p>(Action: CEO, JMB, Secretary JHADC, E.E Water Resources)</p>

Water quality
Myntdu river.
MSPCB shall
test of water
of tributaries
one month time
shall identify
source of pollution in
tributaries.

As per the test conducted by Meghalaya State Pollution Control Board on 9th August, 2022, the water quality of Myntdu river was satisfactory with reference to Primary Water Quality Criteria for bathing water stipulated by CPCB

MSPCB along with District Administration, Police and Jowai municipal Board shall conduct regular inspection to ensure that no dumping of waste/ garbage into river takes place, no dumping of solid waste takes place in Jowai Town, all unauthorized commercial units are closed down and to take all necessary steps to prevent pollution of Myntdu river.
(Action: DC, SP, Municipal Board, MSPCB)

Smt. D.Syiemlieh, SEE, MSPCB informed that testing of water is being done on monthly basis at 2 locations i.e Mihmyntdu and Syntu Ksiar and the report is satisfactory. It is also informed that after Bio remediation works in 11 drain tributaries is completed the testing for the same will also be carried out.

Action: MSPCB

ANNEXURE - R/9



To
The Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Subject: Report on Joint Inspection in connection with Pollution of the Myntdu River

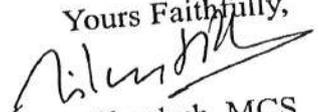
Sir,

In pursuance of Order No. Gen.179/Pt-VI/CA/MU/NGT/2024/02, dated May 20, 2024, a joint inspection was conducted on the 22nd of May, 2024, 10.30 AM at Treiiongeng Bridge and the site of construction of the Jowai Bypass at the confluence of the rivers Mynkrem and Myntdu, by the undersigned, representing the office of the Deputy Commissioner, West Jaintia Hills District, along with representatives of PWD (Roads) Central Division, Jowai, representatives of PHE, RWS & Electrical Division, West Jaintia Hills District and representatives of the Contractor. The joint inspection was originally scheduled on the 21st of May, 2024 but due to adverse weather conditions that made the road construction areas inaccessible, it was conducted on the next morning.

The report is attached for your kind perusal.

Enclosed:

- 1- Report of the Joint Inspection, Attendance Sheet and Images

Yours Faithfully,

Silvester Phanbuh, MCS
Assistant Commissioner
West Jaintia Hills District, Jowai
22nd May, 2024

Report on Joint Inspection related to pollution of Myntdu River

In pursuance of Order No. Gen.179/Pt-VI/CA/MU/NGT/2024/02, dated May 20, 2024, a joint inspection was conducted on the 22nd of May, 2024, 10.30 AM at Treiiongeng Bridge and the site of construction of the Jowai Bypass at the confluence of the rivers Mynkrem and Myntdu, by the undersigned, representing the office of the Deputy Commissioner, West Jaintia Hills District, along with representatives of PWD (Roads) Central Division, Jowai, representatives of PHE, RWS & Electrical Division, West Jaintia Hills District and a representative of the Contractor. The joint inspection was originally scheduled on the 21st of May, 2024 but due to adverse weather conditions that made the road construction areas inaccessible, it was conducted on the next morning. The attendance sheet and images are attached below.

At the inspection sites, the undersigned observed that due to the excavation from the construction work, there has been significant earth moving. It was also noted by the inspecting party that the base of the road construction area which sloped into the river was laid with sandbags along a stretch on the banks of the Myntdu river close to Treiiongeng Bridge to prevent the earth from entering the river. It was decided that this exercise of placing sandbags and similar structures should be expanded further along the river bank parallel to the road construction area to prevent entry of excess mud during rains and other suitable measures to be considered.

The inspection party also observed the presence of individuals who were mining sand on a section on the banks of the Mynkrem (which flows into the confluence and Myntdu thereafter). The undersigned was informed by the representative of PWD that the individuals were mining the sand digging the slopes without any authorization and were not part of the construction team. It was also noted that the PWD department had placed some large rocks and stones at the base of the slope adjoining the river Mynkrem to prevent the earth from sliding into the water, but the unauthorized digging of sand and earth may have caused them to be dislodged. It was observed that during heavy rain, this area which was being dug up may be a significant source of the mud entering the waterways.

Recommendations are as follows:-

1. The PWD along with the concerned contractor to add more barriers and implement other suitable measures on the banks of the river to prevent the entry of soil into the river.
2. Police to increase patrolling of the area to prevent unauthorized mining of sand and river materials as per the Order Under Section 144 Cr. P.C, Number Gen.179/Pt-V/CA/MU/NGT/2023/154 dated 13th October, 2023 issued by the Deputy Commissioner, West Jaintia Hills District, Jowai.
3. Additionally, communication may also be sent to the representatives of the localities which are in the vicinity of the valley, regarding the order against mining of sand and other materials from river banks.

The report is submitted for your kind perusal.


 Silvester Phanbuh, MCS
 Assistant Commissioner
 West Jaintia Hills District,
 Jowai

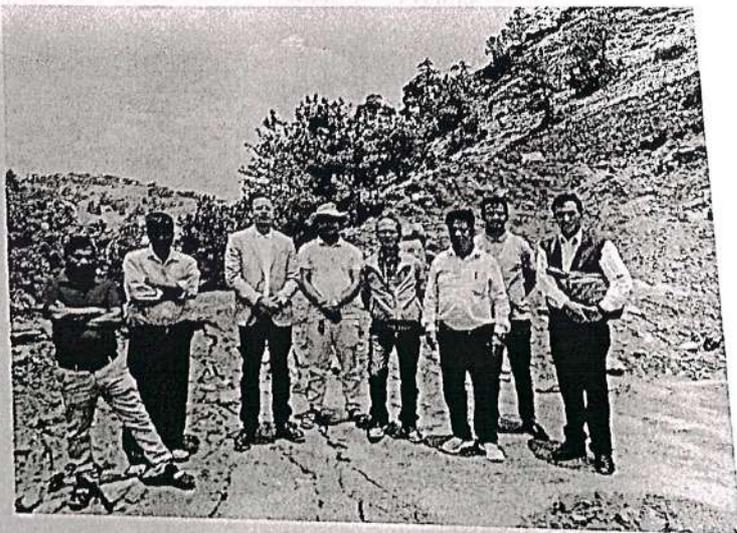
Attendance

Joint Inspection
 Conducted on 22 May
 - Site - on Jorai By-pass (Coimbatore & Mysore)

(New)
 Present:-

1. Phanbuh. A.E.E.	Signature:-
2. C. Thuras. A.E.E. (P.W.D.)	N.H. Sub. Divn -
3. S. Chellam. J.E.	" -
4. R. S.D.O. P.H.E.	" -
5. P. Toi Tech.	" -
6. K. Shylka S.A.	" -
7. A. Lupon S.P. P.W.D. (N.H. Sub-Divn)	" -
8. A. Bhalu Manager Dha. Const.	" -

Inspection Party



ANNEXURE - R/10

The Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Subject: Report of Joint Inspection of River Myntdu held on 6/6/2024

Sir,

In pursuance to Order No Gen. 179/Pt-VI/CA/MU/NGT/2024/12, a joint inspection of various parts of the River Myntdu in stretches adjacent to Jowai town was conducted by the undersigned, representing the Deputy Commissioner's Office, West Jaintia Hills and representatives of PWD (Roads), PHE, Water Resources Department, District Agriculture Office, Superintendent of Police, and the concerned contractor of the Jowai By-Pass road which is under construction. The joint inspection was held on the 6th of June 2024, from 10.30 AM to approximately 1 PM. The report is attached for your kind perusal.

Enclosed:

- 1- Report of the Joint Inspection
- 2- Attendance Sheet

Yours Faithfully,



Silvester Phanbuh, MCS

Assistant Commissioner (Revenue)

West Jaintia Hills District, Jowai

7th June, 2024

Report of Joint Inspection of River Myntdu held on 6/6/2024

In pursuance to Order No Gen. 179/Pt-VI/CA/MU/NGT/2024/12, a joint inspection of various parts of River Myntdu in stretches adjacent to Jowai town was conducted by the undersigned, representing Deputy Commissioner's Office, West Jaintia Hills and representatives of PWD (Roads), PHE, Water Resources Department, District Agriculture Office, Superintendent of Police, and the concerned contractor of the Jowai By-Pass road which is under construction. The joint inspection was held on the 6th of June 2024, from 10.30 AM to approximately 1 PM. (Attendance Sheet is attached)

1. The inspection party observed that the water at the Myntdu and Mynkrem has cleared over the past two weeks since the pollution of the river was reported on the 24th of May, 2024.
2. The Inspection Party observed that sandbags have been added at the river banks, fortifying the slopes and preventing mud from entering the river from the construction area, with more stretches identified for the same. Progress of this activity is to be communicated to the office of the undersigned by the concerned department.
3. The inspection party identified vulnerable spots close to the slopes overlooking the river where any collected mud will be cleared/managed. The sites where these spots were identified were at the main construction area near the Treiongeng Bridge and at the peak of the hill which overlooks the stream known as Liar Pam Pam, further upstream. This was decided in anticipation of heavy rains in the coming months.
4. Representatives of the District Agricultural Office identified paddy fields that have been affected by the mud flow from the inlets of the Myntdu River, especially during the deluge caused by Cyclonic Storm Remal.
5. The inspection party came upon groups involved in digging of sand and collection of boulders at a quarry near the Liar Pam Pam, a stream which feeds into the Myntdu and travels through cultivation areas. The activity was stopped immediately and the individuals were warned, and informed of the violation they had committed, specifically of Office Order Under Section 144 CrPC No. Gen. 179/Pt - V/CA/MU/NGT/2023/154, which was reimposed on the 24th of May, 2024. Furthermore, the police are to submit a report with details of the individuals/parties identified for further action by the concerned authorities.
6. Representatives of the Meghalaya State Pollution Control Board were not present at the joint inspection due to unavoidable circumstances. The undersigned has communicated with the concerned department to give a detailed report on the impact of digging of sand and removal of stones at the Liar Pam Pam along with the impact of construction work on the River Myntdu which is to be submitted to the Office of the Deputy Commissioner's Office, West Jaintia Hills at the earliest.
7. It was also understood that some construction activities which do not involve the movement of the earth can be continued as they have no direct or indirect impact on the river. Concerning this, the PWD (Roads) along with the concerned contractor are to communicate officially and specify the particular nature of the activities which can be carried out safely during the monsoon months.

Report submitted for your kind perusal.

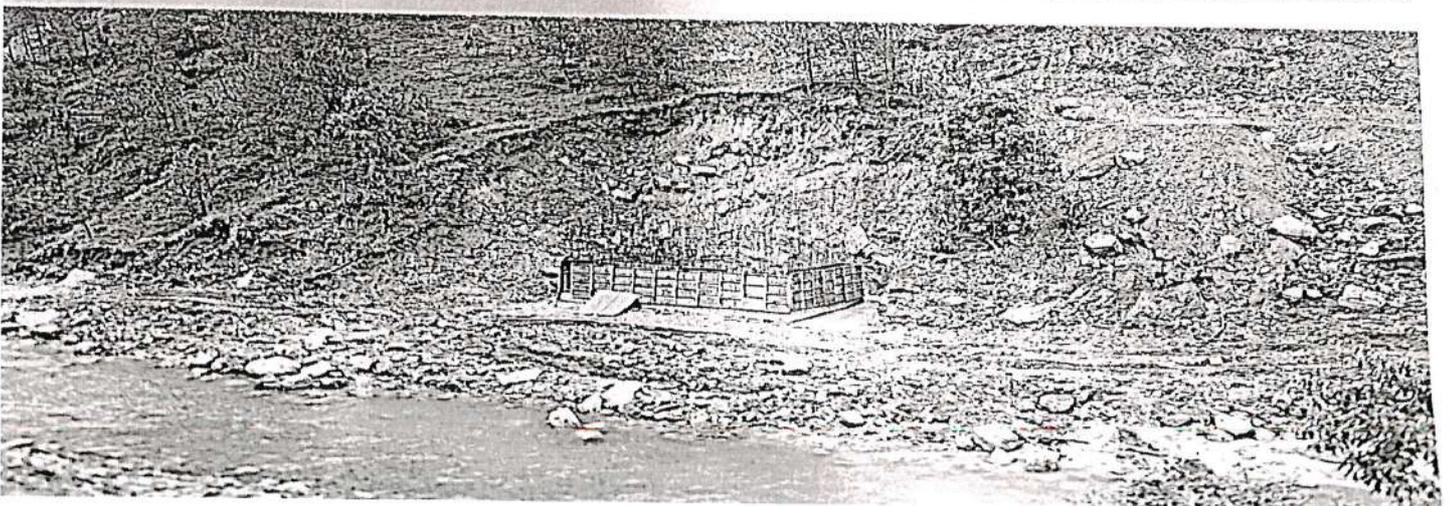
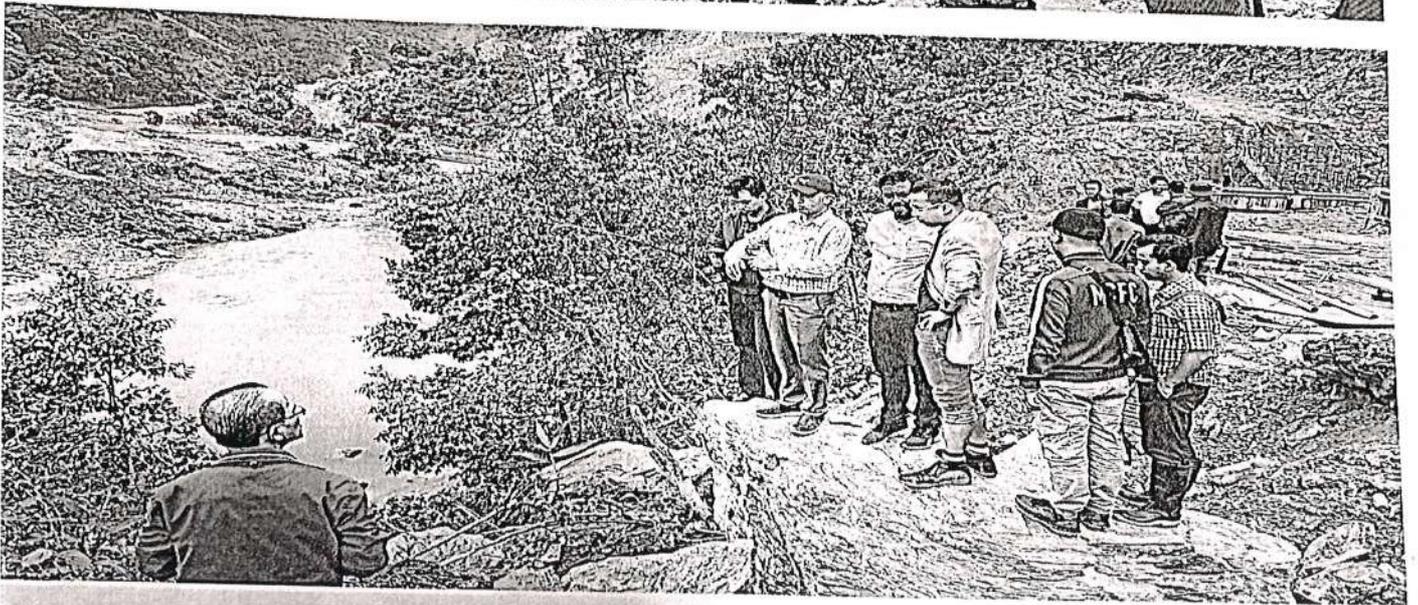
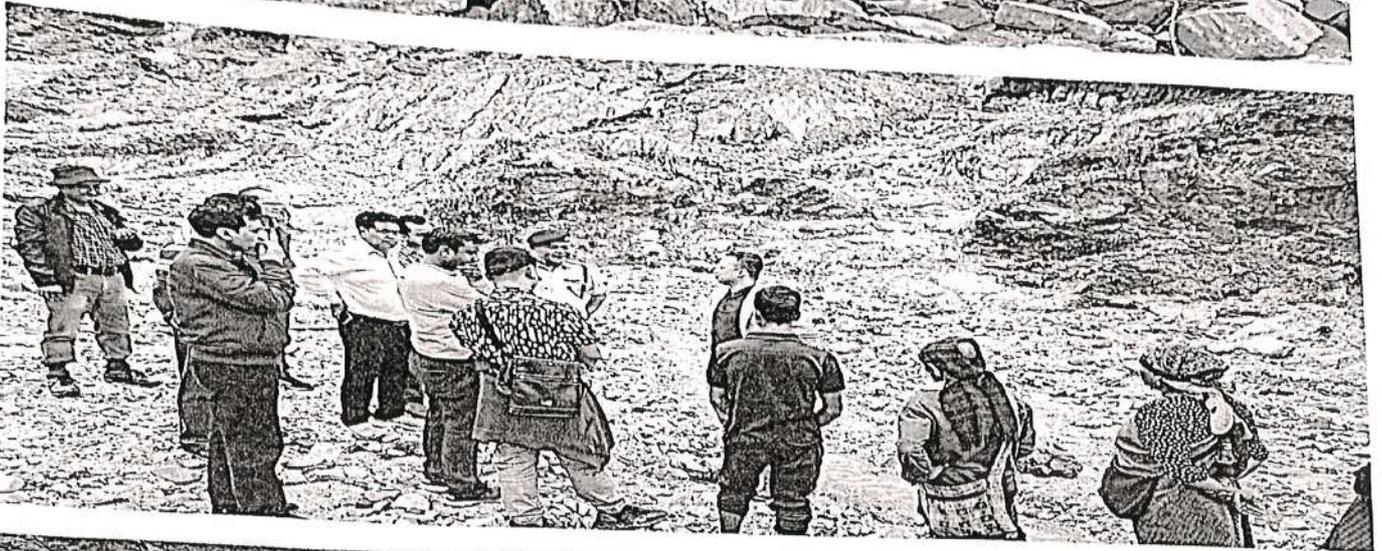
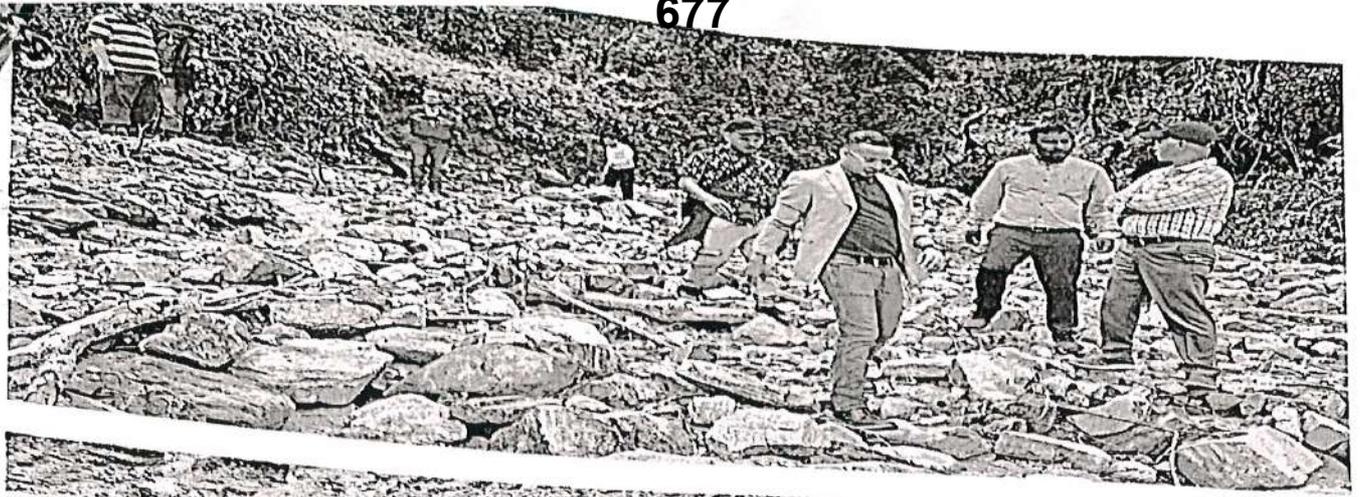


Silvester Phianbuh, MCS
Assistant Commissioner (Revenue)
West Jaintia Hills District

ATTENDANCE SHEET

JOINT INSPECTION REPORT ON MYNITU RIVER HELD ON 6/06/2024.

Sl No.	Name and Designation	Contact No.	Signature
1.	S. Phombuh, mcs (Asst. Comm)	9615147495	
2	Shri H. Nongmang, R.E PND/Asst Jowai Central	7629906710	
3	Shri O. Phubau A.E.PND/Asst Jowai Central	8787643155	
4	Donbokang Khongymnai GDM, DCC	7005161432	
5	N. Parriang S.D.O. (WR)	9402132277	
6	Shri. S. Chalam J.E PND (Rds) Central Divu.	7085487183	
7.	Shri. D. Lathong JE(WR) Jowai.	9436107059	
8	Shri M. Slong DAI (H/S) D.A.O.	9612853017	
9.	Shri H. Kyndial A.D.D, D.A.O	9366269462	
10.	Shri. R. Chalam SDO(PHE)	8730989820	
11.	Shri. Efficient Syni J.E(PHE)	9436381401	
12	Shri Fommi Tri Techgr II	8119972842	
13	Shri. Kmeulang Phylla (S.H)	8575348185	
14.	Shri. Namsait Phasa Checker, Rev Eng	9615282145	



GOVERNMENT OF MEGHALAYA
OFFICE OF THE EXECUTIVE ENGINEER P.W.D (ROADS)
JOWAI CENTRAL DIVISION, JOWAI

Name of Work: Construction of Jowai By-Pass with paved shoulder connecting NH-40E at Km 214.00 and NH-44 at Km 58.210 including construction of bridges (Total Length = 5.915 Km) in the State of Meghalaya. (Job No. 44E/MG/2020-21/165)

Date of Inspection: 05th December 2024

Today the 05th November 2024 a joint inspection was conducted between Madam B. Blah, Additional Deputy Commissioner, West Jaintia Hills District, Jowai, Shri. H. Nengnong, Executive Engineer P.W.D (Roads), Jowai Central Division, Jowai, Shri. S. Challam, Junior Engineer P.W.D (Roads), Jowai Central Division, Jowai, Shri. K.L Pariat, President and other representatives of Khooid Ya Ka Wah Myntdu. During the joint inspection, the following criteria were observed that only these stretches were to be cleared of stones and debris along the Myntdu River:

1. Mynkrem Chka Jowai at Chainage: 260.00m of Jowai By-Pass Road
2. Chahtngit at Chainage: 1575.00m of Jowai By-Pass Road
3. Old PHE Store at Chainage: 2610.00m of Jowai By-Pass Road
4. Liar Pamkam Stream at Chainage: 60470.00m of Shillong – Jowai Road (NH-44)

Sd/-

(Shri. H. Nengnong)
Executive Engineer P.W.D (Roads)
Jowai Central Division, Jowai

Date- 22.07.2023

NO OBJECTION CERTIFICATE

Kane ka dei ka jing pynshisha naka liang jong ngi ki trai jaka ba don hajan lad Demthring- Rait Tharu halor ka jingtheh / pyndap ia u khyndew ha jaka lajong lyngba ka jingtrei ia u surok Jowai Bypass NH40E at KM 214 and NH44 at km 58.21.

Ka jaka jong ngi ka don kumba, 11 Km na kane ka jaka pyntrei ia une u Surok bah, Haka area kaba 5 Hectar ka jingbeh jong ka.

Te naka liang jong ngi ki trai ngi kwah ban pynshai halor kane ba ngim don eiei ban pyrshah namar kane kadei na ka bynta ka jingpyndonkam bad ban pynbha ia ka jaka lajong kat kum ka jingibit jong ngi ki trai jaka.



DHAR CONSTRUCTION COMPANY

Kyrteing & Sign U/KA Trai Jaka,

Kyrteing & Sign U/KA Contractor.

W. DKHAR

Kyrteing: WALKING DKHAR

DATE- 10/05/22

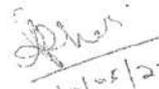
NO OBJECTION CERTIFICATE

Kane ka dei ka jingpynshisha naka liang jong ngi ki trai jaka ba don ha Kblich - Tyvchi halor ka jingtheh pyndap ia u khyndew ha jaka lajong lyngba ka jingtrei ia u surok Jowai By-pass - NH40E at km 214 and NH44 at km 58.21 (na Treiongriang sha Khliehtyrshi).

Te naka liang jong ngi ki trai ngi kwah ban pynshai halor kane ba ngim don eiei ban pyrshah namar kane kadei na ka byota ka jingpyndonkam bad ban pynbha iaka jaka lajong katkum ka jingibit jong ngi ki trai jaka. (CHALLENGE - 3112).

N. DKHAR

Nigshlyg. Akhew
Kyrteing & Sign U/KA Trai Jaka.


10/05/22
DKHAR CONSTRUCTION COMPANY
Kyrteing & Sign U/KA Contractor.

DATE- 27/03/24

NO OBJECTION CERTIFICATE

Kane ka dei ka jingpynshisha naka liang jong ngi ki trai jaka ba don ha Chohngit-Treiongriang halor ka jingtheh/pyndap ia u khyndew ha jaka lajong lyngba ka jingrei ia u surok Jowai By-pass - NH40E at km 214 and NH44 at km 58.21 (na Treiongriang sha Khliehtyrshi).

Te naka liang jong ngi ki trai ngi kwah ban pynshai halor kane ba ngim don eiei ban pyrshah namar kane kadei na ka bynta ka jingpyndonkam bad ban pynbha iaka jaka lajong katkam ka jingibit jong ngi ki trai jaka. (C HAINAGE - 1254).

Jariang
TUEMOW TARIANG
Kyrteug & Sign U/KA Trai Jaka.

Alhos
27/03/24
DHAA CONSTRUCTION COMPANY
Kyrteug & Sign U/KA Contractor.

DATE- 12-05-2023

NO OBJECTION CERTIFICATE

Kane ka dei ka jingpyshisha naka liang jong ngi ki trai jaka ba don ha Tre iungriang halor ka jingthch/pyndap ia u khyndew ha jaka lajong lyngba ka jingtrei ia u surok Jowai By-pass - NH40E at km 214 and NH44 at km 58.21 (na Treiongriang sha Khliehtyrshi).

Te naka liang jong ngi ki trai ngi kwah ban pynshai halor kane ba ngim don eiei ban pyrshah namar kane kadei na ka bynta ka jingpyndonkam bad ban pynbha iaka jaka lajong katkum ka jingibit jong ngi ki trai jaka bad ai jaka ruh ban buh jaka saht ki nongtrei, buh tiar jingtrei kane ka Company ba pyntrei ia une u surok. (CHAINAGE-290).

J. Rynghiem

Jayly. Rynghiem

Kyrteng & Sign U/KA Trai Jaka.



DHAAR CONSTRUCTION COMPANY
Kyrteng & Sign U/KA Contractor.

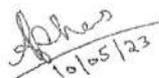
DATE- 10-05-2023NO OBJECTION CERTIFICATE

Kane ka dei ka jingpynshisha naka liang jong ngi ki trai jaka ba don ha Treiongriang halor ka jingtheh/pyndap ia u khyndew ha jaka lajong lyngba ka jingtrei ia u surok Jowai By-pass - NH40E at km 214 and NH44 at km 58.21 (na Treiongriang sha Khliehtyrshi).

Te naka liang jong ngi ki trai ngi kwah ban pynshai halor kane ba ngim don eici ban pyrshah namar kane kadei na ka bynta ka jingpyndonkam bad ban pynbha iaka jaka lajong katcum ka jingibit jong ngi ki trai jaka. (CHAINAGE-744).



SPER BHA RYNGKHEM
Kyrte ng & Sign U/KA Trai Jaka.



10/05/23
DHAR CONSTRUCTION COMPANY
Kyrte ng & Sign U/KA Contractor.

DATE- 10/05/23

NO OBJECTION CERTIFICATE

Kane ka dei ka jingpynshisha naka liang jong ngi ki trai jaka ba don ha Treiongriang halor ka jingtheh/pyndap ia u khyndew ha jaka lajong lyngba ka jingtrei ia u surok Jowai By-pass - NH40E at km 214 and NH44 at km 58.21 (na Treiongriang sha Khliehtyrshi).

Te naka liang jong ngi ki trai ngi kwah ban pynshai halor kane ba ngim don eiei ban pyrshah namar kane kadei na ka bynta ka jingpyndonkam bad ban pynbha iaka jaka lajong katkun ka jingibit jong ngi ki trai jaka. (CHARGE-280).

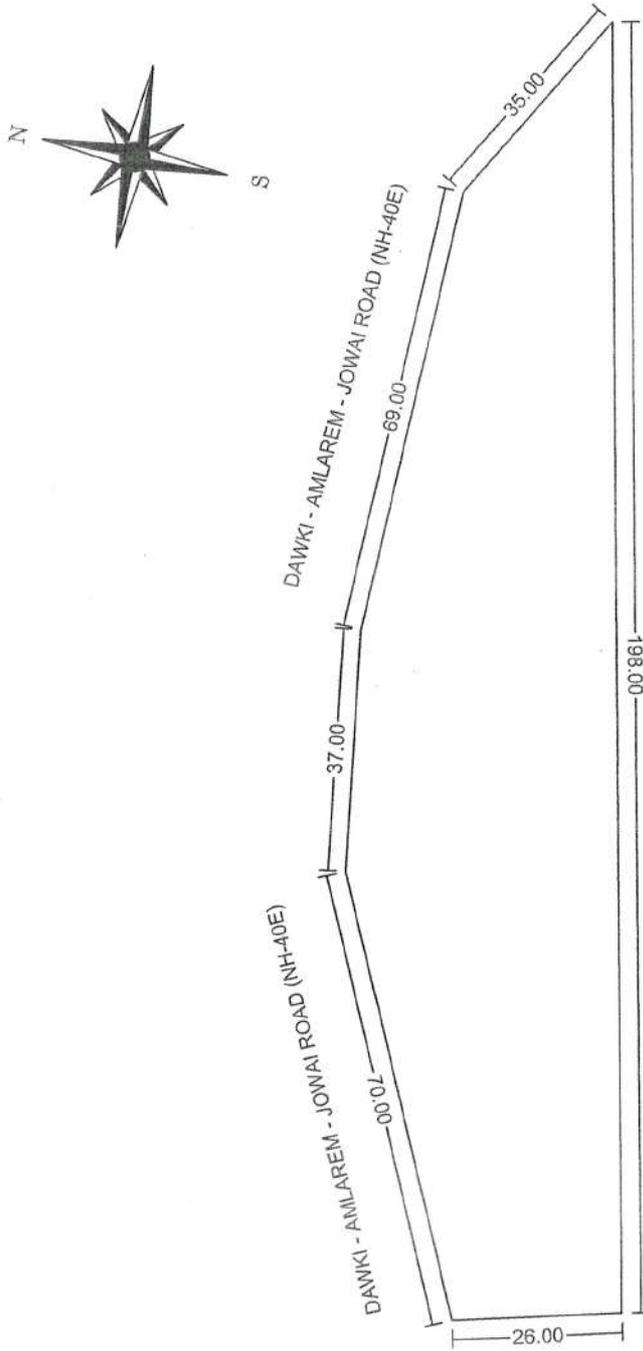
P. Thma

Peggy Thma
Kyrteing & Sign U/KA Trai Jaka.

[Signature]
10/5/23
DHAR CONSTRUCTION COMPANY
Kyrteing & Sign U/KA Contractor.

at

DUMPING SITE ON DAWKI - AMLAREM - JOWAI ROAD (NH-40E) AT CH. 210,860.00M
AREA = 6111.75 Sqm.



Assistant Executive Engineer P.W.D (Roads)
National Highway Sub-Division, Jowai

[Signature]
Executive Engineer P.W.D (Roads)
Jowai Central Division, Jowai

E/c

Government of Meghalaya
Office of the Asstt. Executive Engineer P.W.D. (Roads)
National Highway Sub-Division, Jowai.

No.No.NH (J)/CORR/85/2013-14/2281(o) Dated Jowai, the 13th March 2025

To,

Dhar Construction Company
Demseiniong, Maccabe Road, Shillong – 793011
Meghalaya.

Subject:- Construction of Jowai – Bypass with pave shoulder connecting NH-40E at Km 214.00 and NH44 at Km 58.120 including construction of Bridges (Total length = 5.915 Km) in the State of Meghalaya, Job No. 44E/MG/2020-21/165.

Ref: No REV/LA/RD-48/Pt-I/2009/76 Dated 4th March 2025

Ref: No E.E (C)/TB/Est/Pt-II/190/2022/502 Dated 04-02-2025

Sir,

In inviting a reference to the above cited subject, I am to inform you that your request in regard to temporary filling and construction of staging area for the bridge girders to stand on the prepared embankment is hereby granted by the Deputy Commissioner vide letter number under reference subjected to compliance of the following instructions and recommendation as delineated by the joint committee of the Central Pollution Control Board to the Government of India in its submission before the National Green Tribunal Principal Bench, New Delhi dated 10.02.2025.

1. That the contractor is required to dump the C&D materials at an area to be identified by the Jowai Municipal Board and that such disposal is to be carried out only in accordance to the C & D Waste Management Rules 2016.
2. That the contractor is required to record or create an inventory of C & D waste accrued from the site and also to prepare a waste management plan duly approved by the Meghalaya Pollution Control Board/Jowai Municipal Board.
3. That the contractor is required to construct additional temporary sand bags at all vulnerable locations (both proximate and distant location) to prevent debris from flowing downhill into the Myntdu river.
4. That the contractor is required to ensure that proper dust control and measures should be implemented at the construction site as per CPCB guidelines on dust mitigation.
5. That in order to ensure free flow of the river and as informed by you vide letter No DCC/SHG/J165/2022-23/182 dated 28.02.25 sufficient hume pipes should be laid on the river beds without fail.
6. That the contractor is required to complete the work within the month of March 2025 and that the C & D waste generated should be disposed as in accordance to the provision of the C & D Waste management rules, 2016.

7. That on completion of the entire processs the contractor is to dismantle the staging area and remove all the spoil to the dump site before the onset of the monsoon.

Therefore, you are hereby requested to follow all the above instructions and also to prepare a waste management plan duly approved by the Meghalaya Pollution Control Board/Jowai Municipal Board and submit the same to the office of the undersigned at the earliest.

Yours faithfully


Shri O. Thubru

Asstt. Executive Engineer P.W.D. (Roads)
National Highway Sub-Division, Jowai

Memo No NH (J)/CORR/85/2013-14/2281(P) Dated Jowai, the 13th March 2025

Copy To:

- (1) The Deputy Commissioner West Jaintia Hills District, Jowai for favour of kind information
- (2) The Chief Executive Officer, Jowai Municipal Board, West Jaintia Hills for favour of kind information
- (3) The Superintending Engineer PWD (Roads) National Highway Circle, Shillong for favour of kind information
- (4) The Executive Engineer P.W.D (Roads) Jowai Central Division, Jowai, for favour of kind information and necessary action.
- (5) Juninior Engineer concerned for favour of kind information and necessary action and to monitor and supervise the work regularly.


Asstt. Executive Engineer P.W.D. (Roads)
National Highway Sub-Division, Jowai

etc.

ANNEXURE R/13

STATEMENT SHOWING THE MANAGEMENT PLAN FOR DISPOSAL OF CONSTRUCTION WASTE

Name of Work : Construction of Jowai By-Pass with paved shoulder connecting NH-40E at Km 214.00 and NH-44 at Km 58.210 including construction of bridges (Total Length = 5.915 Km) in the State of Meghalaya. (Job No. 44E/MG/2020-21/165)

Total Quantity of excavated earth = 1,69,952.97 m³ or 3,14,412.99 tonnes
Quantity of earth used for embankment = 44,137.15 m³ or 81,653.73 tonnes
Net Quantity disposed off to Dumping Site = 1,25,815.82 m³ or 2,32,759.26 tonnes

Date	Quantity of Earth excavated at work site	Quantity of Earth used for embankment	Quantity of Earth disposed off to dumping site	Number of Trips/day
1	2	3	4	
21-09-2023	1,310.05 M.T		876.70 M.T	30 trips
22-09-2023	1,325.68 M.T		908.58 M.T	31 trips
23-09-2023	1,350.04 M.T		908.58 M.T	31 trips
24-09-2023	SUNDAY NO WORK			
25-09-2023	1,387.91 M.T		924.52 M.T	32 trips
26-09-2023	1,420.69 M.T		924.52 M.T	32 trips
27-09-2023	1,425.63 M.T		940.46 M.T	32 trips
28-09-2023	1,447.33 M.T		956.40 M.T	33 trips
29-09-2023	1,457.82 M.T		956.40 M.T	33 trips
30-09-2023	1,360.84 M.T		908.58 M.T	31 trips
01-10-2023	SUNDAY NO WORK			
02-10-2023	1,387.99 M.T		924.52 M.T	32 trips
03-10-2023	1,437.25 M.T		972.34 M.T	33 trips
04-10-2023	1,459.31 M.T		988.28 M.T	34 trips
05-10-2023	1,465.36 M.T		1,004.22 M.T	34 trips
06-10-2023	1,478.32 M.T		1,004.22 M.T	34 trips
07-10-2023	1,495.77 M.T		1,036.10 M.T	35 trips
08-10-2023	SUNDAY NO WORK			
09-10-2023	1,513.12 M.T		1,036.10 M.T	35 trips
10-10-2023	1,521.85 M.T		1,052.04 M.T	36 trips
11-10-2023	1,481.62 M.T		1,020.16 M.T	35 trips
12-10-2023	1,470.30 M.T		1,004.22 M.T	34 trips
13-10-2023	1,455.57 M.T		1,004.22 M.T	34 trips
14-10-2023	1,436.36 M.T		988.28 M.T	34 trips
15-10-2023	SUNDAY NO WORK			
16-10-2023	1,399.08 M.T		956.40 M.T	33 trips
17-10-2023	1,387.00 M.T		956.40 M.T	33 trips
18-10-2023	1,439.61 M.T		988.28 M.T	34 trips
19-10-2023	1,455.87 M.T		1,004.22 M.T	34 trips
20-10-2023	1,485.41 M.T		1,020.16 M.T	35 trips
21-10-2023	1,497.88 M.T		1,020.16 M.T	35 trips
22-10-2023	SUNDAY NO WORK			
23-10-2023	1,524.15 M.T		1,052.04 M.T	36 trips
24-10-2023	1,546.29 M.T		1,052.04 M.T	36 trips
25-10-2023	1,532.13 M.T		1,052.04 M.T	36 trips
26-10-2023	1,350.20 M.T		924.52 M.T	32 trips
27-10-2023	1,485.15 M.T		1,004.22 M.T	34 trips

Date	Quantity of Earth excavated at work site	Quantity of Earth used for embankment	Quantity of Earth disposed off to dumping site	Number of Trips/day
28-10-2023	1,344.60 M.T			
29-10-2023			924.52 M.T	32 trips
30-10-2023	1,563.15 M.T	SUNDAY NO WORK		
31-10-2023	1,472.25 M.T		1,083.92 M.T	37 trips
01-11-2023	1,390.80 M.T		1,020.16 M.T	35 trips
02-11-2023	1,482.20 M.T		956.40 M.T	33 trips
03-11-2023	1,565.35 M.T		1,020.16 M.T	35 trips
04-11-2023	1,490.80 M.T		1,083.92 M.T	37 trips
05-11-2023			1,036.10 M.T	36 trips
06-11-2023	1,360.62 M.T	SUNDAY NO WORK		
07-11-2023	1,472.30 M.T		924.52 M.T	32 trips
08-11-2023	1,532.45 M.T		1,020.16 M.T	35 trips
09-11-2023	1,581.35 M.T		1,067.98 M.T	37 trips
10-11-2023	1,460.05 M.T		1,099.86 M.T	38 trips
11-11-2023	1,430.18 M.T		1,004.22 M.T	34 trips
12-11-2023			988.28 M.T	34 trips
13-11-2023	1,492.55 M.T	SUNDAY NO WORK		
14-11-2023	1,330.42 M.T		1,036.10 M.T	35 trips
15-11-2023	1,385.63 M.T		908.58 M.T	31 trips
16-11-2023	1,372.30 M.T		956.40 M.T	33 trips
17-11-2023	1,573.43 M.T		940.46 M.T	32 trips
18-11-2023	1,590.75 M.T		1,083.92 M.T	37 trips
19-11-2023			1,099.86 M.T	38 trips
20-11-2023	1,540.36 M.T	SUNDAY NO WORK		
21-11-2023	1,563.86 M.T		1,067.98 M.T	37 trips
22-11-2023	1,474.52 M.T		1,083.92 M.T	37 trips
23-11-2023	1,453.28 M.T		1,020.16 M.T	35 trips
24-11-2023	1,495.67 M.T		1,004.22 M.T	34 trips
25-11-2023	1,440.60 M.T		1,036.10 M.T	35 trips
26-11-2023			988.28 M.T	34 trips
27-11-2023	1,393.90 M.T	SUNDAY NO WORK		
28-11-2023	1,345.55 M.T		956.40 M.T	33 trips
29-11-2023	1,370.47 M.T		924.52 M.T	32 trips
30-11-2023	1,597.76 M.T		924.52 M.T	32 trips
01-12-2023	1,540.37 M.T		1,083.92 M.T	37 trips
02-12-2023	1,583.71 M.T		1,067.98 M.T	37 trips
03-12-2023			1,083.92 M.T	37 trips
04-12-2023	1,484.43 M.T	SUNDAY NO WORK		
05-12-2023	1,493.08 M.T		1,020.16 M.T	35 trips
06-12-2023	1,463.13 M.T		1,036.10 M.T	35 trips
07-12-2023	1,365.28 M.T		1,004.22 M.T	34 trips
08-12-2023	1,378.85 M.T		940.46 M.T	32 trips
09-12-2023	1,353.60 M.T		940.46 M.T	32 trips
10-12-2023			924.52 M.T	31 trips
11-12-2023	1,518.24 M.T	SUNDAY NO WORK		
12-12-2023	1,527.75 M.T		1,052.04 M.T	36 trips
13-12-2023	1,540.36 M.T		1,036.10 M.T	35 trips
14-12-2023	1,452.18 M.T		1,067.98 M.T	36 trips
			1,004.22 M.T	34 trips

Date	Quantity of Earth excavated at work site	Quantity of Earth used for embankment	Quantity of Earth disposed off to dumping site	Number of Trips/day
15-12-2023	1,470.32 M.T		1,020.16 M.T	35 trips
16-12-2023	1,416.63 M.T		956.40 M.T	32 trips
17-12-2023	SUNDAY NO WORK			
18-12-2023	1,566.49 M.T		765.12 M.T	26 trips
19-12-2023	1,541.37 M.T		1,052.04 M.T	36 trips
20-12-2023	1,595.60 M.T		1,099.86 M.T	37 trips
21-12-2023	1,387.17 M.T		956.40 M.T	32 trips
22-12-2023	1,364.29 M.T		940.46 M.T	32 trips
23-12-2023	1,380.18 M.T		940.46 M.T	32 trips
24-12-2023	SUNDAY NO WORK			
25-12-2023	CHRISTMAS DAY			
26-12-2023	1,473.23 M.T		1,004.22 M.T	34 trips
27-12-2023	1,466.12 M.T		1,004.22 M.T	34 trips
28-12-2023	1,486.22 M.T		1,020.16 M.T	35 trips
29-12-2023	1,523.32 M.T		1,052.04 M.T	36 trips
30-12-2023	1,542.74 M.T		1,067.98 M.T	36 trips
31-12-2023	SUNDAY NO WORK			
01-01-2024	NEW YEAR DAY			
02-01-2024	1,573.28 M.T		1,083.92 M.T	37 trips
03-01-2024	1,528.39 M.T	1,004.22 M.T	1,036.10 M.T	35 trips
04-01-2024	1,337.47 M.T	1,036.10 M.T	908.58 M.T	31 trips
05-01-2024	1,363.58 M.T	1,083.92 M.T	940.46 M.T	32 trips
06-01-2024	1,348.92 M.T	988.28 M.T	924.52 M.T	31 trips
07-01-2024	SUNDAY NO WORK			
08-01-2024	1,396.67 M.T		956.40 M.T	32 trips
09-01-2024	1,482.34 M.T		1,020.16 M.T	35 trips
10-01-2024	1,457.72 M.T		1,004.22 M.T	34 trips
11-01-2024	1,436.55 M.T		988.28 M.T	34 trips
12-01-2024	1,475.79 M.T		1,004.22 M.T	34 trips
13-01-2024	1,530.76 M.T		1,052.04 M.T	36 trips
14-01-2024	SUNDAY NO WORK			
15-01-2024	1,562.28 M.T	988.28 M.T	1,067.98	36 trips
16-01-2024	1,570.35 M.T	1,036.10 M.T	1,083.92	37 trips
17-01-2024	1,566.90 M.T	1,067.98 M.T	1,067.98	36 trips
18-01-2024	1,585.37 M.T	1,020.16 M.T	1,099.86	37 trips
19-01-2024	1,384.42 M.T	1,036.10 M.T	956.40	32 trips
20-01-2024	1,346.15 M.T		924.52	31 trips
21-01-2024	SUNDAY NO WORK			
22-01-2024	1,378.80 M.T		924.52 M.T	31 trips
23-01-2024	1,420.15 M.T		956.40 M.T	32 trips
24-01-2024	1,453.68 M.T		1,004.22 M.T	34 trips
25-01-2024	1,498.81 M.T		1,020.16 M.T	35 trips
26-01-2024	1,462.53 M.T	1,036.10 M.T	1,004.22 M.T	34 trips
27-01-2024	1,576.43 M.T	1,004.22 M.T	1,083.92 M.T	37 trips
28-01-2024	SUNDAY NO WORK			
29-01-2024	1,583.75 M.T	1,083.92 M.T	1,099.86 M.T	37 trips
30-01-2024	1,592.12 M.T	1,020.16 M.T	1,083.92 M.T	37 trips
31-01-2024	1,541.38 M.T	1,036.10 M.T	1,067.98 M.T	36 trips

Date	Quantity of Earth excavated at work site	Quantity of Earth used for embankment	Quantity of Earth disposed off to dumping site	Number of Trips/day
01-02-2024	1,362.24 M.T	988.28 M.T	924.52 M.T	31 trips
02-02-2024	1,346.87 M.T		924.52 M.T	31 trips
03-02-2024	1,388.71 M.T		956.40 M.T	32 trips
04-02-2024	SUNDAY NO WORK			
05-02-2024	1,425.35 M.T		972.34 M.T	33 trips
06-02-2024	1,468.42 M.T		1,004.22 M.T	34 trips
07-02-2024	1,455.90 M.T		1,004.22 M.T	34 trips
08-02-2024	1,577.62 M.T		1,083.92 M.T	37 trips
09-02-2024	1,583.67 M.T		1,099.86 M.T	37 trips
10-02-2024	1,548.18 M.T		1,067.98 M.T	36 trips
11-02-2024	SUNDAY NO WORK			
12-02-2024	1,594.37 M.T	1,004.22	1,099.86 M.T	37 trips
13-02-2024	1,320.32 M.T	1,067.98	908.58 M.T	31 trips
14-02-2024	1,340.20 M.T		908.58 M.T	31 trips
15-02-2024	1,390.70 M.T		956.40 M.T	32 trips
16-02-2024	1,356.86 M.T	1,020.16	924.52 M.T	31 trips
17-02-2024	1,428.46 M.T	1,052.04	988.28 M.T	34 trips
18-02-2024	SUNDAY NO WORK			
19-02-2024	1,497.27 M.T		1,020.16 M.T	35 trips
20-02-2024	1,438.21 M.T		988.28 M.T	34 trips
21-02-2024	1,466.58 M.T		1,004.22 M.T	34 trips
22-02-2024	1,575.25 M.T		1,083.92 M.T	37 trips
23-02-2024	1,593.35 M.T		1,099.86 M.T	37 trips
24-02-2024	1,560.60 M.T		1,083.92 M.T	37 trips
25-02-2024	SUNDAY NO WORK			
26-02-2024	1,515.80 M.T		1,052.04 M.T	36 trips
27-02-2024	1,385.46 M.T		956.40 M.T	32 trips
28-02-2024	1,377.55 M.T		924.52 M.T	31 trips
29-02-2024	1,422.83 M.T		956.40 M.T	32 trips
01-03-2024	1,497.65 M.T	1,083.92 M.T	1,036.10 M.T	35 trips
02-03-2024	1,435.48 M.T	1,004.22 M.T	988.28 M.T	34 trips
03-03-2024	SUNDAY NO WORK			
04-03-2024	1,543.86 M.T	988.28 M.T	1,067.98 M.T	36 trips
05-03-2024	1,577.66 M.T	1,020.16 M.T	1,083.92 M.T	37 trips
06-03-2024	1,561.15 M.T	1,067.98 M.T	1,083.92 M.T	37 trips
07-03-2024	1,544.37 M.T	1,036.10 M.T	1,067.98 M.T	36 trips
08-03-2024	1,320.35 M.T		908.58 M.T	31 trips
09-03-2024	1,392.28 M.T		956.40 M.T	32 trips
10-03-2024	SUNDAY NO WORK			
11-03-2024	1,375.64 M.T		940.46 M.T	32 trips
12-03-2024	1,342.59 M.T		924.52 M.T	31 trips
13-03-2024	1,435.42 M.T		988.28 M.T	34 trips
14-03-2024	1,470.78 M.T		1,020.16 M.T	35 trips
15-03-2024	1,469.48 M.T	956.40 M.T	1,004.22 M.T	34 trips
16-03-2024	1,433.10 M.T	1,004.22 M.T	988.28 M.T	34 trips
17-03-2024	SUNDAY NO WORK			
18-03-2024	1,577.25 M.T	988.28 M.T	1,083.92 M.T	37 trips
19-03-2024	1,546.53 M.T	1,067.98 M.T	1,067.98 M.T	37 trips

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Date	Quantity of Earth excavated at work site	Quantity of Earth used for embankment	Quantity of Earth disposed off to dumping site	Number of Trips/day
20-03-2024	1,591.25 M.T	1,036.10 M.T	1,099.86 M.T	37 trips
21-03-2024	1,556.20 M.T	1,052.04 M.T	1,067.98 M.T	36 trips
22-03-2024	1,363.28 M.T	988.28 M.T	940.46 M.T	32 trips
23-03-2024	1,345.65 M.T	1,020.16 M.T	924.52 M.T	31 trips
24-03-2024	SUNDAY NO WORK			
25-03-2024	1,372.30 M.T		940.46 M.T	32 trips
26-03-2024	1,390.90 M.T		956.40 M.T	32 trips
27-03-2024	1,418.50 M.T		972.34 M.T	33 trips
28-03-2024	1,496.87 M.T		1,115.80 M.T	38 trips
29-03-2024	1,475.85 M.T	1,036.10 M.T	1,020.16 M.T	35 trips
30-03-2024	1,434.47 M.T	1,083.92 M.T	988.28 M.T	34 trips
31-03-2024	SUNDAY NO WORK			
01-04-2024	1,582.50 M.T	1,020.16 M.T	1,099.86 M.T	37 trips
02-04-2024	1,577.86 M.T	988.28 M.T	1,083.92 M.T	37 trips
03-04-2024	1,598.45 M.T	1,052.04 M.T	1,099.86 M.T	37 trips
04-04-2024	1,615.20 M.T	1,067.98 M.T	1,115.80 M.T	38 trips
05-04-2024	1,618.53 M.T		1,115.80 M.T	38 trips
06-04-2024	1,455.62 M.T		1,004.22 M.T	34 trips
07-04-2024	SUNDAY NO WORK			
08-04-2024	1,478.92 M.T		1,020.16 M.T	35 trips
09-04-2024	1,435.47 M.T		988.28 M.T	34 trips
10-04-2024	1,462.72 M.T		1,004.22 M.T	34 trips
11-04-2024	1,544.50 M.T		1,052.04 M.T	36 trips
12-04-2024	1,586.53 M.T		1,083.92 M.T	37 trips
13-04-2024	1,593.72 M.T		1,099.86 M.T	37 trips
14-04-2024	SUNDAY NO WORK			
15-04-2024	1,564.85 M.T		1,083.92 M.T	37 trips
16-04-2024	1,366.44 M.T		940.46 M.T	32 trips
17-04-2024	1,376.18 M.T	1,020.16 M.T	940.46 M.T	32 trips
18-04-2024	1,343.38 M.T	1,004.22 M.T	924.52 M.T	31 trips
19-04-2024	1,488.90 M.T	1,052.04 M.T	1,020.16 M.T	35 trips
20-04-2024	1,450.55 M.T	1,067.98 M.T	1,004.22 M.T	34 trips
21-04-2024	SUNDAY NO WORK			
22-04-2024	1,470.28 M.T	1,020.16 M.T	1,020.16 M.T	35 trips
23-04-2024	1,435.80 M.T	1,004.22 M.T	988.28 M.T	34 trips
24-04-2024	1,591.30 M.T		1,099.86 M.T	37 trips
25-04-2024	1,570.75 M.T		1,083.92 M.T	37 trips
26-04-2024	1,565.32 M.T		1,083.92 M.T	37 trips
27-04-2024	1,525.10 M.T		1,052.04 M.T	36 trips
28-04-2024	SUNDAY NO WORK			
29-04-2024	1,330.50 M.T		908.58 M.T	31 trips
30-04-2024	1,614.12 M.T		1,115.80 M.T	38 trips
01-05-2024	1,350.60 M.T		924.52 M.T	31 trips
02-05-2024	1,375.80 M.T		940.46 M.T	32 trips
03-05-2024	1,348.28 M.T		924.52 M.T	31 trips
04-05-2024	1,563.38 M.T		1,083.92 M.T	37 trips
05-05-2024	SUNDAY NO WORK			
06-05-2024	1,544.86 M.T	1,036.10 M.T	1,067.98 M.T	36 trips

Date	Quantity of Earth excavated at work site	Quantity of Earth used for embankment	Quantity of Earth disposed off to dumping site	Number of Trips/day
07-05-2024	1,570.85 M.T	988.28 M.T	1,083.92 M.T	37 trips
08-05-2024	1,594.32 M.T	1,067.98 M.T	1,099.86 M.T	37 trips
09-05-2024	1,475.45 M.T		1,020.16 M.T	35 trips
10-05-2024	1,462.60 M.T	956.40 M.T	1,004.22 M.T	34 trips
11-05-2024	1,492.20 M.T	1,083.92 M.T	1,036.10 M.T	35 trips
12-05-2024	SUNDAY NO WORK			
13-05-2024	1,483.47 M.T	1,020.16 M.T	1,020.16 M.T	35 trips
14-05-2024	1,360.37 M.T	1,020.16 M.T	924.52 M.T	31 trips
15-05-2024	1,390.90 M.T	1,052.04 M.T	956.40 M.T	32 trips
16-05-2024	1,355.70 M.T		924.52 M.T	31 trips
17-05-2024	1,435.52 M.T		988.28 M.T	34 trips
18-05-2024	1,540.25 M.T		1,067.98 M.T	36 trips
19-05-2024	SUNDAY NO WORK			
20-05-2024	1,580.90 M.T		1,099.86 M.T	37 trips
21-05-2024	1,562.18 M.T		1,083.92 M.T	37 trips
22-05-2024	1,593.75 M.T		1,099.86 M.T	37 trips
23-05-2024	1,418.50 M.T		956.40 M.T	32 trips
24-05-2024	1,497.50 M.T		1,036.10 M.T	35 trips
25-05-2024	1,437.58 M.T		988.28 M.T	34 trips
26-05-2024	SUNDAY NO WORK			
27-05-2024	1,462.50 M.T	1,020.16 M.T	1,004.22 M.T	34 trips
28-05-2024	1,380.85 M.T	1,083.92 M.T	940.46 M.T	32 trips
29-05-2024	1,373.58 M.T	1,004.22 M.T	924.52 M.T	31 trips
30-05-2024		1,036.10 M.T	988.28 M.T	34 trips
31-05-2024		988.28 M.T	1,004.22 M.T	34 trips
01-06-2024		956.40 M.T	1,067.98 M.T	36 trips
02-06-2024	SUNDAY NO WORK			
03-06-2024			1,099.86 M.T	37 trips
04-06-2024			924.52 M.T	31 trips
05-06-2024			956.40 M.T	32 trips
06-06-2024		1,028.13 M.T	1,115.80 M.T	38 trips
07-06-2024		1,028.13 M.T	924.52 M.T	31 trips
08-06-2024		1,028.13 M.T	940.46 M.T	32 trips
09-06-2024		1,028.13 M.T	924.52 M.T	31 trips
10-06-2024	SUNDAY NO WORK			
11-06-2024			1,004.22 M.T	34 trips
12-06-2024			1,020.16 M.T	35 trips
13-06-2024			1,115.80 M.T	38 trips
14-06-2024			924.52 M.T	31 trips
15-06-2024			988.28 M.T	34 trips
16-06-2024			1,083.92 M.T	37 trips
17-06-2024	SUNDAY NO WORK			

Date	Quantity of Earth excavated at work site	Quantity of Earth used for embankment	Quantity of Earth disposed off to dumping site	Number of Trips/day
18-06-2024		1,053.63 M.T	1,071.36 M.T	36 trips
19-06-2024		1,061.60 M.T		
20-06-2024		1,069.57 M.T		
21-06-2024		1,077.54 M.T		
22-06-2024		1,085.51 M.T		
23-06-2024				
24-06-2024	SUNDAY NO WORK			
25-06-2024				
26-06-2024				
27-06-2024				
28-06-2024				
29-06-2024		972.34 M.T		
30-06-2024		940.46 M.T		
01-07-2024	SUNDAY NO WORK			
02-07-2024		964.37 M.T		
03-07-2024		937.27 M.T		
04-07-2024		910.17 M.T		
05-07-2024				
06-07-2024				
07-07-2024	SUNDAY NO WORK			
08-07-2024				
09-07-2024				
10-07-2024				
11-07-2024				
12-07-2024				
13-07-2024				
14-07-2024	SUNDAY NO WORK			
15-07-2024		988.28 M.T		
16-07-2024		956.40 M.T		
17-07-2024		1,020.16 M.T		
18-07-2024		1,052.04 M.T		
19-07-2024				
20-07-2024				
21-07-2024	SUNDAY NO WORK			
22-07-2024				
23-07-2024				
24-07-2024		1,036.10 M.T		
25-07-2024		1,004.22 M.T		
26-07-2024		791.70 M.T		
27-07-2024				
Total =	3,14,412.99 M.T	81,653.73 M.T	2,32,759.26 M.T	

Assistant Executive Engineer P.W.D (Roads)
National Highway Sub-Division, Jowai

Executive Engineer P.W.D (Roads)
Jowai Central Division, Jowai

EXTENSION OF SAND BAG PALASIDING



At Chainage: 4520.00m



At Chainage: 4210.00m

ab¹



At Chainage: 4140.00m



At Chainage: 3100.00m

abb

ANNEXURE



At Chainage: 2980.00m



At Chainage: 2840.00m

ANNEXURE



At Chainage: 2610.00m



At Chainage: 2545m

Executive Engineer P.W.D (Roads)
Jowai Central Division, Jowai

ANNEXURE



At Chainage: 2810.00m



At Chainage: 2725.00m

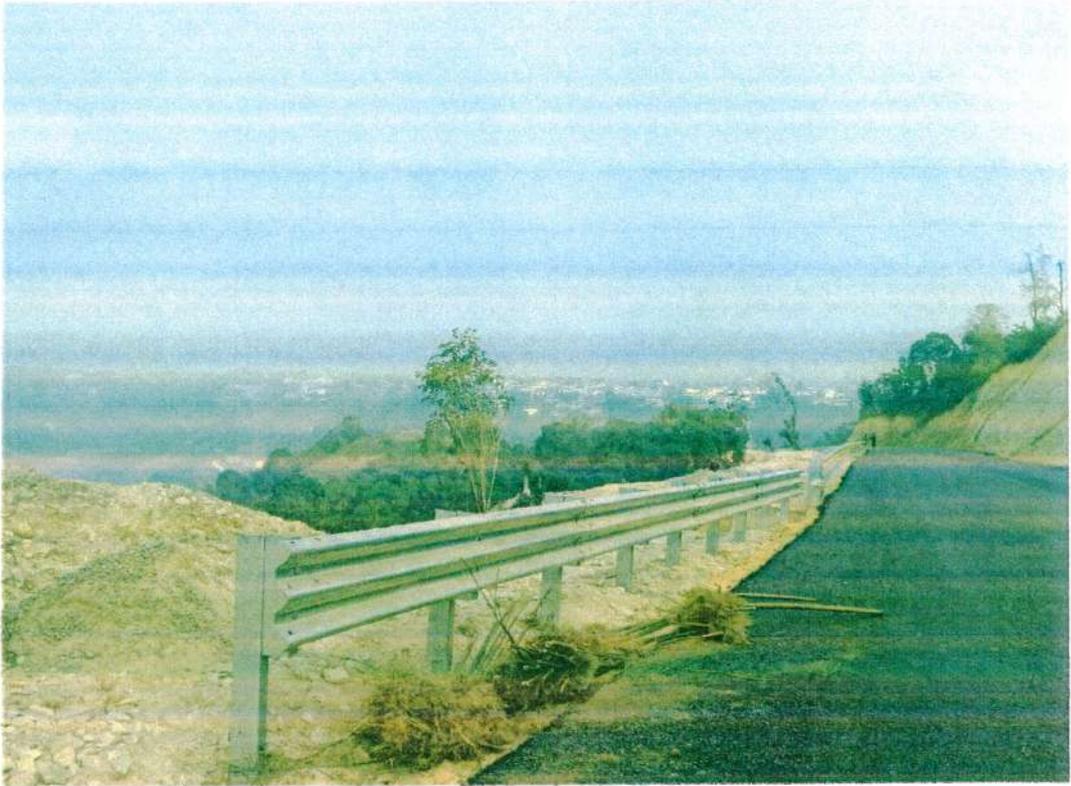
BAMBOO PLANTATION ON JOWAI BY-PASS ROAD



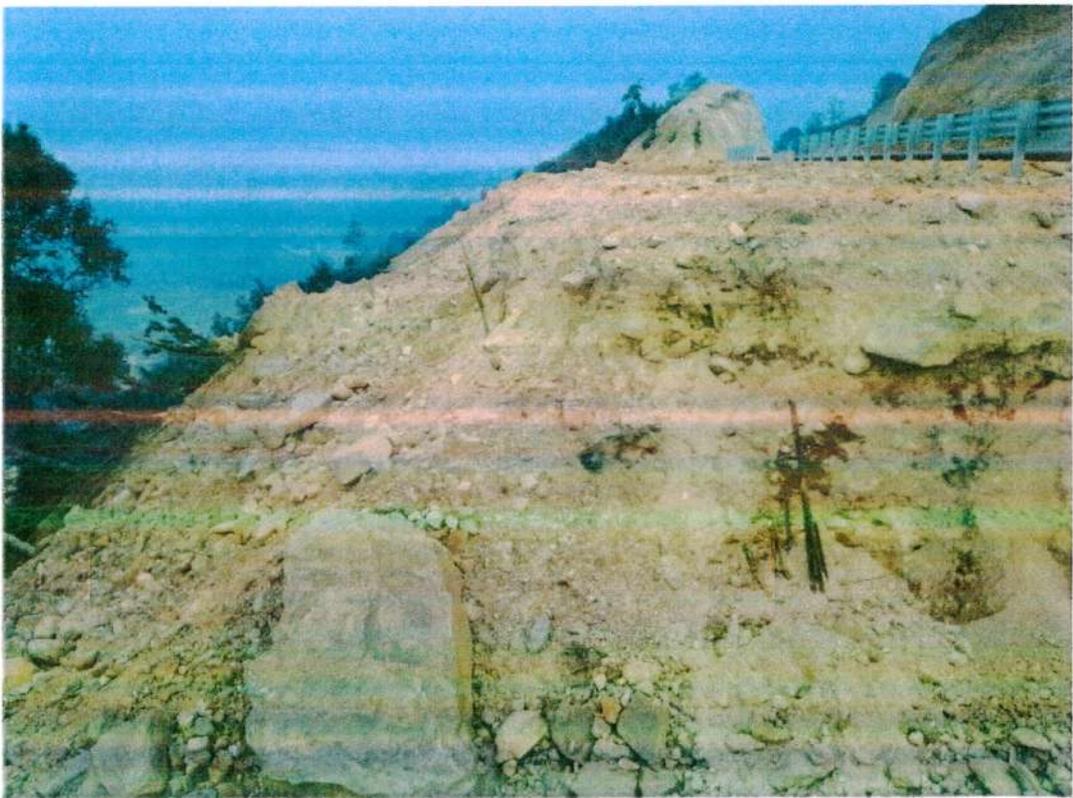
GPB

ANNEXURE -

BAMBOO PLANTATION ON JOWAI BY-PASS ROAD



BAMBOO PLANTATION ON JOWAI BY-PASS ROAD



0126

ANNEXURE

BAMBOO PLANTATION ON JOWAI BY-PASS ROAD



BAMBOO PLANTATION ON JOWAI BY-PASS ROAD

ANNEXURE



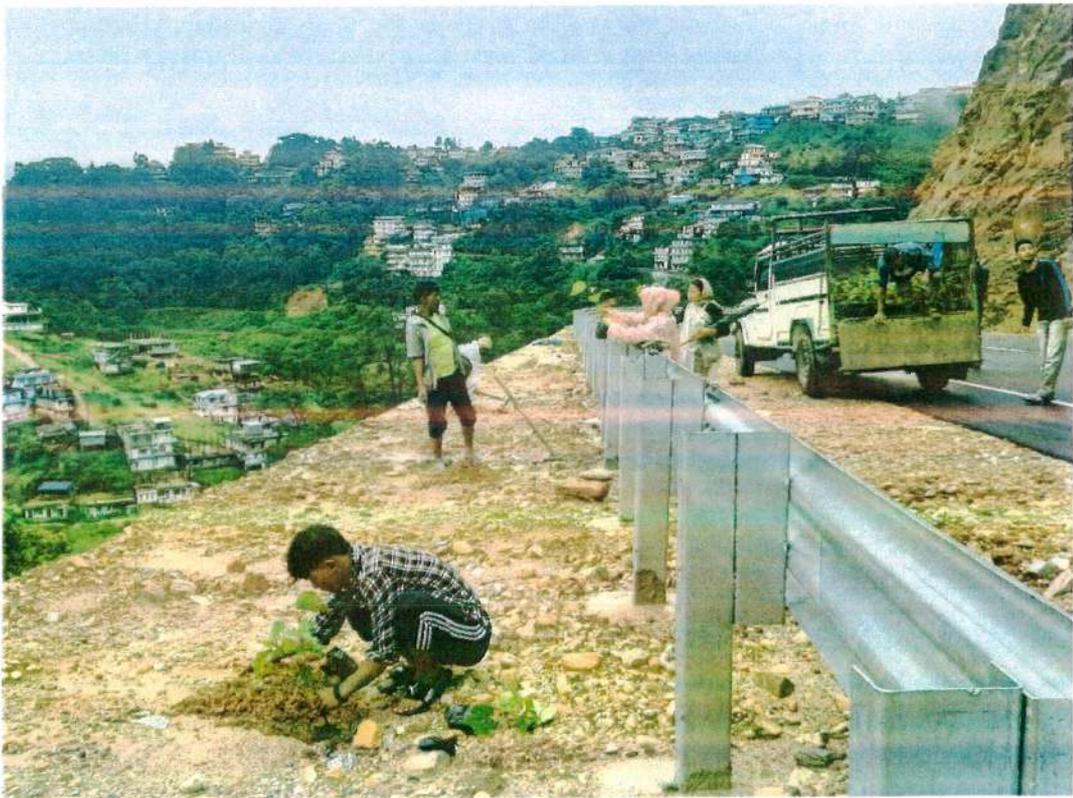
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ANNEXURE

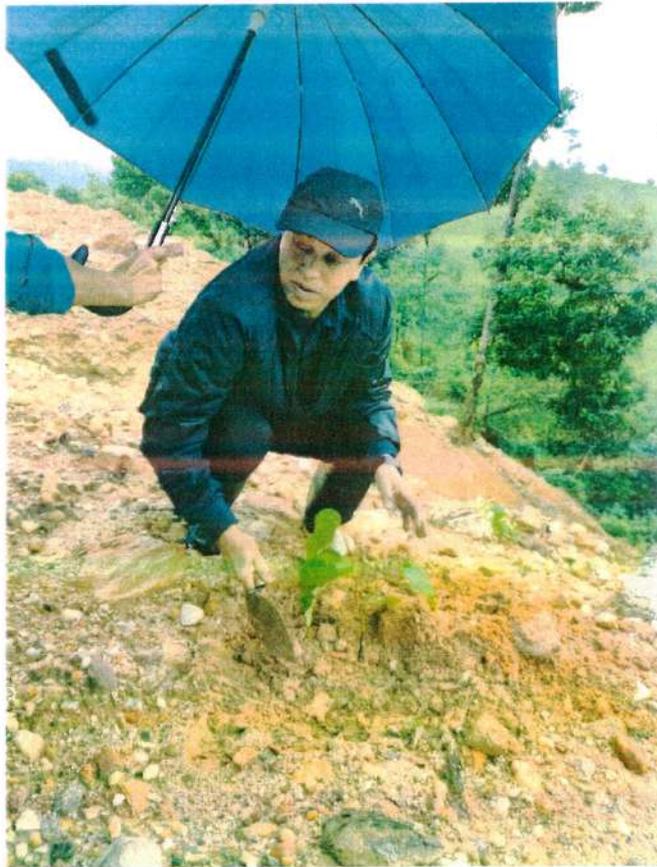
BAMBOO PLANTATION ON JOWAI BY-PASS ROAD



TREE PLANTATIONS ON JOWAI BY-PASS ROAD

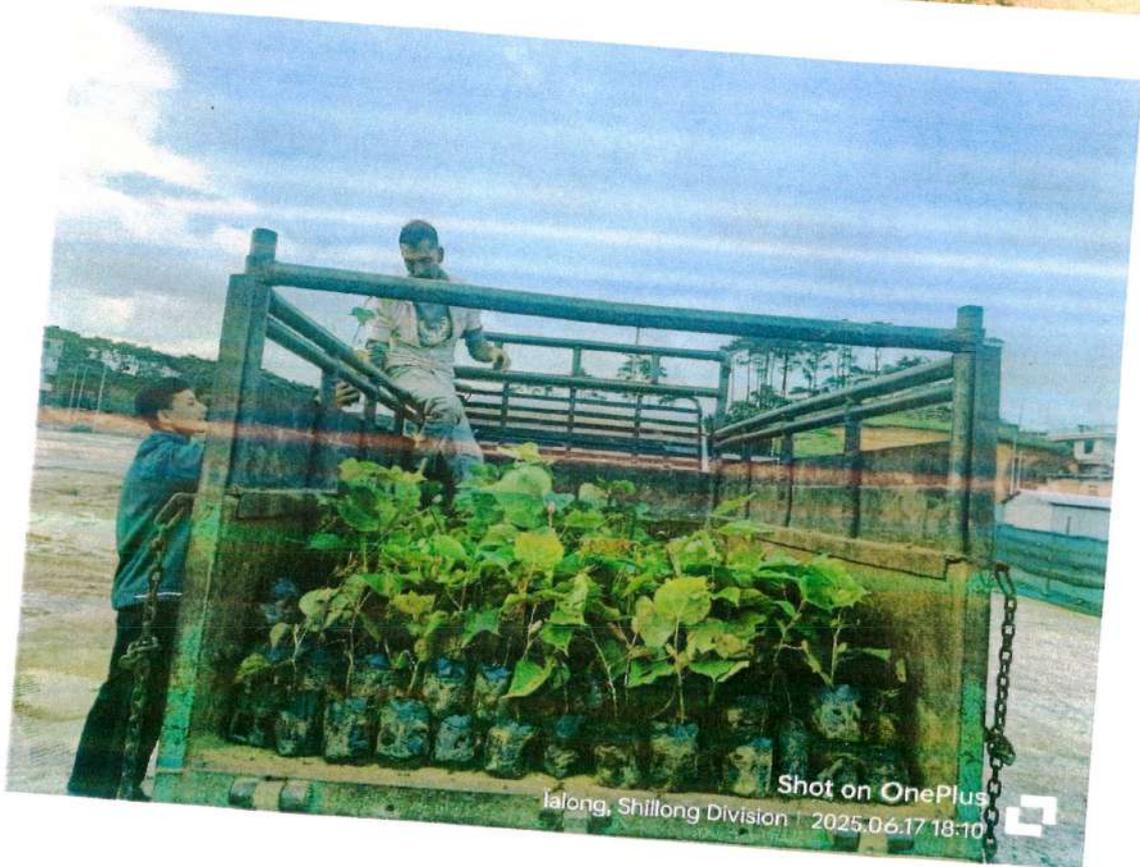
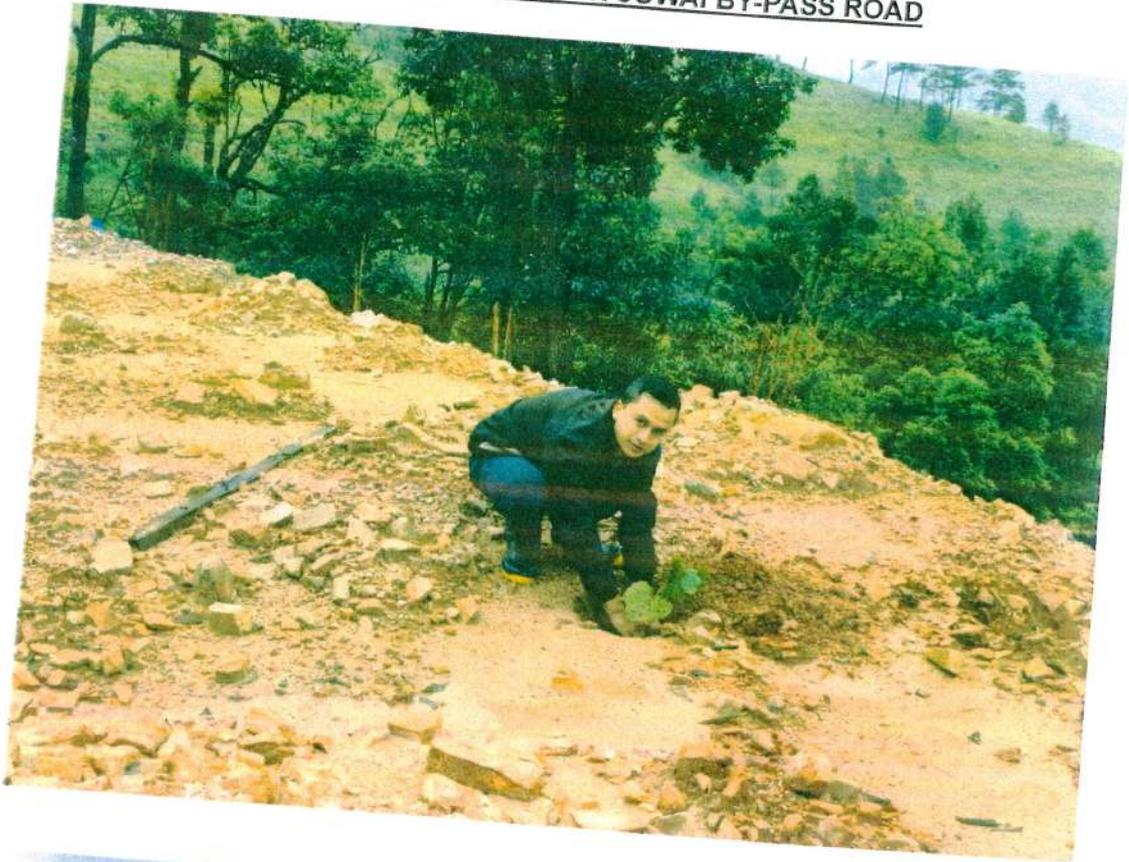


TREE PLANTATIONS ON JOWAI BY-PASS ROAD



TREE PLANTATIONS ON JOWAI BY-PASS ROAD

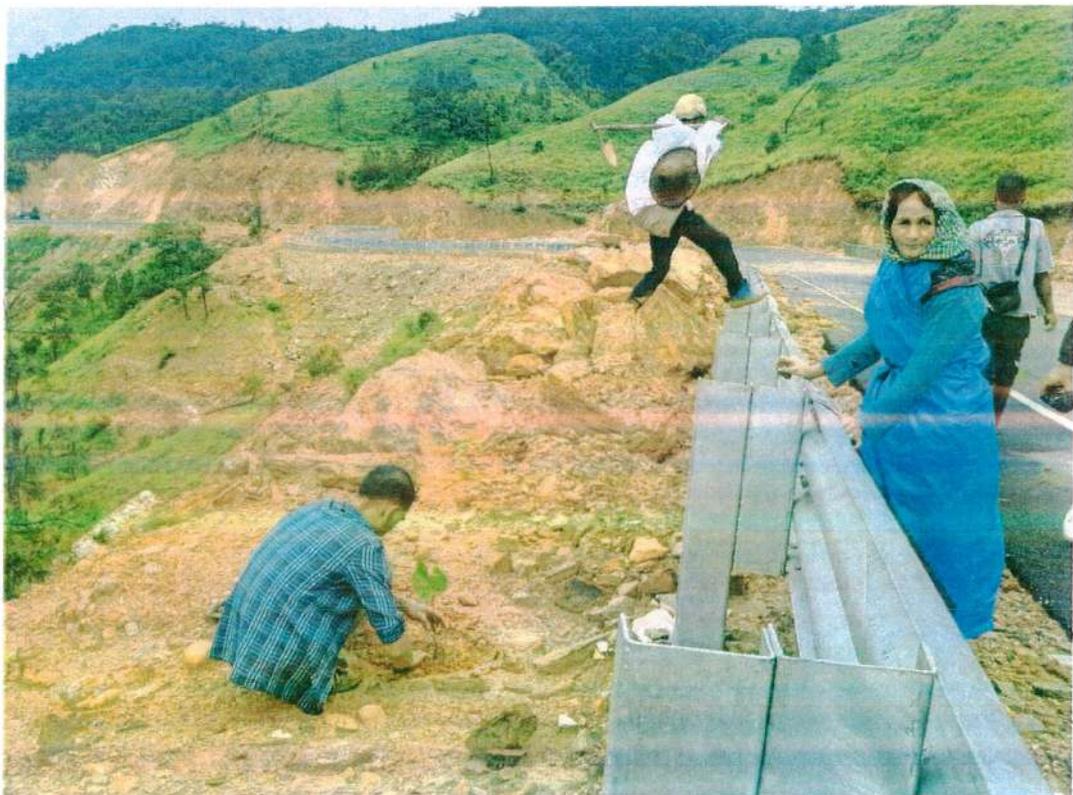
ANNEXURE



TREE PLANTATIONS ON JOWAI BY-PASS ROAD



TREE PLANTATIONS ON JOWAI BY-PASS ROAD



ANNEXURE

TREE PLANTATIONS ON JOWAI BY-PASS ROAD



CLEARING OF SAND AND BOULDERS FROM MYNTDU RIVER DURING THE MONTH OF DECEMBER 2024



97c

ANNEXURE -

CLEARING OF SAND AND BOULDERS FROM MYNTDU RIVER DURING THE MONTH OF DECEMBER 2024



ANNEXURE -

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CLEARING OF SAND AND BOULDERS FROM MYNTDU RIVER DURING THE MONTH OF DECEMBER 2024



ANNEXURE -

CLEARING OF SAND AND BOULDERS FROM MYNTDU RIVER DURING THE MONTH
OF DECEMBER 2024



Executive Engineer P.W.D (Roads)
Jowai Central Division, Jowai

CLEARING OF LIAR PAMKAM STREAM



902

ANNEXURE -

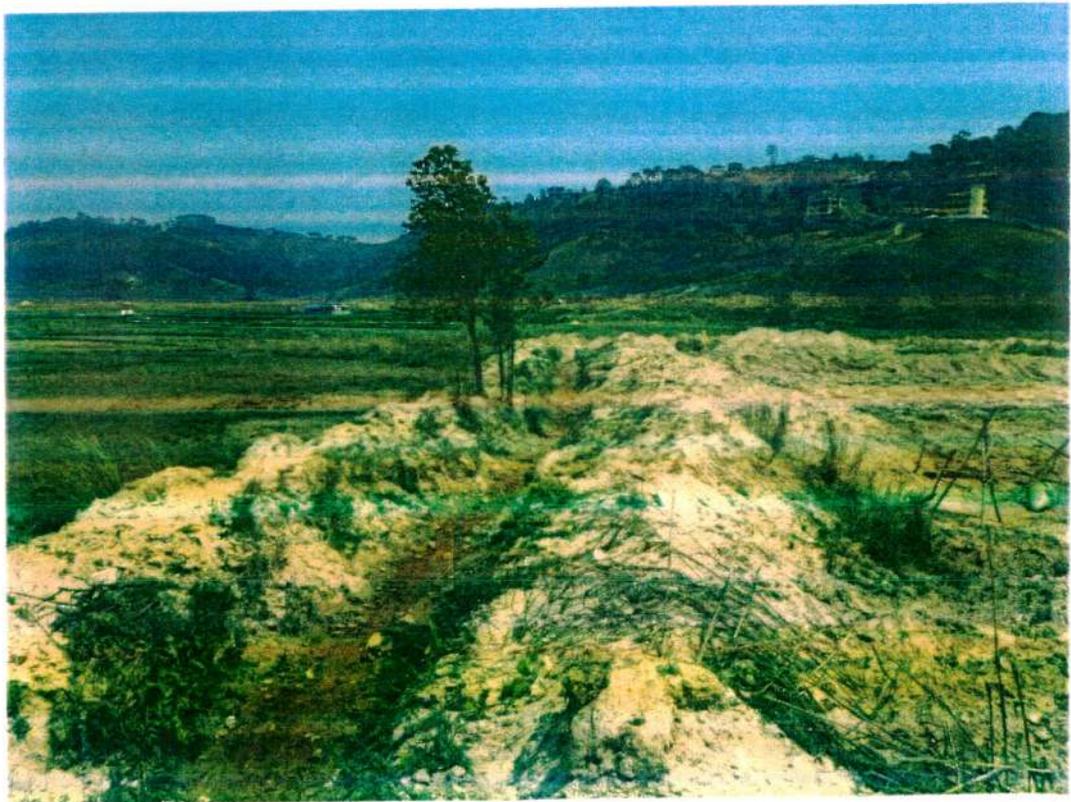
CLEARING OF LIAR PAMKAM STREAM



906

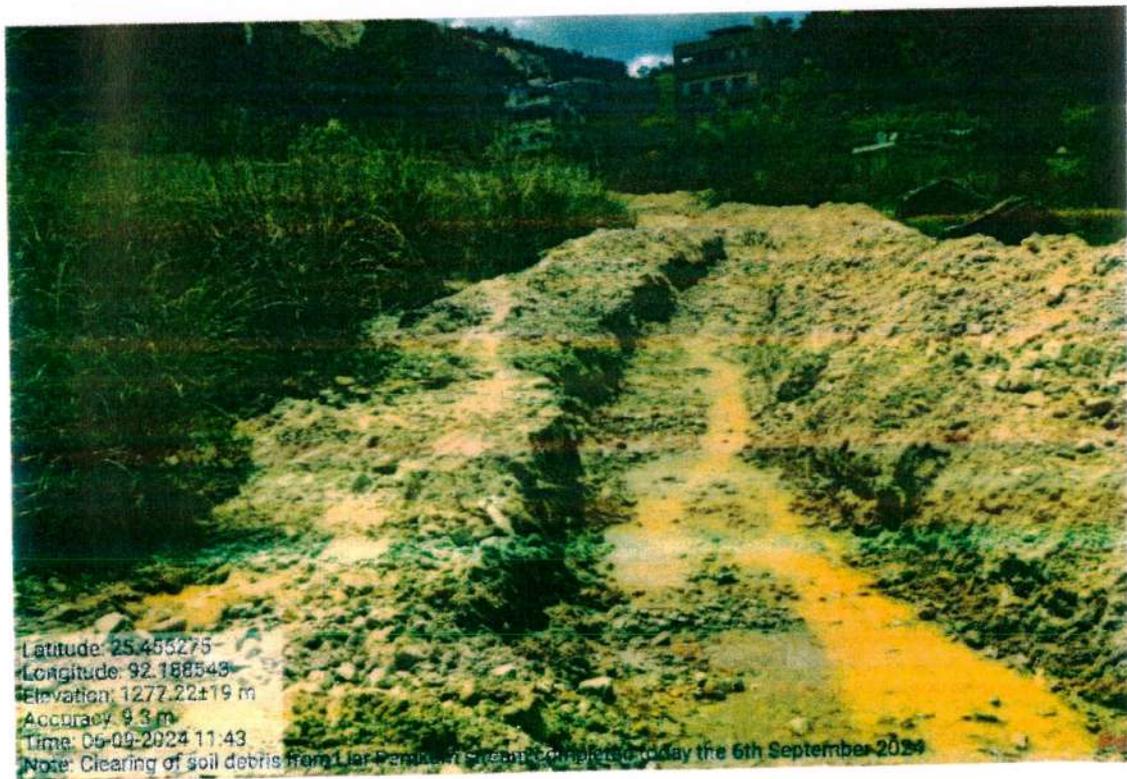
ANNEXURE

CLEARING OF LIAR PAMKAM STREAM



ANNEXURE

CLEARING OF LIAR PAMKAM STREAM



CLEARING OF LIAR PAMKAM STREAM



80

ANNEXURE

CLEARING OF DEBRIS FROM THE PADDY FIELDS



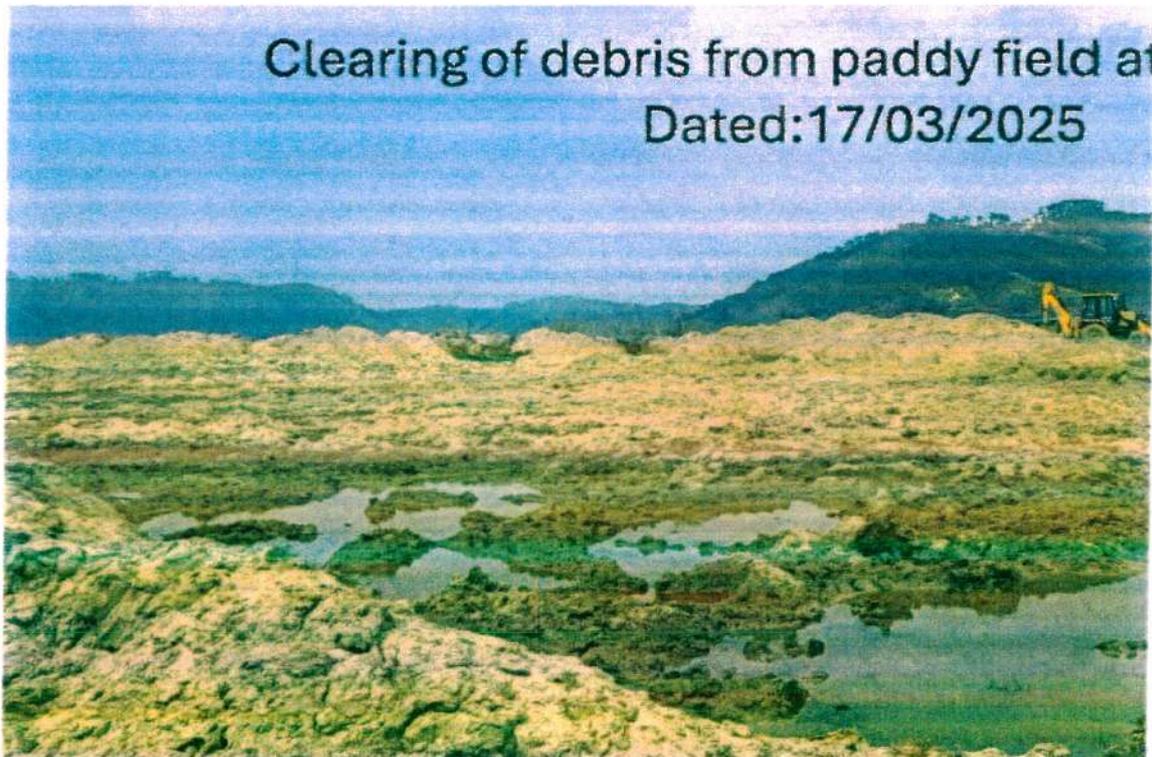
802

ANNEXURE

CLEARING OF DEBRIS FROM THE PADDY FIELDS



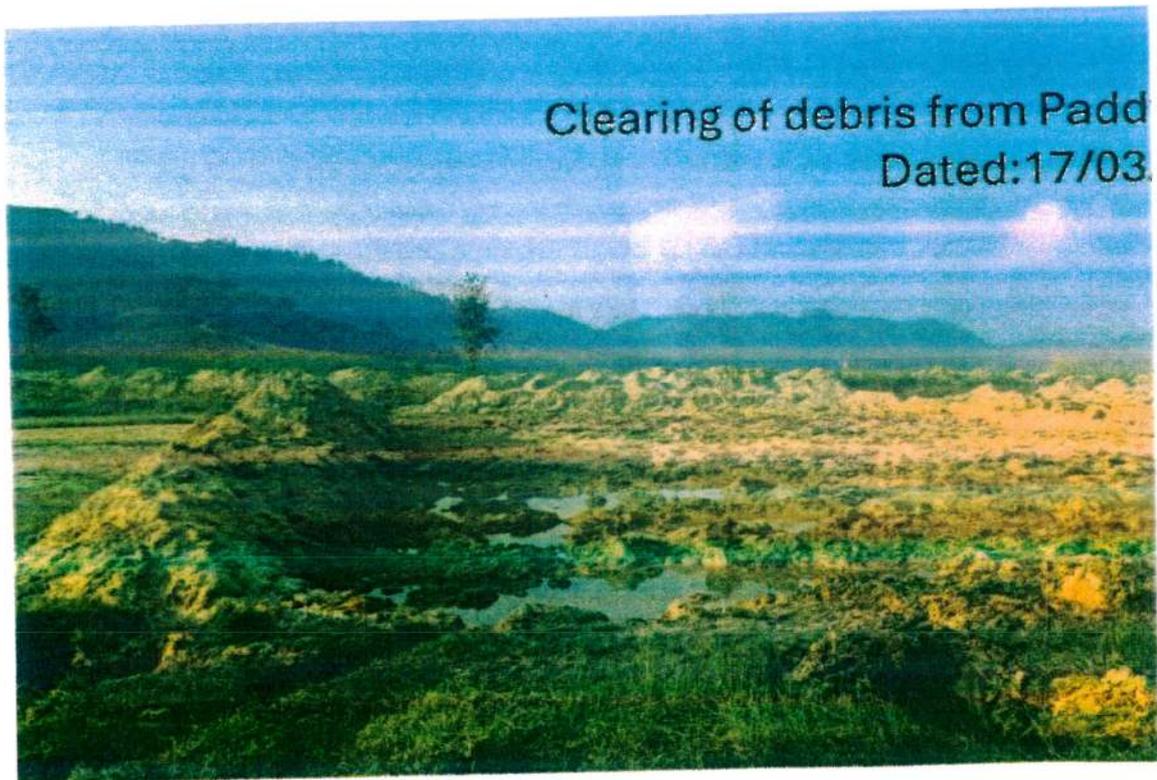
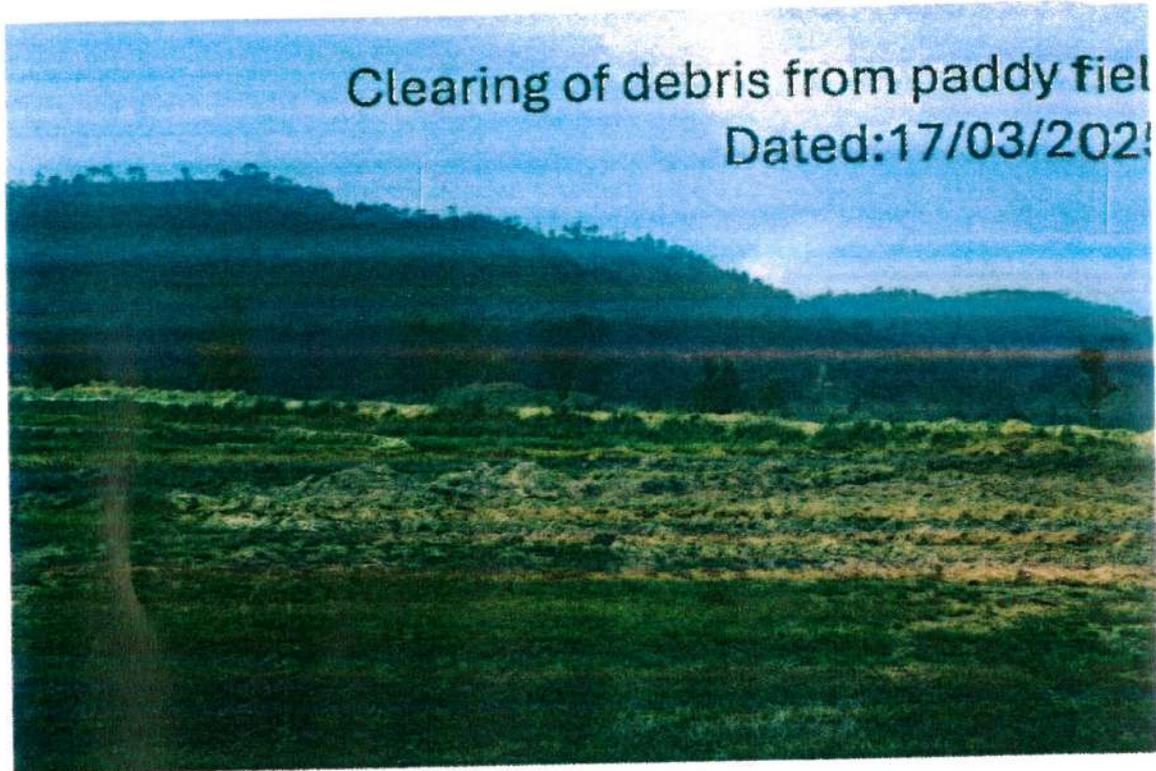
Clearing of debris from paddy field at
Dated:17/03/2025



901

ANNEXURE -

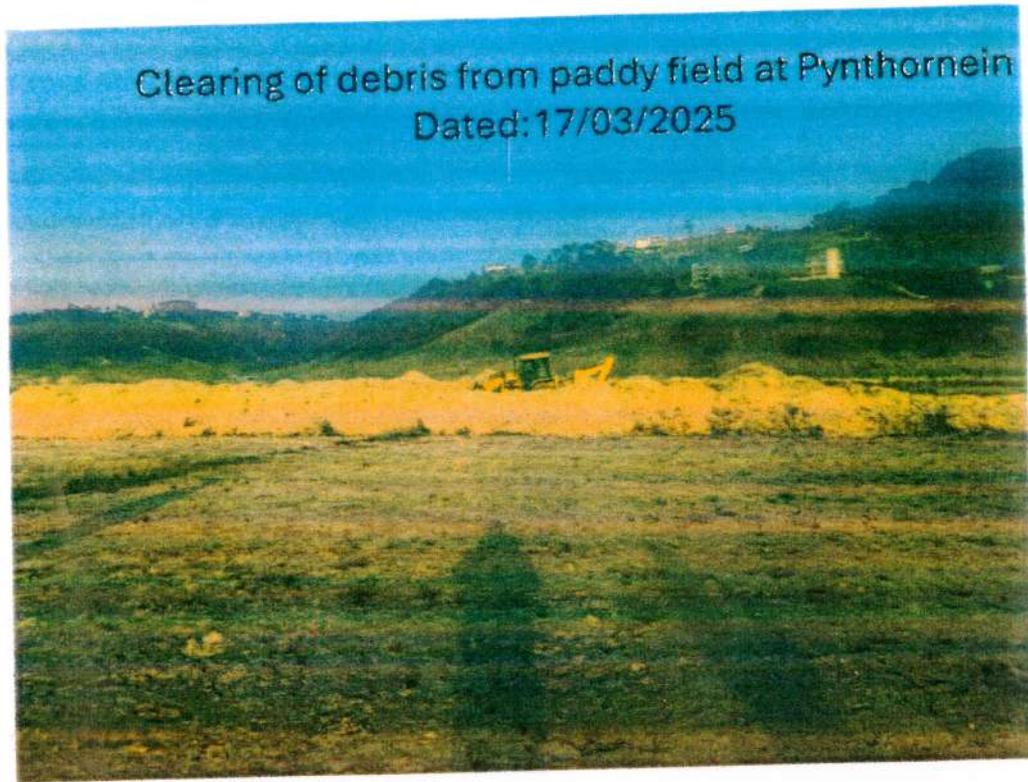
CLEARING OF DEBRIS FROM THE PADDY FIELDS



900

ANNEXURE

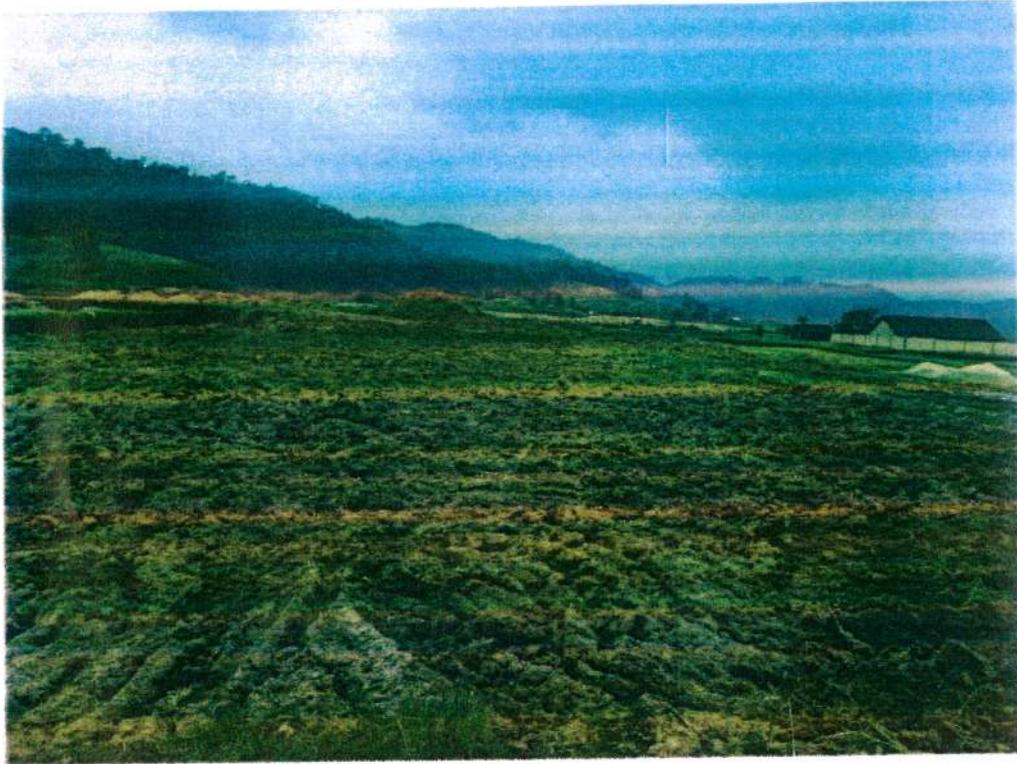
CLEARING OF DEBRIS FROM THE PADDY FIELDS



8/2/05

ANNEXURE

CLEARING OF DEBRIS FROM THE PADDY FIELDS



ANNEXURE

CLEARING OF DEBRIS FROM THE PADDY FIELDS

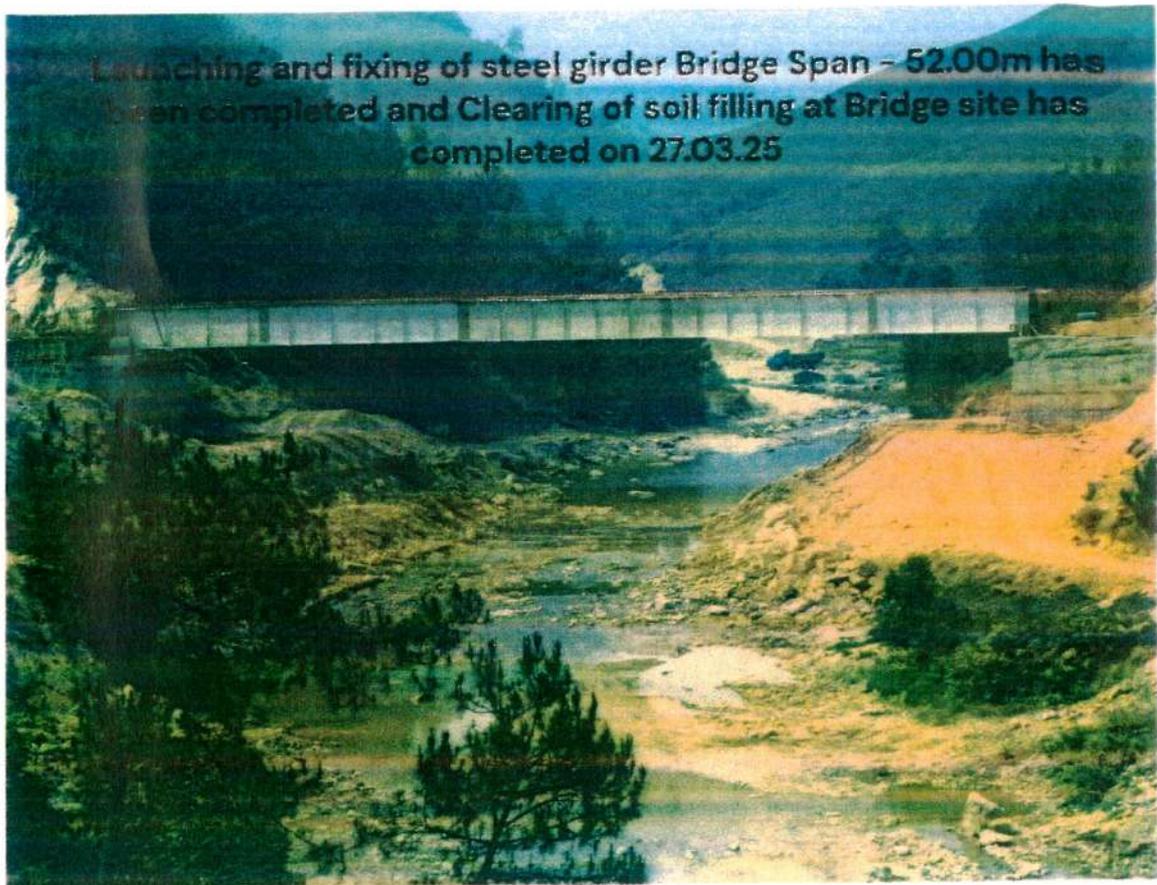


ANNEXURE -
TEMPORARY FILLING OF RIVER BED DURING LAUNCHING OF THE
STEEL GIRDER PLATE OF BRIDGE OF 52.50 M SPAN



ANNEXURE

**CLEARING OF TEMPORARY EARTH FILLING FROM RIVER BED AFTER
COMPLETION OF LAUNCHING OF THE STEEL GIRDER PLATE OF BRIDGE OF
52.50 M SPAN**



ANNEXURE R/18

ANNEXURE

**OFFICE OF
THE JOWAI MUNICIPAL BOARD
JOWAI
WEST JAINTHIA HILLS DISTRICT.**

Genl-67/2019-2020/398

Dated Jowai, the 1st July 2025**OFFICE ORDER.**

In compliance to the *Solid Waste Management Rules, 2016* only segregated waste i.e Dry Waste and Wet Waste will be collected by the Jowai Municipal Board from the Households/Shops etc as per the Schedule listed below with immediate effect.

Programme for Collection of Waste in Jowai Town

Sl No.	Name of Wards/ Localities	Week day/ Timing	Types of Waste	Vehicle No.	Name of Drivers/ Sweepers
	1. Ladthadlaboh East Ward Mooralong, Mookyrdup, Dongmihnsngi, Salaroh, Moosalynkat.	Monday 8:00 Am	Dry Waste	ML01-3232 ML04 D-2355	Shri. R. Pde (S.I) & F.Dan (Head Jamadar) ML-01-3232 Shri. M.Lyngdoh (Driver) Shri. R. Suting (Sweeper) Shri. M. Phawa (Sweeper) Shri. D.Dkhar (Sweeper)
			Wet Waste	ML01-3249	
3 4	2. Ladthadlaboh West Ward Lumpariat, Tyndowapung, Ladthadlaboh, Caroline Colony, Loom Soo-lung- New Hill.	Tuesday 8:00 Am	Dry Waste	ML01-3232 ML04 D-2355	ML-01-3249 Shri. D.Passah (Driver) Shri. V.Suchiang (Sweeper) Shri. D. Pajuh (Sweeper)
			Wet Waste	ML01-3249	
2.	3. Jawmusiang Ward 4. Mynthong Ward 5. Chutwaklu Ward 6. Khimusniang Ward (Khimusniang & Klilichiongriang)	Wednesday 8:00 Am	Dry Waste	ML01-3232 ML04D-2355	ML04-D-2355 Shri. Y. Barch (Driver) Shri. S. Pastein (Sweeper) Shri. D. Suting (Sweeper) Shri. P. Kyndait (Sweeper)
			Wet Waste	ML01-3249	

	Shiliang Raij, Lum Kyrwiang Ward. <ul style="list-style-type: none"> • Chiliang Raij. • Lum Kyrwiang. • Umshangiar. 8. Mission Compound Ward. 9. Ycep Pale Ward	Thursday 8:00 Am	Dry Waste	ML01-3234 ML01 3240	Shri. R. Pde (S.D) & F.Dan (Head Jamadar) ML-01-3234 Shri. L. Passah (Driver) Shri. S. Lyngdoh (Sweeper) Shri. P. Lyngdoh (Sweeper) Shri. E. Nangbah (Sweeper)
			Wet Waste	ML04D-2356	
4.	10. Lulong Ward 11. Jongpiah Ward	Friday 8:00 Am	Dry Waste	ML01-3234 ML01 3240	ML-01-3240 Shri. W. Jat (Driver) Shri. R. Pyrtuh (Sweeper) Shri. C.Phawa (Sweeper) Shri. P. Lamare (Sweeper)
			Wet Waste	ML04D-2356	
5.	12. Panaliar Ward 13. Lumiongkjam Ward.	Saturday 8:00 Am	Dry Waste	ML01-3234 ML01 3240	ML04-D-2356 Shri. L. Rngad (Driver) Shri. C. Papeng (Sweeper) Shri. L. Paswet (Sweeper) Shri. R. Rabon (Sweeper)
			Wet Waste	ML04D-2356	

* *Dry Waste – Includes plastic, paper, metal, glass, packaging material, etc.*

* *Wet Waste – Includes kitchen waste, food leftovers, vegetable peels, and other biodegradable waste.*

<i>S.I</i>	<i>Driver</i>	<i>Sweeper</i>	<i>Truck</i>	
1. Shri. Rynsan. Pdc (Sanitary Inspector)	Shri. M. Lyngdoh	Shri. R. Suting	ML01 -3232	
		Shri. M. Phawa		
		Shri. D. Pajuh		
		Shri. D. Passah	Shri. V. Suchiang	ML01-3249
			Shri. S. Pasleia	
		Shri. Y. Barch	Shri. D. Suting	ML-04D-2356
			Shri. S. Lyngdoh	
		Shri. L. Passah	Shri. P. Lyngdoh	ML01-3234
			Shri. C. Papeng	
		2. Fermiki Dan (Head Jamadar)	Shri. L. Rngad	Shri. L. Paswet
Shri. R. Pyrtuh				
Shri. P. Lamare	ML04D-2356			
Shri. R. Rabon				
Shri. W. Jat	Shri. E. Nangbah	ML04D-2356		
	Shri. C. Phawa			
	Shri. P. Kyndait			
		Shri. D. Dkhar		

<i>Market Place</i>	<i>Truck</i>
Thomas Jones, C.N.I. Market (law Choir), Police Quarter and Office	Compactor ML01-3237



<p>law Seiñ Raij Jowai Jowai Presbyterian Church (law Shiap) Thannad</p>	<p>Compactor MI.01-3252</p>
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Chief Executive Officer
Jowai Municipal Board
Jowai

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**OFFICE OF THE
JOWAI MUNICIPAL BOARD, JOWAI
WEST JAINZIA HILLS DISTRICT, MEGHALAYA**

No. JMB/Genl-67/2019-2020/367

Dated Jowai, the 31st May 2023.**OFFICE ORDER.**

In partial modification of this office Order No. JMB/Genl-67/2019-2020/237 Dt. 07th March 2023 and in pursuant to the decision of the meeting held on 26.05.2023 in the Chamber of the Deputy Commissioner West Jaintia Hills District, Jowai and also in compliance to the *Solid Waste Management Rules, 2016* only Segregated Waste i.e Dry Waste and Wet Waste will be collected by the Jowai Municipal Board from the Households/Shops etc as per the Schedule listed below with immediate effect and until further arrangement.

*Timing for movement of Conservancy truck from Municipal Campus:- 6:30 Am.

Sl No	Day	Type of Waste	Vehicle No.	Timing	Name of Localities	Name of Drivers/ Sweepers	Remarks
1.	Monday	Wet Waste	ML04-D-2355	7:00Am-8:00Am	Mooralong.	Shri. M.Lyndoh, T (Driver)	Plastic Waste may be wrapped separately and disposed to the Municipal trucks
				8:00Am-9:00 Am	Mookyrdup.	Shri. J. Sukhlain(Sweeper)	
				9:00Am -10:00Am	Dongmihnsngi Salaroh.	Shri. E. Rynghlem(Sweeper)	
				10:00Am-11:00Am	Moosalynghat.	Shri. M. Phawa(Sweeper)	
			MI-04B-7461	7:00Am-8:00Am	Ladthadlaboh.	Shri. L. Rngat (Driver) Shri. Phai Kyndain (Sweeper) Shri. R. Sutim (Sweeper)	
				8:00Am-9:00 Am	Lumpariat.		
				9:00Am -10:00Am	Tyndowapung		
				10:00Am-11:00Am	Caroline Colony & Loom Suo-lang-New Hill.		
			A/F	7:00Am-8:00Am	Iawmusiang	Shri. T.Thubtu (Driver) Shri. C.Papene (Sweeper) Shri. M.Nanghah(Sweeper)	
				8:00Am-9:00 Am	Mynthong.		
			MI-04B-6947	9:00Am -10:00Am	Chutwakho	Shri. L.Pasab (Driver) Shri.R.Pyrtub (sweeper) Shri. S.Lyngoh (Sweeper) Shri. P.Lynerloh (Sweeper)	
				10:00Am-11:00Am	Khimusniang. & Khlichiongriang.		
				7:00Am-8:00Am	Shilliangraij.		
				8:00Am-9:00 Am	Lumkyrwiang.		
				9:00Am -10:00Am	Umshangiar.		
			ML 04D-2356	10:00Am-11:00Am	Mission compound	Shri. R. Raho (Driver) Shri. D. Sutim (Sweeper) Shri. D. Pajul (Sweeper) Shri. L. Pasab (Sweeper)	
				7:00Am-8:00Am	Lulong		
				8:00Am-9:00 Am	Tpet-Pale		
			MI. 04A-1348	9:00Am -10:00Am	longpiah	Shri W. Lu (Driver) Shri S. P. S. (Sweeper)	
				7:00Am-8:00Am	Panalir		
						8:00Am-9:00 Am	
Total Number of Localities					21 Localities		

8/6 4641-4649

*Timing for movement of Conservancy truck from Municipal Campus:- 6:30 Am.

Day	Type of Waste	Vehicle No.	Timing	Name of Localities	Name of Drivers/ Sweepers	Remarks
2	Tuesday	Compactor A/F	7:00 AM-8:00AM	Thomas Jones	Shri. V. Suchang Shri. L. Rngad Shri. J. Sukhlain Shri. E. Rynghlem	Plastic Waste may be wrapped separately and disposed to the Municipal trucks
			8:00 AM-9:00 AM	Seinraj Parking	Shri. M. Phawa Shri. P. Kyndait Shri. R. Suting Shri. C. Papeng	
			9:00 AM- 10:00 AM	lawshyiap Market	Shri. R. Pyrtuh Shri. S. Lyngdoh Shri. P. Lyngdoh Shri. D. Suting	
			10:00 AM-11:00 AM	C.N.I Market	Shri. D. Pajuh Shri. L. Paswet Shri. L. Paslein	
Market Area						

*Timing for movement of Conservancy truck from Municipal Camps:- 6:30 Am.

Day	Type of Waste	Vehicle No.	Timing	Name of Localities	Name of Drivers/ Sweepers	Remarks
3. Wednesday	Dry Waste	MI-04-D-2355	7:00Am-8:00Am	Mooralong.	Shri. M.Lyng-loh.T (Driver) Shri. J. Sukhlain(Sweeper) Shri. E. Rynghlent(Sweeper) Shri. M. Phawa(Sweeper)	Plastic Waste may be wrapped separately and disposed to the Municipal trucks
			8:00Am-9:00 Am	Mookyrdup.		
			9:00Am-10:00Am	Dongmihngi Salaroh.		
			10:00Am-11:00Am	Monsalyngkat.		
		MI-04B-7461	7:00Am-8:00Am	Ladhadlaboh.	Shri.L.Rngai (Driver) Shri. Phai.Kyndair(Sweeper) Shri. R.Sutine (Sweeper)	
			8:00Am-9:00 Am	Lumpariat.		
			9:00Am-10:00Am	Tyndowapung		
			10:00Am-11:00Am	Caroline Colony & Loom Soo-lung-New Hill.		
		A/F	7:00Am-8:00Am	Jawmusiang	Shri. T.Thubru (Driver) Shri. C.Papeng (Sweeper) Shri. M.Nanghah(Sweeper)	
			8:00Am-9:00 Am	Mynthong.		
		MI-04B-6947	9:00Am-10:00Am	Chutwakhu	Shri. L.Pasah (Driver) Shri.R.Pyrtuh (sweeper) Shri. S.Lyngloh (Sweeper) Shri. P.Lyngdoh (Sweeper)	
			10:00Am-11:00Am	Khimusniang, & Khichiongniang.		
			7:00Am-8:00Am	Shilliangraij.		
			8:00Am-9:00 Am	Lumkyrwiang.		
			9:00Am-10:00Am	Umshangiar.		
		MI-04D-2356	10:00Am-11:00Am	Mission compound	Shri. R. Rabon (Driver) Shri. D. Sutine (Sweeper) Shri. D. Pajoh(Sweeper) Shri. L. Paswat (Sweeper)	
			7:00Am-8:00Am	Lulong		
			8:00Am-9:00 Am	Tpep-Pale		
		MI-04A-1348	9:00Am-10:00Am	longpoh	ShriW.Jai (Driver) Shri.S.Pasah(Sweeper)	
			7:00Am-8:00Am	Panaliar		
			8:00Am-9:00 Am	Lumkungjam		
Total Number of Localities				21 Localities		

*Timing for movement of Conservancy truck from Municipal Campus:- 6:30 Am

Day	Type of Waste	Vehicle No.	Timing	Name of Locality	Name of Drivers/Sweepers	Remarks
4. Thursday	Mixed Waste	Compactor A/F	7:00 AM-8:00AM	Thomas Jones	Shri. V. Suchiang Shri. T. Rugad Shri. U. Sukhlain Shri. J. Ryngkhlem	Plastic Waste may be wrapped separately and disposed to the Municipal trucks
			8:00 AM-9:00 AM	Seinraij Parking	Shri. M. Phawa Shri. P. Kyndbit Shri. R. Suting Shri. C. Papeng	
			9:00 AM- 10:00 AM	lawshyiap Market	Shri. R. Pyrtuh Shri. S. Lyngdoh Shri. P. Lyngdoh Shri. D. Suting	
			10:00 AM-11:00 AM	C.N.I Market	Shri. D. Pajuh Shri. L. Paswet Shri. L. Paslein	

Market Area

Timing for movement of Conservancy truck from Municipal Campus:- 6:30 Am.

Type of Waste	Vehicle No.	Timing	Name of Localities	Name of Drivers Sweepers	Remarks
Friday	MI-01-D-2355	7:00Am-8:00Am	Mooralonge.	Shri M Lyngdoh I (Driver)	Plastic Waste may be wrapped separately and disposed to the Municipal trucks
		8:00Am-9:00 Am	Mookyrdup.	Shri J Sukhlam (Sweeper)	
		9:00Am -10:00Am	Dongmihingri Salaroh.	Shri I Rynghlem (Sweeper)	
		10:00Am-11:00Am	Moosalynkat.	Shri M Pha wal (Sweeper)	
	MI-01B-7461	7:00Am-8:00Am	Ladhdadlaboh.	Shri I Rngad (Driver) Shri Phan Kyndatt (Sweeper) Shri R. Saiton (Sweeper)	
		8:00Am-9:00 Am	Lumpariat.		
		9:00Am -10:00Am	Tyndowapung		
		10:00Am-11:00Am	Caroline Colony & Loom Soo-lung- New Hill.		
	A/F	7:00Am-8:00Am	Lawmusiang	Shri I. Thuby (Driver) Shri C Pagen (Sweeper) Shri M. Nanghal (Sweeper)	
		8:00Am-9:00 Am	Mynthong.		
	MI-01B-6947	9:00Am -10:00Am	Chotwakhu	Shri I. Pasah (Driver) Shri R Pyntub (Sweeper) Shri S Lyngdoh (Sweeper) Shri P. Lyngdoh (Sweeper)	
		10:00Am-11:00Am	Khimusniang, & Khliehiongriang.		
		7:00Am-8:00Am	Shilliangraij.		
		8:00Am-9:00 Am	Lumkyrwiang.		
		9:00Am -10:00Am	Umshangiar.		
	MI-01D-2356	10:00Am-11:00Am	Mission compound	Shri R. Rabu (Driver) Shri D Sutin (Sweeper) Shri D Pajul (Sweeper) Shri I Paswal (Sweeper)	
		7:00Am-8:00Am	Lulong		
		8:00Am-9:00 Am	Trep-Pale		
	MI-01A-1348	9:00Am -10:00Am	longpiab	Shri W. Jat (Driver) Shri S Paslem (Sweeper)	
		7:00Am-8:00Am	Panaliar		
			8:00Am-9:00 Am	Lumkongjam	
Total Number of Localities				21 Localities	

***Timing for movement of Conservancy truck from Municipal Campus:- 6:30 Am.**

	Type of Waste	Vehicle No.	Timing	Name of Localities	Name of Drivers/ Sweepers	Remarks	
6.	Saturday	Mixed Waste	Compactor AF	7:00 AM-8:00AM	Thomas Jones	Shri. V. Sochiang Shri. L. Fuyad Shri. J. Sakhlam Shri. E. P. S. Nkhlem	Plastic Waste may be wrapped separately and disposed to the Municipal trucks
				8:00 AM-9:00 AM	Seinraij Parking	Shri. M. Oluwa Shri. P. F. Nkhait Shri. R. Soting Shri. C. Dapeng	
				9:00 AM- 10:00 AM	Jawshyiap Market	Shri. R. Fortuh Shri. S. F. Nkhait Shri. P. F. Nkhait Shri. D. Soting	
				10:00 AM-11:00 AM	C.N.I Market	Shri. D. Pajuh Shri. L. Paswet Shri. L. Paslein	
<i>Market Area</i>							

[Signature]
Chief Executive Officer
Jowai Municipal Board
Jowai.

Memo. No JMB/Genl-67/2019-2020/367-A

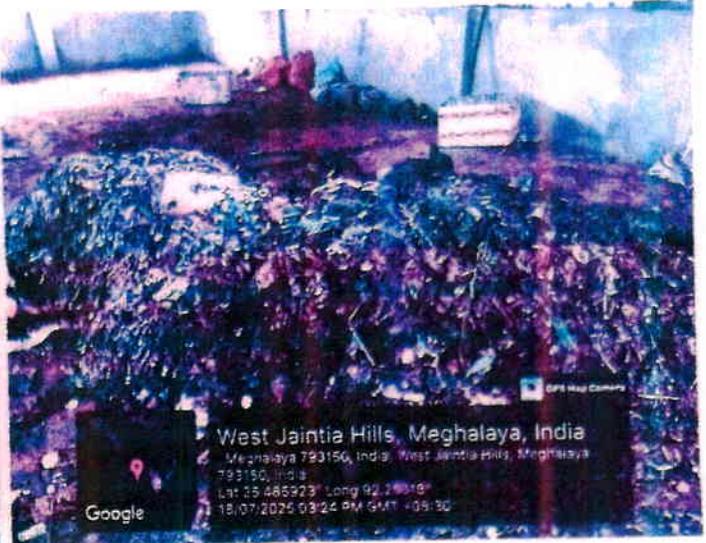
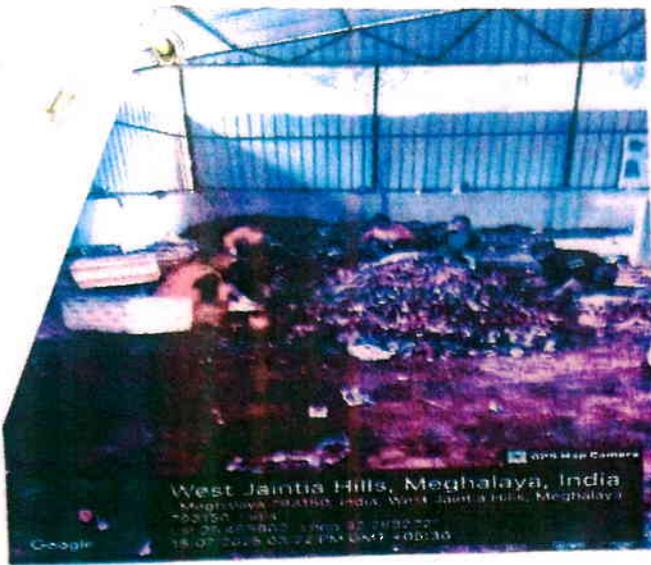
Dated Jowai, the 31st May 2023.

Copy to -

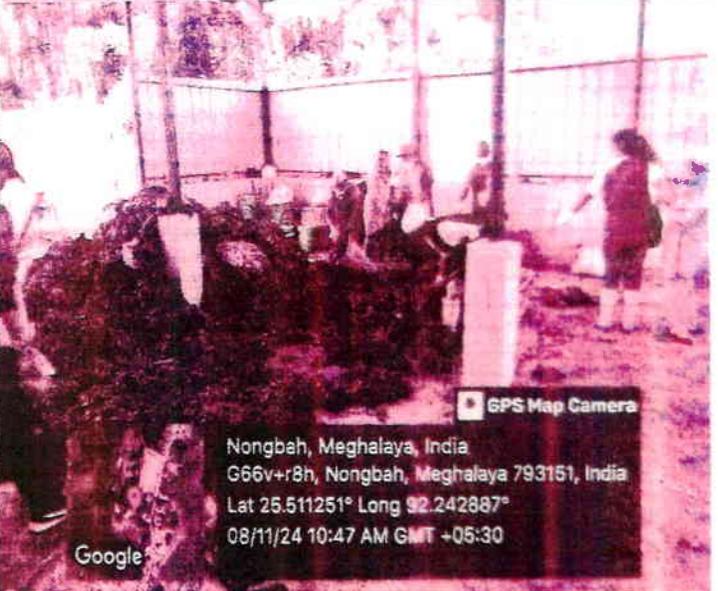
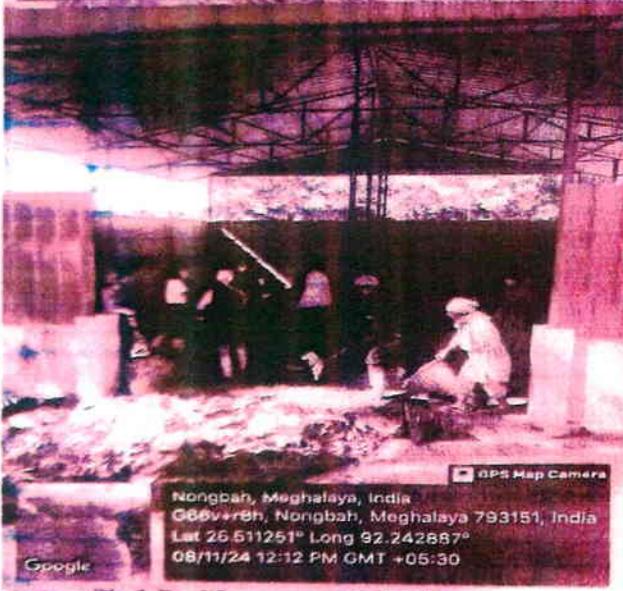
1. The Deputy Commissioner, West Jaintia Hills District, Jowai for favour of his kind information.
2. The Director Urban Affair, Meghalaya Shillong for favour of his kind information.
3. The Chairman, Jowai Municipal Board for favour of his kind information.
4. The Assistant Director Information & Public Relations Jowai with a request to kindly get the above Notice Print in one issue of the leading Khasi dailies.
5. The President/Secretary Synjuk ki Wabeh Shnong Jowai for favour of kind information and necessary action.
6. All Wabeh Shnong for favour of information and kind necessary action.
7. Mr R PkS I-I (M-9612395177/Shri. D. Lahn S.I-I (M- 9774977922) Supervisor Jowai Municipal Board for necessary action. Any Locality/Area left uncovered during operation as per programme shall be attended on the next/following day.
8. Head Jambat/ Drivers/Sweepers Jowai Municipal Board for necessary action.

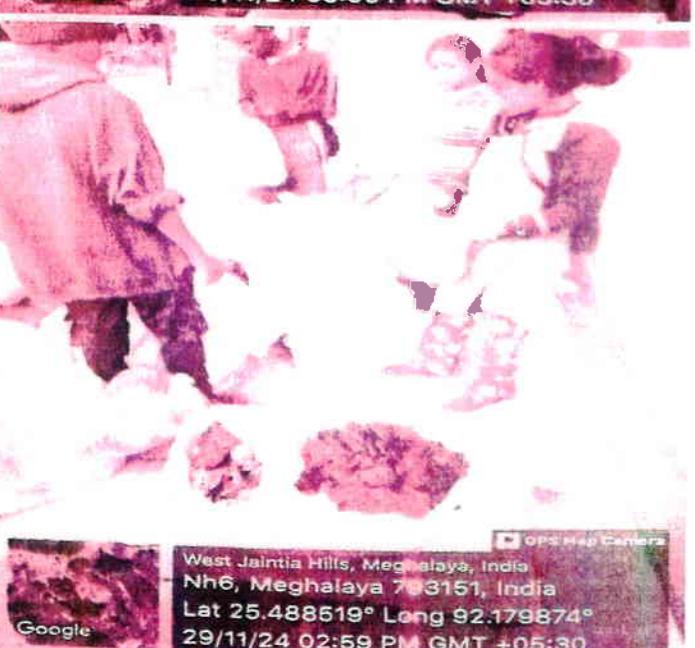
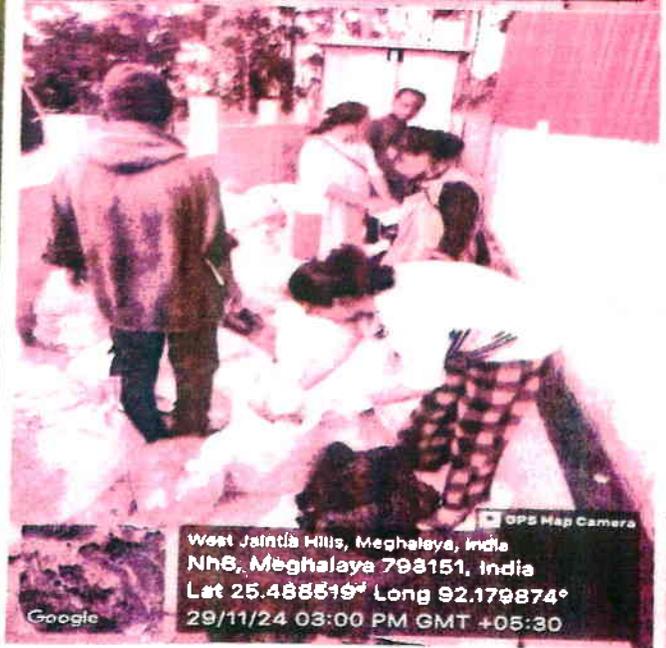
[Signature]
Chief Executive Officer
Jowai Municipal Board
Jowai.

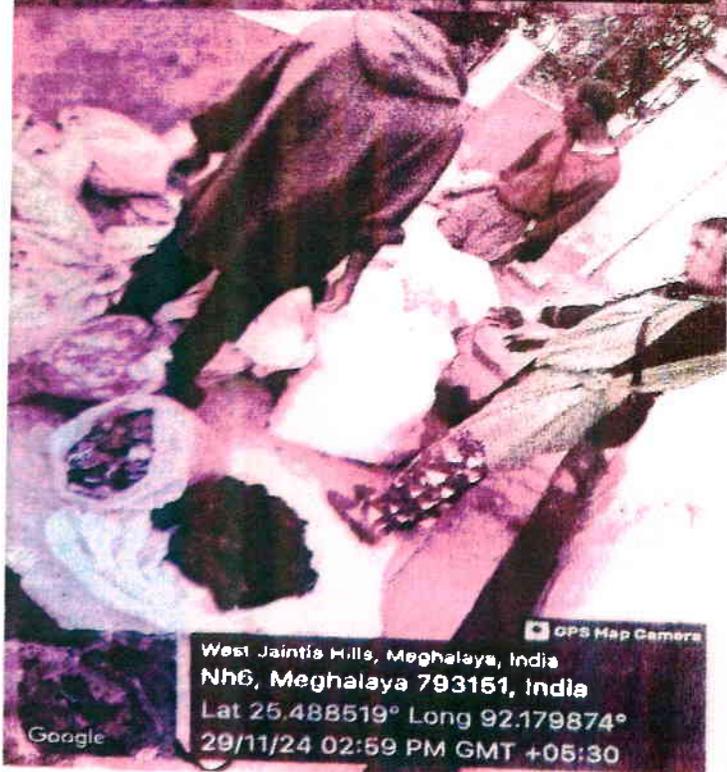
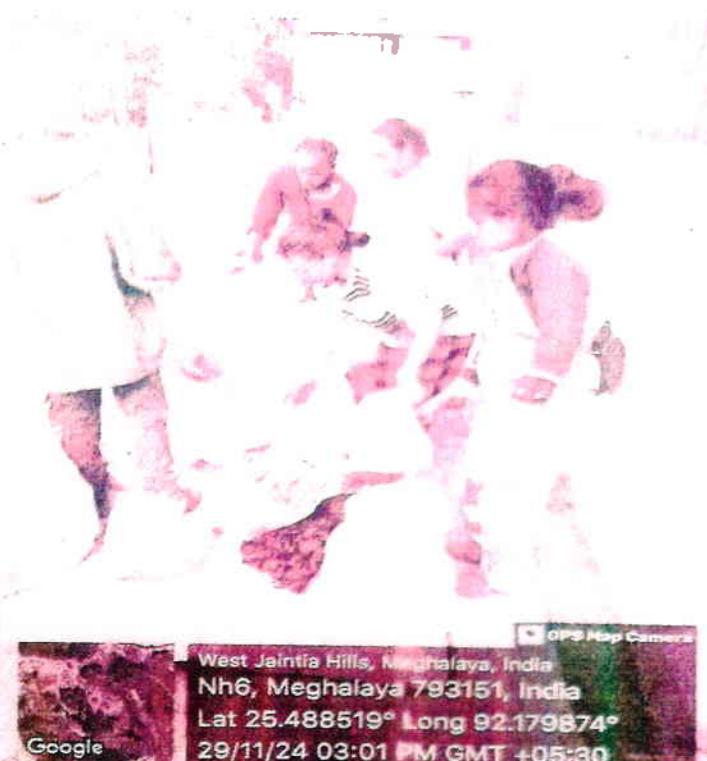
ANNEXURE R/19



880







ANNEXURE R/20

DE
14/5/25

**GOVERNMENT OF MEGHALAYA
OFFICE OF THE ADDITIONAL DIRECTOR OF SURVEY
LOWER LACHUMIERE:::: SHILLONG – 793001**

No. SY/SI42/871 270

Dated Shillong, the 13th May, 2025.

To : ✓ The Chief Executive Officer,
Jowai Municipal Board,
Jowai.

Subject : Survey of the proposed Integrated Solid Waste Management Facilities at
Khliehriat Umlamat Elaka Jowai.

Reference : Memo No. JMB/Genl-32/2020-21/329 dt. 16-04-2025.

Madam,

With reference to the above, I am enclosing herewith 2 (two) copies of the map of the land proposed for Integrated Solid Waste Management Facilities at Khliehriat Umlamat Elaka, Jowai. Survey was conducted on 24 – 04 – 2025 and 25 – 04 – 2025 as per the boundary indicated on the ground by Shri Rana Lakiang, land owner in the presence of Shri Rynsan Pde, Sanitary Inspector, Jowai Municipal Board, Jowai and Shri Reginold Nongkhlaw, Surveyor Grade – II, District Urban Planner, Jowai. The area of the land is found to be 101171.41 Sq. metres (25.0000 Acres) more or less.

Yours faithfully,


for Additional Director of Survey,
Meghalaya, Shillong.

Memo No. SY/SI42/871

Dated Shillong, the 13th May, 2025.

Copy to:

1. The Director of Land Records & Survey, Meghalaya, Shillong for favour of information with reference to I/D. No. LRS 35/98/PT/II/1171 dt. 27 – 02 – 2025.
2. Smti. A. Khryiem, In-charge of Record Room. A copy of the computerised map is enclosed herewith for office record.

SI (2)
re put up
21/05/25

Jowai Municipal Board
Jowai
Receipt No. 228
Date. 19/5/25

/
for Additional Director of Survey,
Meghalaya, Shillong.

OFFICE OF THE
JOWAI MUNICIPAL BOARD: JOWAI
WEST JAINTIA HILLS DISTRICT, MEGHALAYA
Email: ceo123jmb@gmail.com

No. JMB/Gent-13/2021-22/ 4

Dated Jowai, the 13th July 2021.

To,

Shri. S.P Shrimali,
President Works
Star Cement Ltd.
Lumshnong, P.O Khliehriat
District East Jaintia Hills,
Meghalaya – 793210.
(email: Lumshnong@starcement.co.in)

Subject:- *Interest to Co-process segregated single use plastic in Cement Plant.*

Reference :- *Your office letter SCL/EHS/LUM/2021-22/12* Dated 22/06/2021

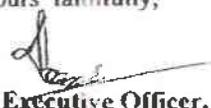
Sir,

De
With reference to the subject cited above and while acknowledging with thanks receipt of your office letter under reference, I am to inform you that this Board have initiated the process of waste segregation segregating biodegradable waste, non biodegradable and plastic waste at source in Jowai town. Transportation of segregated waste to Star Cement Plant will probably commenced from 1st August 2021.

In this connection, I am also to request you to kindly allow this Board to transport mixed waste to your reputed cement plant with immediate effect as this Board is facing serious problem on Waste Disposal Facility/Dumping Site at this moment. The Jowai Municipal Board is ready to meet expenses needed for segregation of the transported mixed waste at your Cement Plant.

Your kind Co-operation on the matter is highly solicited.

Yours faithfully,


Chief Executive Officer,
Jowai Municipal Board,
Jowai.

STAR CEMENT LIMITED

Regd. Office & Works: Lunshnong, PO-Khaliehriat, Distt. – East Jaintia Hills, Meghalaya-793210
Ph: 03655-278215/16/18, Fax: 03655-278217, e-mail: lunshnong@starcement.co.in

SCL/EHS/LUM/2021-22/12

Dated: 22/06/2021

To,

The Chairman,
Jowai Municipality Board,
Khimusniang Road, Jowai,
Meghalaya - 793150

Subject: Interest to co-process segregated single used plastic in our Cement Plant.

Reference: 1. Plastic Waste (Management and Handling) Rules, 2016 as amended
(Clause No. 6, 7

2. Solid Waste Management Rules, 2015 (Clause No. 15 (v(b))

3. Municipal Solid Waste (Management & Handling) Rules, 2000

Dear Sir/Madam,

This is reference to above; Star Cement Limited is interested to co-process used/waste segregated single used plastic and we have provision for the same in our kiln as an Alternative Fuel, which will also support the Swachha Bharat Abhiyan Mission.

We would request you to kindly send us segregated single used plastics for co-processing as per rules mentioned above in reference.

With Best Regards

For STAR CEMENT LIMITED

Swath Shri S P Shrimali, President works

Copy To: The Deputy Commissioner, East Jaintia Hills, Unnamed Road, Khliehriat, Meghalaya,
Pin - 793200

STARCEMENT

Solid Setting

Regd. Office & Works : Lunshnong, P.O. - Khaliehdal, Distt. - East Jaintia Hills, Meghalaya - 793 210, Ph: 03655-278215/16/18, Fax: 03655-278217, e-mail: lunshnong@starcement.co.in
Works : Gopinath Bordoloi Road, Village - Chematapathar, District - Kamrup (M), Guwahati - 782 402, Assam, e-mail: guwahati@starcement.co.in
Guwahati Office : Mayur Garden, 2nd Floor, Opp. Rajiv Bhawan, G.S. Road, Guwahati - 781 005, Assam, Ph: 0361-2462215/16, Fax: 0361-2462217, e-mail: guwahati@starcement.co.in
Delhi Office : 281, Deepali, Pitampura, Delhi-110 034, Ph: 011 - 2703 3621/22/27, Fax: 011 - 2703 3824, e-mail: delhi@starcement.co.in
Kolkata Office : 3, Alipore Road, Sanyam Tower, 1st Floor, Unit No. 9B, Kolkata - 700 027, Ph: 033-2448 4169/4170 Fax: 033-2448 4166, e-mail: kolkata@starcement.co.in
Durgapur Office : C/o - Ma Chandri Durga Cement Ltd., Bamunara Industrial Area, P.O. - Bemunara, P.S. - Kanksha, Distt. Bardwan, West Bengal - 713 212
Siliguri Office : Village - Katowa, P.O. - Mohanvita, District - Jalpaiguri, West Bengal - 735 135 / Top Plaza, 3rd Floor, Near City Plaza, Sevoke Road, Siliguri - 734 001, Ph: 0353 - 244361/112
Bankura Office : Purandar Pur, District - Bankura, West Bengal - 722 155

AN ISO 9001, ISO 14001 & OHSAS 18001 CERTIFIED COMPANY
CIN NO. U26942NL2001PLC006563

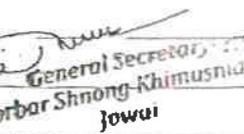
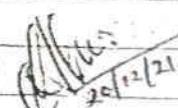
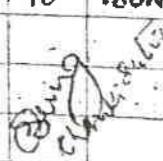
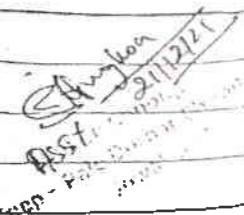
ANNEXURE R/22

Issue of Household Blue Bins and Green Bins
to the Dorbar Shnong, Waleh Shnong, Jowai

2

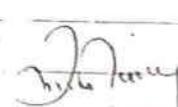
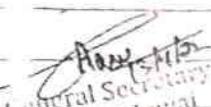
Sl. No.	Date of Issue	To whom issued, Name, Address & Contact No.	Quantity			Remarks
			Blue	Green	Total	
1	29.11.2021	Shri. Lamphrang Pohktai Waleh Shnong, Mynthong (M) 8132839761	200 Nos	200 Nos	400 Nos	(Shri. L. Pohktai) Waleh Shnong Dorbar Shnong Mynthong Jowai
2	30.11.2021	Shri. Ran Niangti Waleh Shnong Umshangriang, Jowai (M) 9862206806	59 Nos	59 Nos	118 Nos	Waleh Shnong Umshangriang Dorbar Chndng Jowai
3	30.11.2021	Shri. Heimon Hing Secretary, Khliehiongriang, Jowai (M) 9436106219	80 Nos	80 Nos	160 Nos	General Secretary Khliehiongriang Locality Jowai
4	2.12.2021	Shri. Philanderwell Lyngdoh Waleh Shnong Chutwakhli, Jowai (M) 9402549234	183 Nos	183 Nos	366 Nos	Headman Chutwakhli Society Local Chutwakhli, Jowai
5	7.12.2021	Shri. Eddiestone Shylla Waleh Shnong Tympang-Jawmusiang P. (M) 9366448528	400 Nos	400 Nos	800 Nos	Waleh Shnong Dorbar Shnong Tympang, Jawmusiang Jowai
6	9.12.21	Shri. Harmiss K. D. Bor Waleh Shnong - Mawlang (M) 70005692433	66 Nos	66 Nos	132 Nos	Headman Secretary Mawlang Jowai
					1976	

Issue of Household Blue Bills and Green Bills
to the Director Zimang, Malak, Shuang, Jowai

Sl. No.	Date of Issue	To whom issued name, designation, unit etc	Quantity			Acknowledged
			Blue	Green	Total	
					1776	
7	18/12/21	Shri. Dhanu Singh Secretary, Chikhangraj Jowai. (M) 9863103163	131	131	262 Nos	 General Secretary Chikhangraj Jowai
8	15/12/21	Shri. Marsanki Pakmo Malak Shuang Loom Sootung, Jowai (M) 8974615815	176	176	352 Nos	 Malak Shuang Loom Sootung, Jowai
9	20/12/21	Shri. Wandamio Bamou Khimusnang, Secretary (M) 7085551257	217	217	434 Nos	 General Secretary, Dorbar Shnong-Khimusnang Jowai
10	20/12/21	Shri. Charemi Laloo Malakshuang Dongmihngi, Jowai (M) 7005274855	120	120	240 Nos	 Headman Dongmihngi Jowai
11	20/12/21	Shri. Anderson Manar Secretary Lumparit, Jowai (M) 88731013414	90	90	180 Nos	
12	21/12/21	Shri. Heiborutro Syngkon Asst. Malakshuang Tjepapala, Jowai (M) 7005306767	133	133	266	 ASST. MALAKSHUANG Tjepapala, Jowai
					3710	

869

Set of Household Blue Book and Green Book to the
 Darbar Shroong, Maheshwary, Jowai

Date of Issue	Name of Issued to	Plat	Quantity	Remarks
13/20/21	Shri. Namish Lyngdoh General Secretary Caroline Lelay, Jowai (M) 873724410	144	144	283NB  General Secy Darbar Shroong Jowai
14/20/21	Shri. Tremidi Suting General Secretary Salaroh, Jowai (M) 9612286028	58	58	116NB  General Secretary Darbar Shroong Salaroh, Jowai West Jaintia Hills District
15/25/22	Shri. Alan Niangli Mahesh Shroong, Jangfish (Shri. Rilangki Sumar) (M) 936689191	140	140	280NB  (Rilangki Sumar)
16/25/22	Shri. Pynhiam Shangkang Assistant Secretary Lion Mission Compound Shroong (M) 2974047761	118	118	236  Shri. Pynhiam Shangkang Asst. Secretary Lion Mission Compound Shroong, Jowai debtal Lelay
17/11/02/22	Shri. R. Tantung Mahesh Shroong, Moosalyngkat (M) 9774006050	101	101	202  Headman Moosalyngkat Darbar Shroong Jowai
18/10/09/22	Shri. Caremo Phaua General Secretary Panahar, Jowai (M) 8731083967	230	230	460  General Secretary Panahar Jowai West Jaintia Hills District
			5292	

862

Issue of Household Blue Bin and Green Bin to the Subvillage/Waluh Shuang, Jomai Town

No. of Issue	Total household name, designation & contact no.	Quantity			Remarks
		Blue	Green	Total	
19. 01/06/2022	Shri. Pyndok Shylla Waluh Shuang Mook yndup jomai (M) 8787-845188	117	117	234	P. Shyila 11/6/2022.
20. 01/06/2022	Shri. Lasodeki Lakiang Waluh Shuang Ladthalelali, Jomai (M) 9485441253	215	215	430	
21. 6/6/2022	Shri. Harmesan Laloo Waluh Shuang Lumkywung. (M) 9863048519	40	40	80	Handwritten signature
22. 9/6/22	Shri. Shamiat Huwa Waluh Shuang Tyndowapung, Jomai (M) 9862206625	136	136	272	Handwritten signature 9/6/22
23. 18/6/22	Shri. S. Boreh Waluh Shuang Dulong Jomai. (M) 99262981037	250	250	500	Handwritten signature
24. 18/6/22	Shri. Waluh Shuang Luminykjam (M) 9485392553	102	102	204	Handwritten signature 18/06/2022

Shri Heihadong
General Secy
Lomionkhae Dist. Office
Lomionkhae, Jomai

...
 Issue of Household Bima and Green Bima to the head of
 Jabang, during the program of the field at
 of the field at Cinduruhur and Raddhuloh
 Sports hall, on 17/11/2021 and 18/11/2021 to.

Issued to deputy
 Commissioner of
 scientific skills
 general.

(Bill submitted via

No. gmb/Sout-25/202-

2023/35 dt. 19/8/2024.

120

120

240 No.

Issue of Additional Basis.

865

Date	To whom issued Name, Address, etc.	Quantity			Total	Remarks
		Blue	Green	Total		
01/6/22	Shri. L. Pothalai W/s Myntlang	50	50	100	100	Jalalai 10/6/22
18/6/22	Shri. Embeklang Lynglak W/s Caroline Colony JSS6449062	50	50	100	100	Jalalai 13/6/2022
18/6/22	Shri. J. K. Rymbai Wahet Shnong Lumpuhat	60	60	120	120	-
18/7/22	Shri. F. Baman Yagy. Samah Ly. Jma	30	30	60	60	Jalalai 18/7/22
15/8/22	Shri. H. Lynglak G/s Caroline Colony	100	100	200	200	Jalalai General Secretary Dorbar Shnong Caroline Colony, Jowai
3/2/22	Special Judge (POCSO) West Sanchi, Jowai	2	2	4	4	Jalalai
19/9/22	Shri. Wahet Shong Tympani-Tadum thry Daowan Nerhag	3	3	6	6	-
21/9/22	K. N. B. Govt. College Jowai (Kang Nanyach Govt. College Student Union)	10	10	20	20	-
27/9/22	Dalloi Jowai (Hermon Kyngi)	2	2	4	4	-
				7626		

27

864

No	Date of Issue	To whom issued	Quantity			Total	Signature
			Blue	Green	Total		
1	27/10/22	Principal, Jainko Secondary School, Jowai 9774498131	10	10	20	Principal Jainko Secondary School New Hill, Jowai	
2	28/10/22	Amni Secondary School (St. Raloo Lapsam, Jowai: 73506)	10	10	20	Headmistress Amni Hr. Sec. School Jowai 28/10/22	
3	28/10/22	Little Angel Academy School Majalaya, Meehlykhat (9436166242)	10	10	20		
4	28/10/22	Amni Secondary School					
4	28/10/22	Khumusiang Sec. School Jowai	10	10	20	Headmistress Khumusiang Presbyterian School Jowai 28/10/22	
5	"	Presbyterian Sec. School dadthadlabh, Jowai	10	10	20	Headmistress Presbyterian Sec. School, Jowai 28/10/22	
6	"	Faith Academy Sec. School Balaboh, Jowai	10	10	20	Headmistress Faith Academy Sec. School Jowai 28/10/22	
7	"	J.C. Grayside H.Sec School, Jowai	10	10	20	Headmistress J.C. Grayside H.Sec School Jowai	
8	"	Jowai Presbyterian Higher Secondary School Jowai (603336364)	10	10	20	Headmistress Jowai Presbyterian Higher Secondary School	

7786

Date of Issue	To whom issued	Quantity			Signature
		Blue	Green	Total	
08-10-22	Babylonian High School Jorai	10	10	20	
10-11	Govt Public School Mooralong, Jorai	10	10	20	<i>[Signature]</i> Principal Govt Public School
11-31-10-22	Little flower Sec-School Tongpial Jorai	10	10	20	D. Barak Little flower Jorai
18-1-11-22	St Michael & All Angels Sec. School Jorai	10	10	20	<i>[Signature]</i> Headmaster St. Michael & All Angels Secondary School Jorai
19-20	RMSA Secondary School Tredusling Jorai	10	10	20	<i>[Signature]</i> Jorai RMSA Sec. Sch.
14-2-11-22	Panaliar Sec School Jorai	10	10	20	<i>[Signature]</i> Panaliar Sec. School Jorai
15-02-11-22	D.E. Office Jorai	10	10	20	<i>[Signature]</i> D. S. Ch. B. Jorai
16-02-11-22	P.W.D Office Jorai	2	2	4	<i>[Signature]</i>
17-3-11-22	Dulong Sec. School Jorai	10	10	20	<i>[Signature]</i> Dulong Sec. School.
18-7-11-22	Chutwaku Govt SPS Jorai	10	10	20	<i>[Signature]</i> Headteacher Chutwaku Govt. S.P. S. Jorai
19-20	Govt Boy's Higher School Jorai	10	10	20	<i>[Signature]</i> Govt. Boy's Higher School Jorai

81

2

Sl. No.	Date of Issue	To Whom Issued	Quantity		Total	Signature & Date
			Blue	Green		
					8254	
	18-11-22	KSP Synod Milingi Mr. Sec School Jowai	10	10	20	[Signature] 3/11/22
31	9-11-22	Chudroaklu U.P.S Jowai	10	10	20	[Signature]
32	9-11-22	Chulliang Raj SSA U.P.S Jowai	10	10	20	[Signature] Head Teacher Chulliang Raj SSA U.P.S Jowai
33	-do-	Jowai Presbyterian d.P.S Jowai	10	10	20	[Signature] Head Teacher Jowai Presbyterian L.P. School Jowai
34	-do-	Little Angels U.P.S. Jowai	10	10	20	[Signature] Headmistress Little Angels U.P. School Jowai
35	-do-	Mynthong d.P.S Jowai	10	10	20	[Signature] Head Teacher Mynthong U.P. School Jowai
36	10-11-22	Good Shepherd School Jowai	10	10	20	[Signature] 10/11/22 Headmaster
37	-do-	St Mary Maggerello Girls H.S. Sec School Jowai	10	10	20	[Signature] 10/11/22
38	-do-	Ches' Stars U.P.S Jowai	10	10	20	[Signature] Headmistress Ches' Stars Higher Secondary Jowai
39	-do-	St Mary Maggerello Girls H.S. d.P.S Jowai	10	10	20	[Signature] 10/11/22
40	-do-	Marline Colony Evening School Jowai Cathalaboh	10	10	20	[Signature] Headmistress Upper Primary Section Marline Colony Evening School Jowai

8474

Quantity

Date of Issue	To whom Issued	Quantity			Total	Signature
		Blue	Green			
				3474		
41 10-11-22	Presbyterian Women UP Night School Jowai	10	10	20	<i>[Signature]</i> Headmistress Presbyterian Vic. A. S. S. S. C. Night School, Jowai	
42 14-11-22	Khummusiang Pres. U.P.S. Jowai	10	10	20	<i>[Signature]</i> Secretary/Headmistress Khummusiang U.P. (S.S.A) School	
43 - do -	Thomas Jones Synod College Jowai	10	10	20	<i>[Signature]</i> 14/11/22	
44 - do -	Marian Hills H.S.S U.P.S. Jowai	10	10	20	<i>[Signature]</i> Principal Marianhill Higher Sec. S. Jowai - 793150	
45 15-11-22	Seinwai LPS Jowai	10	10	20	<i>[Signature]</i> Seinwai C.P.S.	
46 15-11-22	Kam-Isakami Nhon	1	1	2	<i>[Signature]</i>	
47 15-11-22	Young Minds College	3	3	6	<i>[Signature]</i>	
48 - do -	Buku Kyinjing	1	1	2	<i>[Signature]</i>	
49 - do -	Ms. In dikot Ms. Eec. School	10	10	20	<i>[Signature]</i> 15/11/22	
50 - do -	Ent. Maryjng Thm	1	1	2	<i>[Signature]</i>	
1 - do -	Shri Rusing Kharangi	1	1	2	<i>[Signature]</i> 8608	

Sl. No.	Date of Issue	To Whom Issued	Quantity			Remarks
			Blue	Green	Total	
					3608	
52	15-11-22	Abhari Suchiang	1	1	2	J. Suchiang
53	- do -	Terahity Sating	1	1	2	J. Sating
54	- do -	Affinity Flower	1	1	2	A. Phawas
55	- do -	Sugi Media	1	1	2	D.M.M.
56	- do -	Glory King	1	1	2	G. King
57	16-11-22	A.K. Singh Memorial LPS Jowai	10	10	20	<p>16/11/22 Headmistress H. K. Singh Memorial U. P. School, Jowai</p>
58	- do -	H.K. Singh Memorial School Jowai	10	10	20	
59	- do -	Seiraj UPS Jowai	10	10	20	<p>Headmistress Seiraj Upper Primary School Jowai</p>
60	- do -	Tome Memorial Sec. School. Jowai (UPS) (LPS)	30 60	30 60	120	<p>Headmistress Tome Memorial Sec. Schoc Moorsong - Jowai West Jaintia Hills 723150</p>
61	17-11-22	Tep-pale ^{H.P. Sec} School Jowai	10	10	20	<p>17/11/22</p>
62	29-11-22	Xiang nangbah Gout College	10	10	20	
63	- do -	HPP OFFICE MOORSONG - JOWAI	4	4	8	<p>4/11/22</p>
			8736			

Sl. No.	Date of Issue	To whom Issued	Quantity			Remarks
			Blue	Green	Total	
					8756	
64	30-11-22	Kipa Kijam NULM	1	1	2	P. Gajra 30/11/22
65	12-1-23	Dadhadabhai D.P. School, Janai	10	10	20	P. Gajra 12/1/23
66	13-1-23	She S.P (W.S.H.D.)	15	15	30	She S.P
67	18-7-23	Vallabhai Patel Govt. D.P. School Samrang, Janai	3	3	6	B. Chavhan 18/7/23
68	24/7/23	D.C., Janai	3	3	6	S. Mangla 24/07/23
69	24/7/23	Malik Shrang Sabah Muswang Village	320	320	640	
70	18/10/23	P.W.D	5	5	10	B. Chavhan 18/10/23
71	31/12/23	Rangla Shrang of Chaturbhuj, Janai	100	100	200	
72		Deputy Commissioner (Elections) Dist. Janai Hill Janai (Page 7)	120	120	240	9700
						9940

Awareness Programme on 30th June 2022 at Khimusniang, Localit.



Awareness Programme on 30th June 2022 at Khliehlongriang, Locality.

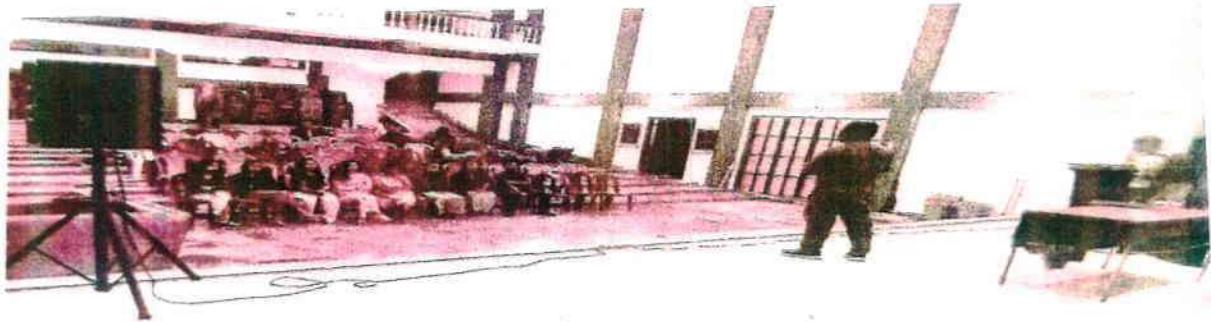


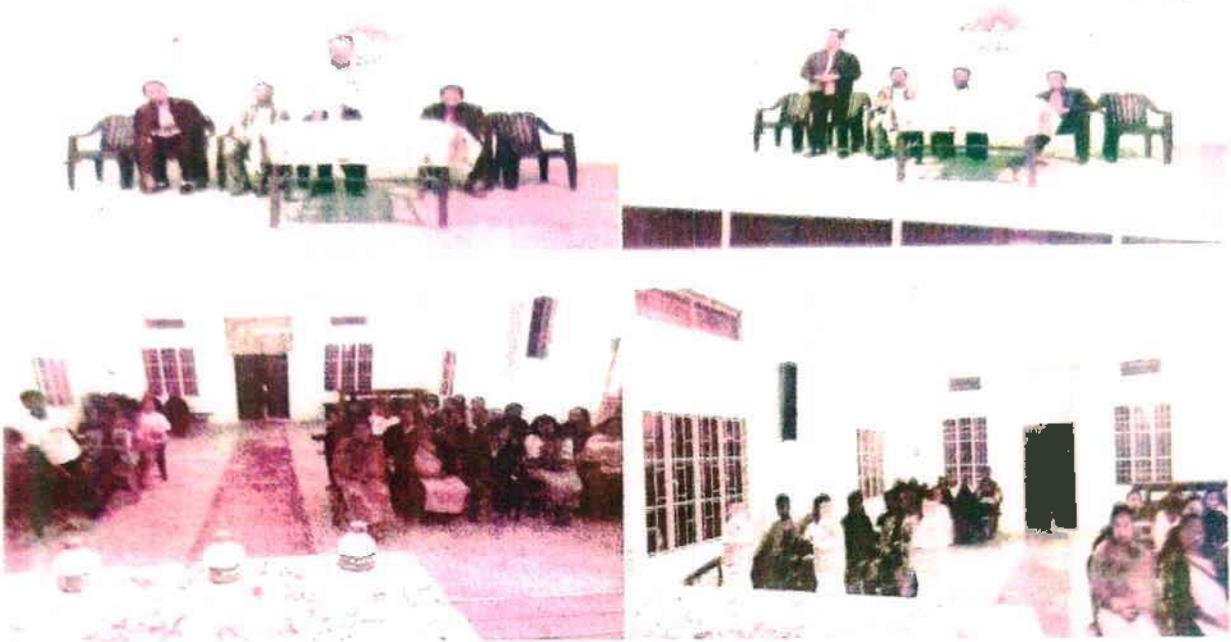


Awareness Programme on 1st July 2022 at Chiiliangraij, Locality

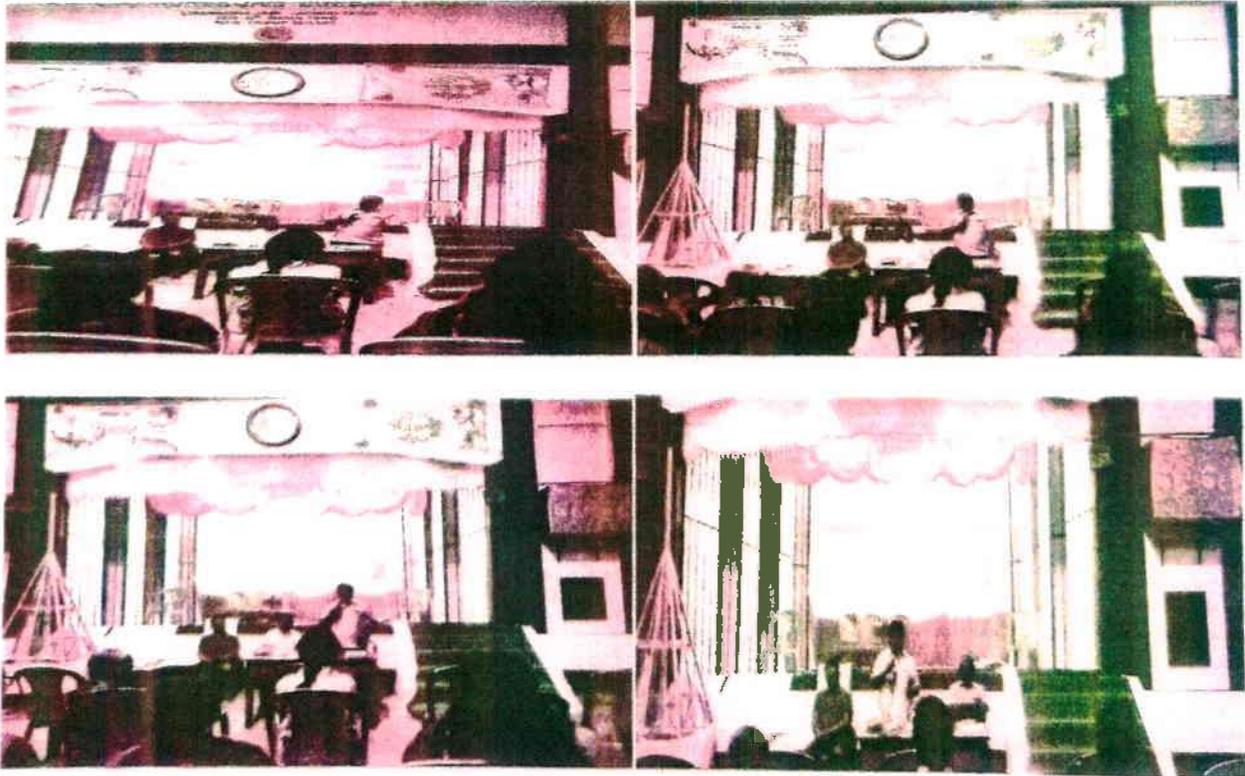


Awareness Programme on 2nd July 2022 at Lumkyrwiang, Locality





Awareness Programme on 06th July 2022 at Lumiongjam, Locality



Awareness Programme on 07th July 2022 at Tyndowapung, Localit



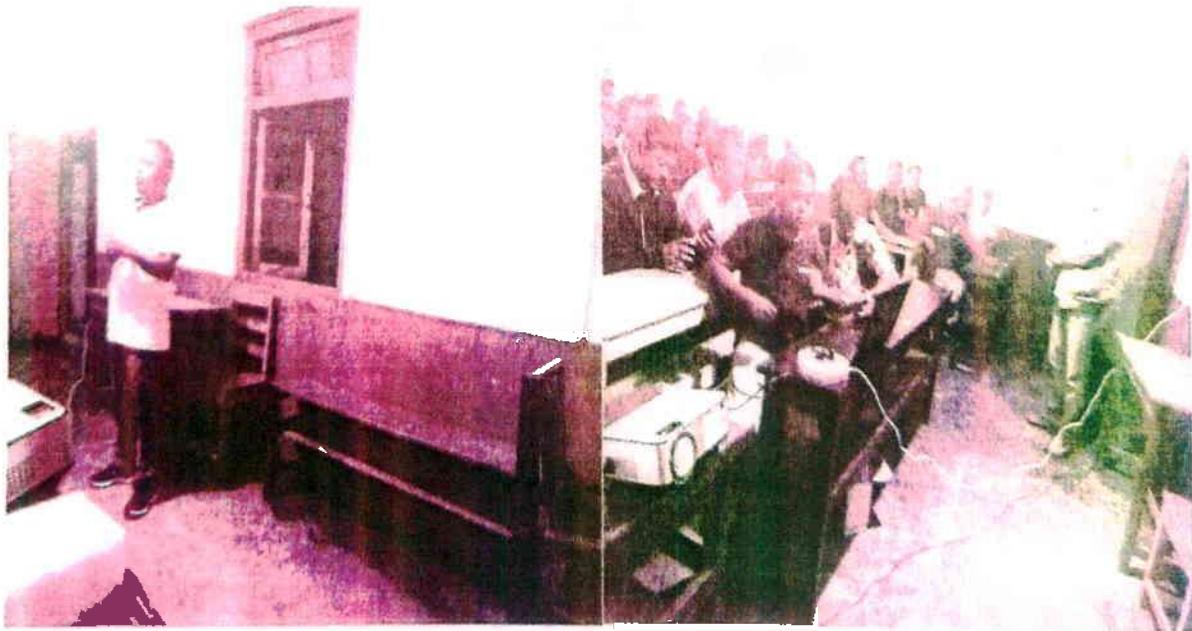
Awareness Programme on 07th July 2022 at Ladthadlaboh, Localit

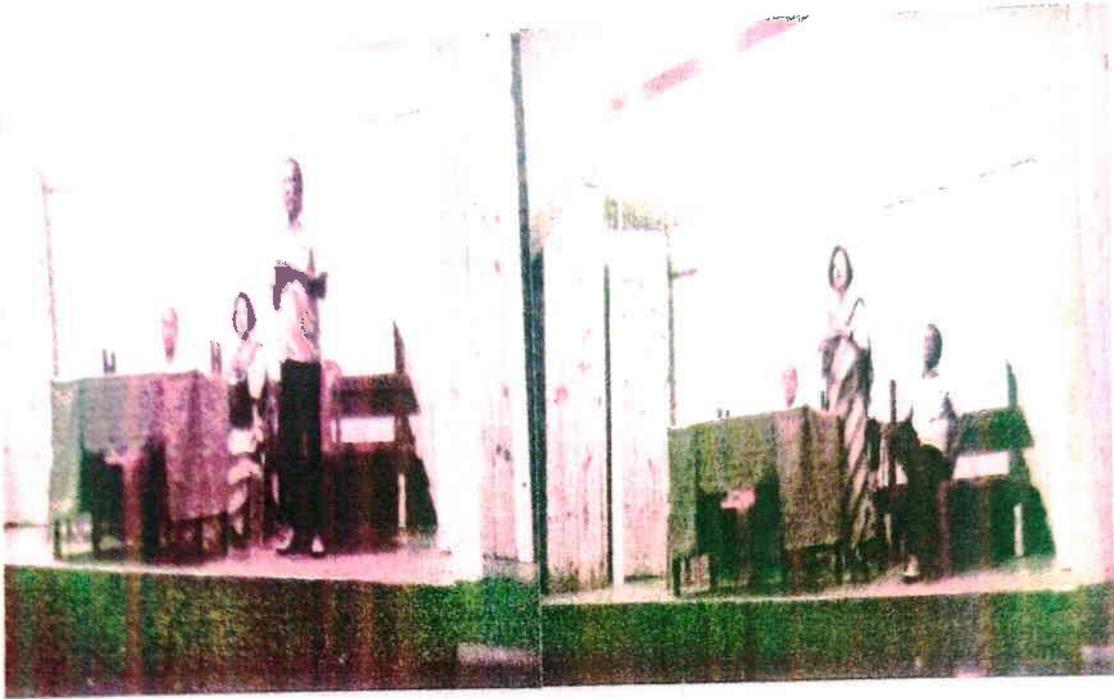


Awareness Programme on 08th July 2022 at Caroline, Locality.



Awareness Programme on 08th July 2022 at Mooralong, Locality





Awareness Programme on 09th July 2022 at Dongmihsngi, Locality



Awareness Programme on Waste Management and Sanitation under Swachh Bharat Mission (U) for Educational Institute in Jowai town.

Mariun Hills Hr/ Secondary School.

Jowai Dated 03/08/2022

Volunteers: 1. Shri. Julius Lyngdoh 2. Shri. Tellanghi Rymbai 3. Smt. Aidasuk Warlurpih.



St. Mary Mazzarello Hr/Secondary School Jowai.

Jowai Dated 03/08/2022.

Volunteers: 1. Smt. Grecorisa Sana 2. Smt. Dolly Lamare 3. Shri. Shyam L'khur.



Govt. Boys Hr/Secondary School Jowai.

Jowai Dated 03/08/2022.

Volunteers: 1. Smt. C.D. Laloo 2. Smt. Lamisakani Dkhar 3. Shri. Pet Dktur.

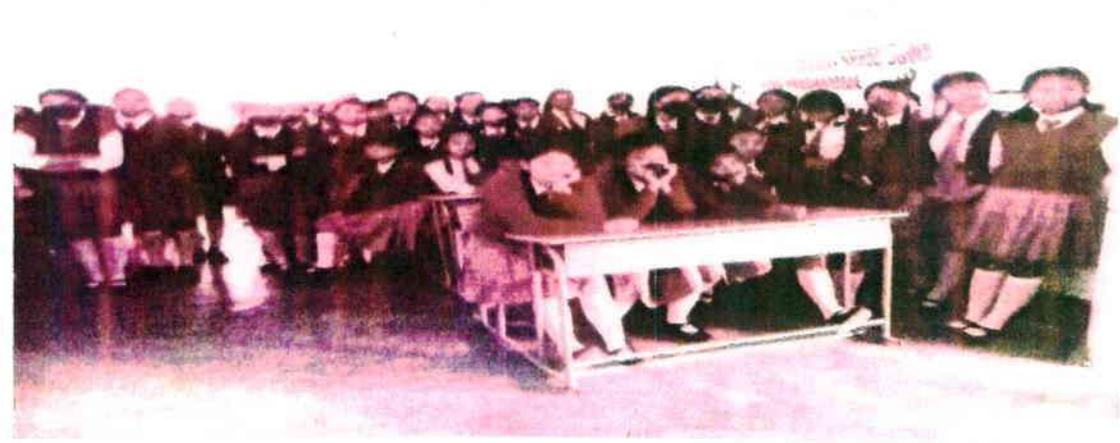
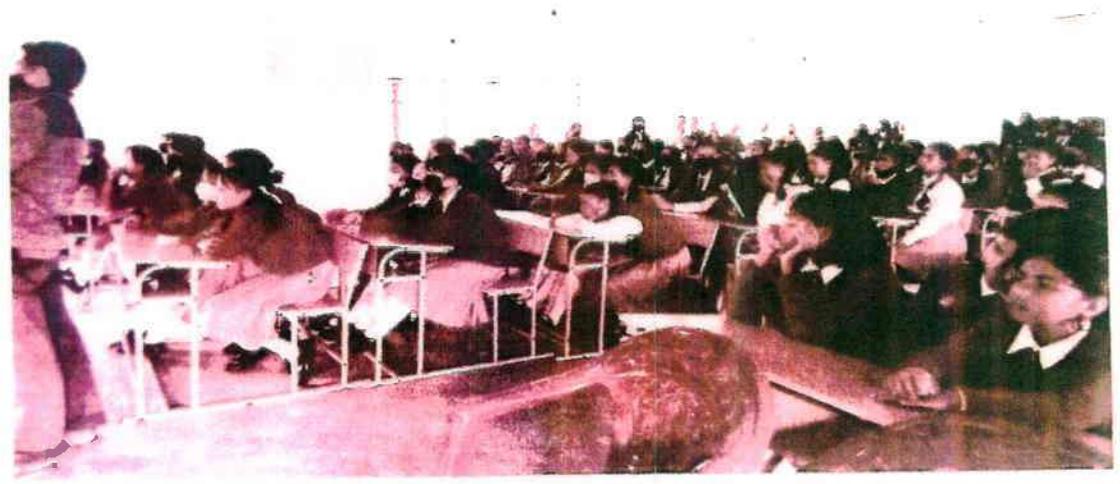


770
Awareness Programme on Waste Management and Sanitation under Swachh Bharat Mission (U) for Educational Institute in Jowai town.

Govt. Girls Hr/Secondary School Jowai.

Jowai Dated 07/08/2022.

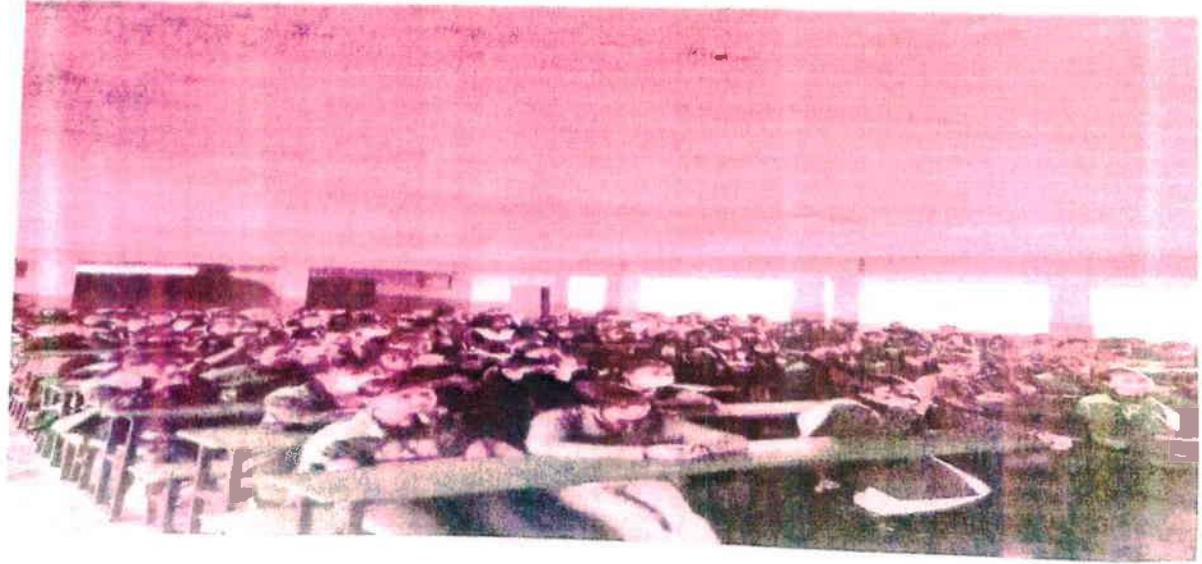
Volunteers: 1. Shri. Ohiwat Laloo 2. Shri. Rising Kharrngi 3. Shri. Stopper Fhira.



North Liberty Hr/Secondary School Mookyrdup Jowai.

Jowai Dated 04/08/2022.

Volunteers: 1. Shri. Ohiwat Laloo 2. Shri. Rising Kharrngi 3. Shri. Stopper Phira.



Lathhadlaboh Secondary School Jowai.

Volunteers: 1. Shri. Ohiwot Luloo 2. Shri. Rising Kharrngi 3. Shri. Stopper Phira.



Trep Pale Secondary School Jowai.

Volunteers: 1. Shri. Shyam Dkhar 2. Shri. Teilangki Rymbai 3. Smt. Aidasuk D arlarpih.



Sein Raij Hr/ Secondary School Jowai.

Jowai Date: 04/08/2022.

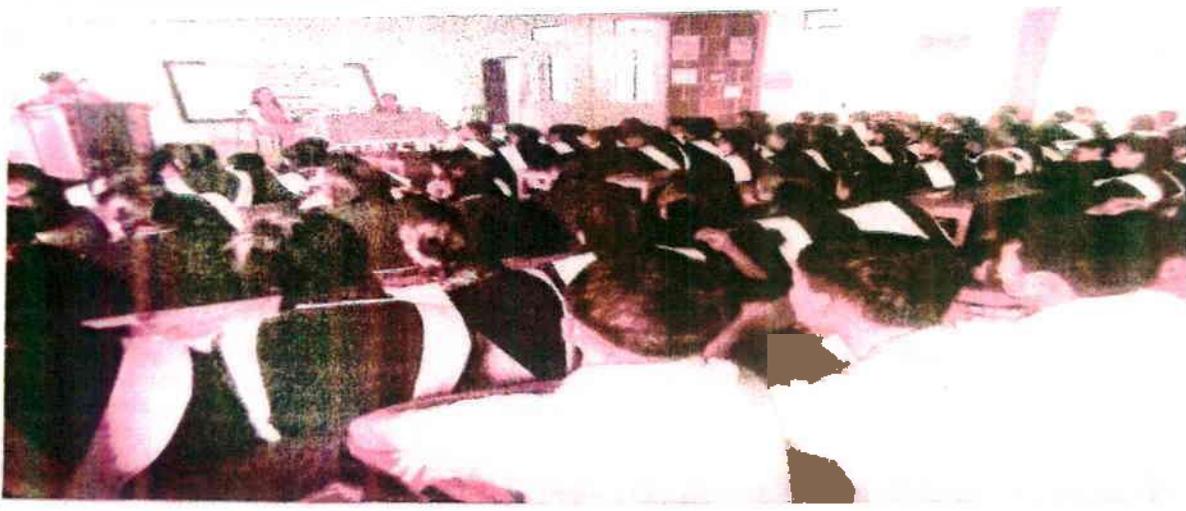
Volunteers: 1. Smt. Stunlish Hinge 2. Smt. Grecorica Sana 3. Smt. Lamisukan Dkhar.



H.K Singh Secondary School Jowai.

Jowai Dated 05/08/2022.

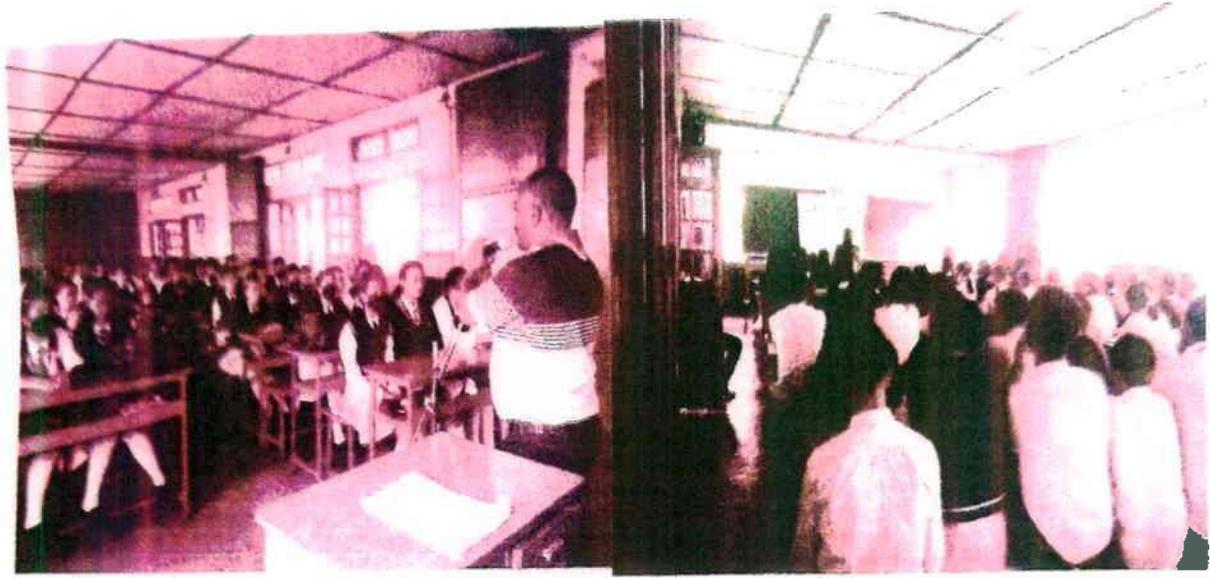
Volunteers: 1. Smt. Carolina Pakma 2. Smt. Siami Shylla 3. Smt. C.D. Laito.



Home Memorial Secondary School Jowai.

Jowai Date: 05/08/2022.

Volunteers: 1. Shri. Julius Lyngdoh 2. Shri. Rising Kharngi 3. Smt. Dolly Lamare.



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Avijit Mani Tripathi <avijitmani@gmail.com>

I.A. 691/2025 in OA 1271/2024 NG PB - Service of Reply of R-1,2,7

1 message

Avijit Mani Tripathi <avijitmani@gmail.com>

11 December 2025 at 23:34

To: Srishti Agnihotri <srishtiagnihotriofficial@gmail.com>, enatoli sema <enatoli@gmail.com>, Sujit Dey <sujitdey.dey31@gmail.com>, Vikash Kumar <vikashkalp@gmail.com>, thakursumit79@gmail.com, Henry Ahanthem <ahanthemhenry@gmail.com>, anujkrsharma02@gmail.com, jaiswalgroup05@gmail.com
Cc: ro.nez.shil@gmail.com, ceo123jmb@gmail.com, jhadcjowai@gmail.com

Ma'am/Sir,

Please find attached the service of an advance copy of the reply being filed on behalf of Resp. - State of Meghalaya in the subject case.



IA 691 2025 in OA 1271 2024 reply.pdf

Regards,
Avijit Mani Tripathi
Advocate on Record
Supreme Court of India
B 17, Fourth Floor, Jangpura Extension
New Delhi-110014
Ph.011-43582788, 9958537705